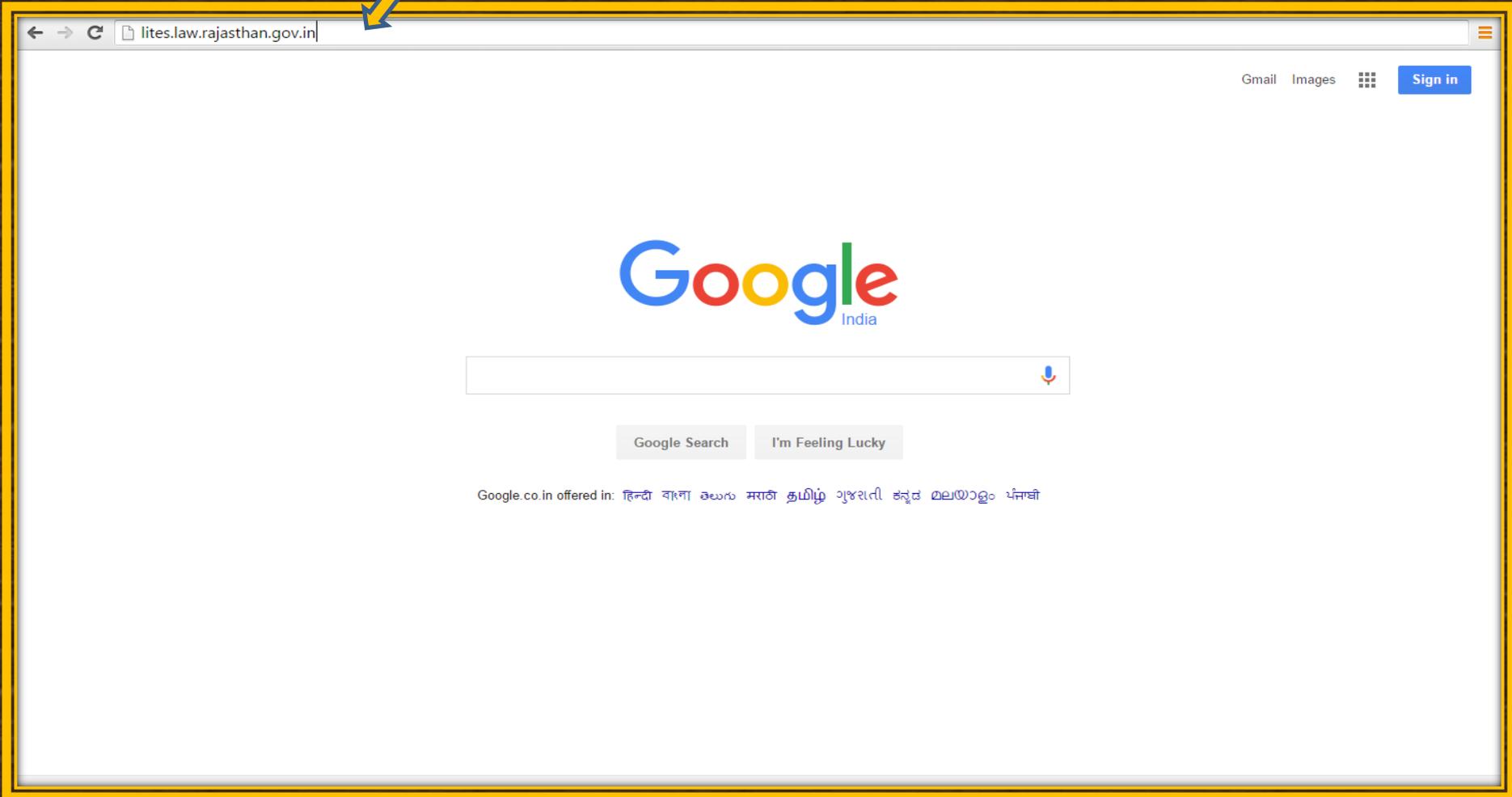


WELCOME

UNIT/HOD
LEVEL

Type here-URL
lites.law.rajasthan.gov.in



Click Here to Login



JUSTICE DEPARTMENT

GOVERNMENT OF RAJASTHAN

Screen Reader Access [A+](#) [A-](#) [A](#)

- [Home](#)
- [About](#)
- [Objectives](#)
- [Help ^{New}](#)
- [Methodology](#)
- [Circulars/Orders ^{New}](#)
- [RTI](#)
- [e-Book](#)
- [Contact Us](#)

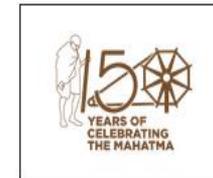
LITES

LITIGATION INFORMATION TRACKING & EVALUATION SYSTEM

The established Justice Department in the Secretariat is to monitor litigation to which the State is a party. Justice department identified 296 units under 51 Administrative departments of the Government to create a comprehensive database and to provide information to the State Government on litigation matters.



[Click Here to Login](#)



Nodal Officer (IT): Sh. Laxmi Kant Tanwar, Analyst cum Programmer (Dy. Director), Justice Department | Ph. No. : 0141-5153222 IP-21317 | Email ID : justice-deptt@rajasthan.gov.in | Office Address: Room No.7327, Food Building, Secretariat, Jaipur



Sign-In with SSO Login

(Enter SSO Login-ID & Password)

The screenshot shows the Rajasthan Single Sign On (SSO) login page. The browser address bar displays the URL: <https://sso.rajasthan.gov.in/signin?RU=LITES>. The page header includes the Rajasthan Single Sign On logo (v10.6) and the tagline "One Digital Identity for all Applications". The language is set to English | हिन्दी.

The page is divided into two main sections: "G2G APPS" and "G2C/ G2B APPS".

- G2G APPS:** Shows a login ID of 135. A yellow arrow labeled "Login-ID" points to the input field containing "lites.test".
- G2C/ G2B APPS:** Shows a login ID of 92. A yellow arrow labeled "Password" points to the password input field containing "*****".
- A yellow arrow labeled "Captcha" points to the captcha input field containing "8 7 7 8 9 8".
- A large yellow arrow labeled "Click Here" points to the "Login" button.

The "Login" button is a blue rectangular button with the text "Login". Below it, there are two links: "I Forgot my Digital Identity (SSOID). [Click Here](#)" and "I Forgot my Password. [Click Here](#)".

At the bottom of the page, there is a footer with the following information:

- Site designed, developed & hosted by Department of Information Technology & Communication, Government Of Rajasthan
- Click here for HELPDESK details
- GeoTrust SECURED 2018-08-02 UTC
- Phone number: 1,88,89,21,29
- Two gold trophy icons.

SSO-DASHBOARD

(Click LITES Logo)

The screenshot shows the Rajasthan Single Sign-On (SSO) dashboard. At the top, the URL is <https://sso.rajasthan.gov.in/sso>. The header includes the text "RAJASTHAN SINGLE SIGN-ON (SSO) GOVERNMENT OF RAJASTHAN" and a user profile for "LITES.TEST". A yellow arrow with the text "Click Here" points to the LITES logo in the "Active Apps" section. The dashboard displays a grid of application icons, including LITES, E-MITRA REPORTS, ATTENDANCE MIS, BANK CORRESPONDENCE, BSBY, DCEAPP, DIGITAL PAYMENT, DMFT, DMRD, E-LEARNING, E-LIBRARY, GST RETURN FILING, MADARSA, MINES, MUSA RURAL, PANCHAYAT, QLIK ANALYTICS, RAAS, RAJ BIOSCOPE, RAJ E-OFFICE, RAJ E-SIGN, RAJ MASTERS, RAJ SAMPARK, RAJ SHARE, RAJ SILICOSIS, RAJAADHAAR, RAJCHAT, RAJDHARAA, RAJMAIL, RAJSMS (OFFICIAL), RAJVISTA, RAJVISTA (SDRI), RCMS, REAMS, RPP, RTI, SCHOLARSHIP, SIFF, and VOICE EN. A "HELPDESK" button is located at the bottom right.

Sign-in With Your Lites UserId & Password

One Time Mapping Process

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Home/Authenticate



Sign in with your LITES UserId & Password

One time mapping process

Map SSOID & Login

Back to SSO

एक से अधिक LITES-ID को एक ही SSO-ID से mapping (अतिरक्त चार्ज) हेतु justice-deptt@rajasthan.gov.in पर LITES-IDs एवं SSO-ID की डिटेल्स के साथ ई-मेल करें।

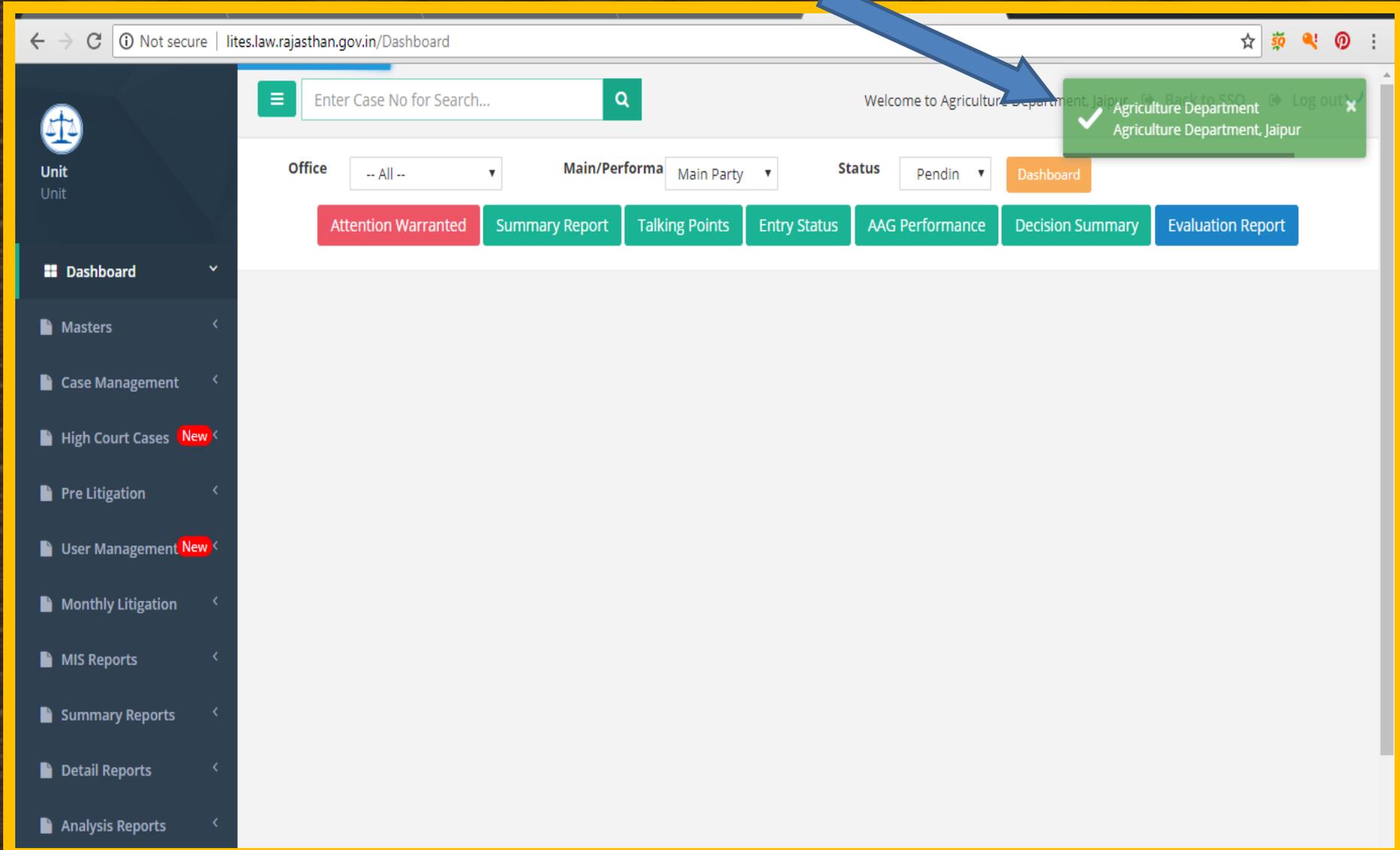
UserId

Password

Click For Map SSOID

LITES-DASHBOARD

Login Information (Already Map)



The screenshot shows the LITES-DASHBOARD login page. The browser address bar displays "lites.law.rajasthan.gov.in/Dashboard". The page features a dark blue sidebar on the left with a navigation menu. The main content area includes a search bar, a welcome message, and several filter dropdowns. A dropdown menu is open, showing the user's name and department.

Unit
Unit

Dashboard
Masters
Case Management
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur. **Back to SSP** **Log out**

Office: -- All -- Main/Performance: Main Party Status: PENDING **Dashboard**

Attention Warranted Summary Report Talking Points Entry Status AAG Performance Decision Summary Evaluation Report

LITES-DASHBOARD

Case Entry Status

Not secure | lites.law.rajasthan.gov.in/Dashboard

Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Enter Case No for Search...

Office: -- All -- | Main/Performance: Main Party | Status: PENDING | Dashboard

Attention Pending | Summary Report | Talking Points | **Entry Status** | AAG Performance | Decision Summary | Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise | **Court wise**

Color	Count
Red	21
Orange	190
Green	457

Action Pending (Pending Cases - Main Party) [PDF]

Court wise | **District wise** | Office wise

DASHBOARD

Category (Priority)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Dashboard

Unit
Unit

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Office: -- All -- Main/Performance: Main Party Status: PENDING Dashboard

Attention Warranted Summary Report Talking Points Entry Status Action Performance Decision Summary Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise Court wise

Priority	Count
Red	21
Orange	190
Green	457

21 Red 190 Orange 457 Green

Action Pending (Pending Cases - Main Party) PDF

Court wise District wise Office wise

DASHBOARD – Red Category

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Dashboard

Unit
Unit

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Office: -- All -- Main/Performa: Main Party Status: Penden [Dashboard](#)

[Attention Warranted](#) [Summary Report](#) [Talking Points](#) [Entry Status](#) [AAG Performance](#) [Decision Summary](#) [Evaluation Report](#)

Case Entry Status

	Registered (Entered)
Today	0
This week	
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise **Court wise**

Category	Count
Red	21
Orange	190
Green	457

[21 Red](#) [190 Orange](#) [457 Green](#)

Action Pending (Pending Cases - Main Party) [PDF](#)

[Court wise](#) [District wise](#) [Office wise](#)

Red Category Cases Details

Unit
Unit

Dashboard
Masters
Case Management
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports

Office -- All --

Attention

Case Entry Status

Court Name	Financial Implications (Cases worth > Rs.10 cr.)	Policy-Matter	Issues of Public Importance (Environmental Issues and Public Interest Litigations.)	Contempt Cases
Supreme Court	0	0	0	0
High Court Bench, Jaipur	0	1	0	6
RCSAT	0	0	0	13

This Year(A) 120
Previous Years(B) 548
Total(A+B) 668

21 Red 190 Orange 457 Green

Action Pending (Pending Cases - Main Party)

Court wise District wise Office wise

PDF

Orange Category Cases Details



Not secure | lites.law.rajasthan.gov | Dashboard

Unit
Unit

Dashboard
Masters
Case Management
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports

Enter Case No. Search

Office -- All --

Attention

Case Entry Status

Welcome to Agriculture Department Jaipur | Back to SSO | Log out

Orange Cases Details

Court Name	Financial Implications (Cases worth > Rs.1 cr.)	Policy-Matter	Contempt Case	Issues of Public Importance (Environmental Issues and Public Interest Litigations.)	Cases Pending For More than		
					10 years	15 years	20 years
High Court Jodhpur	0	0	0	0	33	6	0
High Court Bench, Jaipur	0	0	0	0	61	27	0
RCSAT	0	0	0	0	30	10	1
Other Sub-Ordinate Courts	0	1	0	0	47	29	2
Tribunal Courts	0	0	0	0	13	1	0

Action Pending (Pe

Court wise | District wise | Office wise

21
190
457

457 Green

PDF

Green Category Cases Details



Green Cases Details

Court Name	Total
Supreme Court	69
High Court Jodhpur	338
High Court Bench, Jaipur	836
RCSAT	285
Other Sub-Ordinate Courts	172
Tribunal Courts	98

This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

21 Red 190 Orange 457 Green

Action Pending (Pending Cases - Main Party)

Court wise

District wise

Office wise

PDF

DASHBOARD

Action Pending Report

Not secure | lites.law.rajasthan.gov.in/Dashboard

Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Unit
Unit

Office: -- All -- | Main/Performance: Main Party | Status: Pendin | Dashboard

Attention Warranted | Summary Report | Talking Points | Entry Status | AAG Performance | Decision Summary | Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise | Court wise

Category	Count
Red	21
Orange	190
Green	457

Action Pending (Pending Cases - Main Party) PDF

Court wise | **District wise** | Office wise

DASHBOARD

Action Pending Report (Court Wise)

lites.law.rajasthan.gov.in/Dashboard

Total(A+B) 2397

38 Red 641 Orange 1718 Green

Action Pending (Pending Cases - Main Party) PDF

Court wise District wise Office wise

Court Type	Total Pending		Red Category	Reply Not Filed	Contempt Cases	Decision not Implemented	Order Pending for Appeal	Stay in Favour	Stay in Against	Personal Appearance	Next Hearing Date		
	As Per Office Records	As Per LITES									Due Course	Not updated (Date Before Today)	Updated (Today and Onward Date)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Supreme Court	15	26	1	5	0	3	0	1	0	0	10	3	8
High Court Jodhpur	680	749	12	43	12	7	1	0	51	2	215	240	220
High Court Bench, Jaipur	525	950	12	33	10	29	0	5	15	5	250	372	257
RCSAT	98	101	13	4	13	1	0	0	0	0	15	27	56
Other Sub-Ordinate Courts	168	456	0	13	2	104	2	0	1	4	50	163	115

DASHBOARD

Action Pending Report (District Wise)

lites.law.rajasthan.gov.in/Dashboard

Total(A+) 2397

38 Red 641 Orange 1718 Green

Analysis Reports <

Pending Cases Report <

Search/Query **New** <

Action Pending (Pending Cases - Main Party) PDF

Court wise District wise Office wise

District Name	Total Pending		Red Category	Reply Not Filed	Contempt Cases	Decision not Implemented	Order Pending for Appeal	Stay in Favour	Stay in Against	Personal Appearance	Next Hearing Date		
	As Per Office Records	As Per LITES									Due Course	Not updated (Date Before Today)	Updated (Today and Onward Date)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Ajmer	9	16	0	0	0	0	0	0	0	0	6	6	4
Alwar	44	33	0	2	0	0	0	0	0	0	7	14	12
Banswara	14	13	0	0	0	0	0	0	0	0	11	0	2
Baran	21	21	0	1	0	0	0	0	1	0	6	10	5
Barmer	10	23	0	14	0	0	0	0	2	0	1	15	7
Bharatpur	21	31	0	1	0	0	0	0	2	0	6	19	6
Bhilwara	11	12	0	1	0	0	0	0	0	0	2	7	3
Bikaner	252	194	9	5	8	1	1	2	16	0	28	105	60

DASHBOARD

Action Pending Report (Office Wise)

lites.law.rajasthan.gov.in/Dashboard

Total(A+B) 2397

38 Red 641 Orange 1718 Green

Action Pending (Pending Cases - Main Party) PDF

Court wise District wise Office wise

Unit Name → Office Name	Total Pending		Red Category	Reply Not Filed	Contempt Cases	Decision not Implemented	Order Pending for Appeal	Stay in Favour	Stay in Against	Personal Appearance	Next Hearing Date		
	As Per Office Records	As Per LITES									Due Course	Not updated (Date Before Today)	Updated (Today and Onward Date)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Agriculture Department (Admin. in Secretariat) → Agriculture Department (Admin. in Secretariat)	0	9	1	0	1	0	0	0	0	0	0	0	0
Agriculture Department, Jaipur → DIRECTORATE OF AGRICULTURE	622	536	20	20	19	81	0	0	3	0	35	284	175
Agriculture Department, Jaipur → Dy. Director Agriculture (V) Bundi	0	1	0	0	0	0	0	0	0	0	0	0	0
Agriculture Department, Jaipur → Dy. Director	0	1	0	0	0	0	0	0	0	0	1	0	0

DASHBOARD

Action Pending Report (Click Here for Print)

Not secure | lites.law.rajasthan.gov.in/Dashboard

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Enter Case No for Search...

Office: -- All -- Main/Performance: Main Party Status: PENDING Dashboard

Attention Warranted Summary Report Talking Points Entry Status AAG Performance Decision Summary Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Action Pending (Pending Cases - Main Party)

Category wise Court wise

Color	Count
Red	21
Orange	190
Green	457

Court wise District wise Office wise

[PDF](#)

DASHBOARD

Action Pending Report for Print

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Dashbo`. On the left, a print dialog is open, showing a printer selection of 'RICOH SP 310DN PCL 6...', 1 page, 1 copy, and portrait layout. A yellow arrow points to the 'Print' button. The main content area displays a report titled 'Action Pending (Pending Cases - Main Party)' for the Government of Rajasthan Justice Department, Agriculture Department, as of 02/08/2018. The report includes a table with 10 columns: Total Pending (As Per Office Records, As Per LITES), Red Category, Reply Not Filed, Contempt Cases, Decision not Implemented, Order Pending for Appeal, Stay in Favour, Stay in Against, and Pt. The table lists data for Supreme Court, High Court Jodhpur, High Court Bench Jaipur, RCSAT, Other Sub-Ordinate Courts, and Tribunal Courts, with a total of 1588 cases.

Court Type	Total Pending		Red Category	Reply Not Filed	Contempt Cases	Decision not Implemented	Order Pending for Appeal	Stay in Favour	Stay in Against	Pt
	As Per Office Records	As Per LITES								
1	2	3	4	5	6	7	8	9	10	
Supreme Court	15	26	1	5	0	3	0	1	0	
High Court Jodhpur	678	749	12	43	12	7	1	0	51	
High Court Bench, Jaipur	525	950	12	33	10	29	0	5	15	
RCSAT	98	101	13	4	13	1	0	0	0	
Other Sub-Ordinate Courts	168	456	0	13	2	104	2	0	1	
Tribunal Courts	104	115	0	2	0	0	0	0	1	
Total	1588	2397	38	100	37	144	3	6	68	

DASHBOARD

Summary Detail (previous 7 Days and Next one Month)

Browser address bar: lites.law.rajasthan.gov.in/Dashboard

	1	2	3	4	5	6	7	8	9	10	11	12	Before Today)	Onward Date)
Supreme Court		15	26	1	5	0	3	0	1	0	0	10	3	8
High Court Jodhpur	680	749	12	43	12	7	1	0	51	2	215	240	220	
High Court Bench, Jaipur	525	950	12	33	10	29	0	5	15	5	250	372	257	
RCSAT	98	101	13	4	13	1	0	0	0	0	15	27	56	
Other Sub-Ordinate Courts	168	456	0	13	2	104	2	0	1	4	50	163	115	
Tribunal Courts	104	115	0	2	0	0	0	0	1	1	0	101	1	
Total	1590	2397	38	100	37	144	3	6	68	12	540	906	657	

Next Hearing Details (Last 7 Days and Next one Month) **If row color is red then please update OIC Mobile No.**

Buttons: Last 7 Days, Next One Month, Court Wise, District Wise, Office Wise

DASHBOARD

Summary Detail (Last 7 Days)

Next Hearing Details (Last 7 Days and Next one Month) **If row color is red then please update OIC Mobile No.**

Navigation: Last 7 Days | **Next One Month** | Court Wise | District Wise | Office Wise

S.N.	Office Name	Court Name,Place	Abbr/CaseNo/Year	Pett./App. VS Respondent	Lawyer Name	OIC Name	Next Hearing Date
1	Joint Director Agriculture Jodhpur	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	CWP/CW/3088/2001	STATE GOVT. VS SECRETARY KESHWANAND MAHA	B.D. SHARMA	AO (GENERAL) JODHPUR	02/08/2018
2	KUMS SADULSHAHAR	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	CWP/CW/1031/2014	ARVIND&ORS VS STATE&ORS	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	CHIMAN LAL VERMA	02/08/2018
3	KUMS ABUROAD	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	CRLMP/2295/2015	JAI CHAND VS STATE OF RAJ & OTHS	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	SURESH KUMAR MANGAL	02/08/2018
4	KUMS JAIPUR (F/V)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/6921/2011	JAVED VS STATE OF RAJ. & ORS.	MANJU JOSHI (AD.G.C.) HC,JAIPUR	ASHOK GARG	02/08/2018
5	KUMS JAIPUR (ANAJ)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/7940/2012	M/S KAMAL ENTERPRISES VS STATE GOVT & ORS.	MANJU JOSI	MAHIPAL SINGH	02/08/2018
6	KUMS JAIPUR (F/V)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/9606/2011	SEVARAM RUDLA VS STATE OF RAJ. & ORS.	MANJU JOSHI (AD.G.C.) HC,JAIPUR	ASHOK GARG	02/08/2018
7	KUMS JAIPUR (F/V)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/13481/2009	M/S. DHABAS BROTHERS VS STATE OF RAJ. & ORS.	MANJU JOSHI (AD.G.C.) HC,JAIPUR	ASHOK GARG	02/08/2018
8	KUMS JAITARAN	ACJ (JD) JM, JAITARAN (PALI)	SUIT/218/2010	KUMS JAITARAN VS M/S PAWAN KUMAR SISODIYA	S.R. BHANDARI	SECT.K.U.M.S.JAITARAN	02/08/2018
9	KUMS JAITARAN	ACJ (JD) JM, JAITARAN (PALI)	SUIT/219/2010	KUMS JAITARAN VS M/S MOTI LAL PRAKESH CHAN	S.R. BHANDARI	SECT.K.U.M.S.JAITARAN	02/08/2018
10	DIRECTORATE OF AGRICULTURE	RCSAT, JAIPUR, JAIPUR	CA/768/2014	Bhawar Lal Kumawat VS State Of Rajasthan	VIKARAM SINGH RATHOR JAIPUR	O.P.YADAV	02/08/2018

DASHBOARD

Summary Detail (Next One Month)

Next Hearing Details (Last 7 Days | **Next one Month** | Court Wise | District Wise | Office Wise) **If row color is red then please update OIC Mobile No.**

S.N.	Office Name	Court Name,Place	Abbr/CaseNo/Year	Pett./App. VS Respondent	Lawyer Name	OIC Name	Next Hearing Date
1	DIRECTORATE OF AGRICULTURE	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/645/2013	M/S. MAHESH KHAD BHANDAR VS STATE GOVT.	PRADEEP KALWANIA	DISTRICT EXT. OFFICER, BUNDI	31/08/2018
2	DIRECTORATE OF AGRICULTURE	RCSAT, JAIPUR, JAIPUR	CA/344/2008	SHRI JAGAN SINGH BHOJ VS STATE	SUMMER SINGH BADSARA, JAIPUR	VINOD KUMAR	31/08/2018
3	KUMS DEOLI	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/1307/2008	MR. SHIVJI LAL VS SEC. K.U.M.S. DEOLI & OTH	MANJU JOSHI	KRANTI KUMAR MEENA	31/08/2018
4	KUMS JAIPUR (ANAJ)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/4655/2015	M/S SATYAJAG ENTERPRISES VS STATE OF RAJ & OTHS	SMT. MANJU JOSHI	MAHI PAL SINGH	31/08/2018
5	KUMS ATRU	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/12961/2012	KRISHI UPAJ MANDI ATRU VS BUPENDRA KUMAR RAMESHWAR	MANJU JOSI	MANOJ MEENA	31/08/2018
6	RSAMB	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/4655/2015	M/S SATYAJAG ENTERPRISES VS RSAMB	R A KATTA	XEN PHM	31/08/2018
7	SWAMI KESHWANAND RAJASTHAN AGRI UNIVERSITY	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/20403/2013	DR. SATYENDRA DEV SAXENA VS SKRAU,Bikaner	R.A. KATTA	O.P.Bairwa	31/08/2018
8	Joint Director Horticulture Div-Jaipur	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/22739/2017	Baldev Singh Siddhu VS State of Rajasthan and Others	Jagmohan Saxena, AAG, Raj. HC, Jaipur (12)	Hemraj Baswal	30/08/2018
9	DIRECTORATE OF AGRICULTURE	RCSAT, JAIPUR, JAIPUR	CA/357/2015	GUMAN SINGH RATHORE VS STATE GOVT.	VIKARAM SINGH RATHOR,JAIPUR	O.P.YADAV	30/08/2018
10	DIRECTORATE OF AGRICULTURE	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/41133/2013	DAM MOODI CLUSTER VS STATE	PRADEEP KALWANIA	PROJECT DIRECTOR (ATTA)	30/08/2018

DASHBOARD

Summary Detail (Court Wise)

lites.law.rajasthan.gov.in/Dashboard

Jaipur													
RCSAT	98	101	13	4	13	1	0	0	0	0	15	27	56
Other Sub-Ordinate Courts	168	456	0	13	2	104	2	0	1	4	50	163	115
Tribunal Courts	104	115	0	0	0	0	0	0	1	1	0	101	1
Total	1590	2397	38	1	37	144	3	6	68	12	540	906	657

Next Hearing Details (Last 7 Days and Next one month) **If row color is red then please update OIC Mobile No.**

[Last 7 Days](#) [Next One Month](#) [Court Wise](#) [District Wise](#) [Office Wise](#)

S.N.	Court Name	Case Count
1	Supreme Court	4
2	High Court Jodhpur	114
3	High Court Bench, Jaipur	117
4	RCSAT	46
5	Other Sub-Ordinate Courts	48

DASHBOARD

Summary Detail (District Wise)

Browser address bar: lites.law.rajasthan.gov.in/Dashboard

Courts

Total	1590	2397	38	100	37	144	3	6	68	12	540	906	657
-------	------	------	----	-----	----	-----	---	---	----	----	-----	-----	-----

Next Hearing Details (Last 7 Days and Next one Month) **If row completed then please update OIC Mobile No.**

Navigation buttons: Last 7 Days, Next One Month, Court Wise, **District Wise**, Office Wise

S.N.	District Name	Case Count
1	Ajmer	2
2	Alwar	5
3	Banswara	1
4	Baran	3
5	Barmer	4
6	Bharatpur	3
7	Bikaner	34
8	Chittorgarh	1
9	Churu	4
10	Hanumangarh	5
11	Jaipur	143

DASHBOARD

Summary Detail (Office Wise)

lites.law.rajasthan.gov.in/Dashboard

Courts													
Total	1590	2397	38	100	37	144		6	68	12	540	906	657

Next Hearing Details (Last 7 Days and Next one Month) **If row color is red then please** **JOIC Mobile No.**

Last 7 Days **Next One Month** **Court Wise** **District Wise** **Office Wise**

S.N.	Office Name	Case Count
1	AGRICULTURE UNIVERSITY, KOTA	18
2	DIRECTORATE OF AGRICULTURE	92
3	HORTICULTURE DEPARTMENT	1
4	JD (REG.) JAIPUR	1
5	JD HQ JAIPUR	2
6	Joint Director Agriculture Jodhpur	18
7	Joint Director Horticulture Div-Jaipur	5
8	KUMS ABUROAD	1
9	KUMS AJMER (ANAJ)	2
10	KUMS ALWAR	1
11	KUMS ATRU	2

DASHBOARD

Hearing Detail (Last 7 Days and Next one Month)

If row color is red then please update OIC Mobile No.

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Courts													
Total	1590	2397	38	100	37	144	3	6	68	12	540	906	657

Next Hearing Details (Last 7 Days and Next one Month) **If row color is red then please update OIC Mobile No.**

Last 7 Days **Next One Month** Court Wise District Wise Office Wise

S.N.	Office Name	Court Name,Place	Abbr./CaseNo/Year	Pett./App. VS Respondent	Lawyer Name	OIC Name	Next Hearing Date
1	Joint Director Agriculture Jodhpur	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	CWP/CW/3088/2001	STATE GOVT. VS SECRETARY KESHWANAND MAHA	B.D. SHARMA	AO (GENERAL) JODHPUR	02/08/2018
2	KUMS SADULSHAHAR	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	CWP/CW/1031/2014	ARVIND&ORS VS STATE&ORS	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	CHIMAN LAL VERMA	02/08/2018
3	KUMS ABUROAD	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	CRLMP/2295/2015	JAI CHAND VS STATE OF RAJ. & OTHS	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	SURESH KUMAR MANGAL	02/08/2018
4	KUMS JAIPUR (F/V)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/6921/2011	JAVED VS STATE OF RAJ. & ORS.	MANJU JOSHI (AD.G.C.) HC,JAIPUR	ASHOK GARG	02/08/2018
5	KUMS JAIPUR (ANAJ)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/7940/2012	M/S KAMAL ENTERPRISES VS STATE GOVT & ORS.	MANJU JOSI	MAHIPAL SINGH	02/08/2018
6	KUMS JAIPUR (F/V)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/9606/2011	SEVARAM RUDLA VS STATE OF RAJ. & ORS.	MANJU JOSHI (AD.G.C.) HC,JAIPUR	ASHOK GARG	02/08/2018
7	KUMS JAIPUR (F/V)	HIGH COURT BENCH JAIPUR, JAIPUR	CWP/CW/13481/2009	M/S. DHABAS BROTHERS VS STATE OF RAJ. & ORS.	MANJU JOSHI (AD.G.C.) HC,JAIPUR	ASHOK GARG	02/08/2018
8	KUMS JAITARAN	ACJ (JD)JM, JAITARAN (PALI)	SUIT/218/2010	KUMS JAITARAN VS M/S PAWAN KUMAR SISODIYA	S.R. BHANDARI	SECT.K.U.M.S.JAITARAN	02/08/2018

DASHBOARD

Office wise

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Unit
Unit

Dashboard
Masters
Case Management
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Office: -- All --
Main/Performance: Main Party
Status: Penden
Dashboard

Att: DIRECTORATE OF AGRICULTURE
Dy. Director Agriculture (V) ZP Baran
Dy. Director Agriculture (V) Bundi
Dy. Director Agriculture (V) ZP Alwar
Dy. Director Agriculture (V) ZP Banswara
Dy. Director Agriculture (V) ZP Barmer
Dy. Director Agriculture (V) ZP Chittorgarh
Dy. Director Agriculture (V) ZP Churu
Dy. Director Agriculture (V) ZP Dausa
Dy. Director Agriculture (V) ZP Dholpur
Dy. Director Agriculture (V) ZP Dungarpur
Dy. Director Agriculture (V) ZP Jhunjhunu
Dy. Director Agriculture (V) ZP Nagaur
Dy. Director Agriculture (V) ZP Pali
Dy. Director Agriculture (V) ZP Pratapgarh
Dy. Director Agriculture (V) ZP Rajsamand
Dy. Director Agriculture (V) ZP Sawai Madhopur
Dy. Director Agriculture (V) ZP Sirohi
Joint Director Agriculture Jaipur

Case Entry

Office	Count
DIRECTORATE OF AGRICULTURE	668
Dy. Director Agriculture (V) ZP Baran	0
Dy. Director Agriculture (V) Bundi	0
Dy. Director Agriculture (V) ZP Alwar	0
Dy. Director Agriculture (V) ZP Banswara	120
Dy. Director Agriculture (V) ZP Barmer	548
Dy. Director Agriculture (V) ZP Chittorgarh	0
Dy. Director Agriculture (V) ZP Churu	0
Dy. Director Agriculture (V) ZP Dausa	0
Dy. Director Agriculture (V) ZP Dholpur	0
Dy. Director Agriculture (V) ZP Dungarpur	0
Dy. Director Agriculture (V) ZP Jhunjhunu	0
Dy. Director Agriculture (V) ZP Nagaur	0
Dy. Director Agriculture (V) ZP Pali	0
Dy. Director Agriculture (V) ZP Pratapgarh	120
Dy. Director Agriculture (V) ZP Rajsamand	548
Dy. Director Agriculture (V) ZP Sawai Madhopur	548
Dy. Director Agriculture (V) ZP Sirohi	0
Joint Director Agriculture Jaipur	668

g Points Entry Status AAG Performance Decision Summary Evaluation Report

Category wise Court wise

Category	Count
Red	21
Orange	190
Green	457

21 Red 190 Orange 457 Green

Action Pending (Pending Cases - Main Party) PDF

Court wise District wise Office wise

DASHBOARD

Office, Main/Performa & Status



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Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Unit: Unit

Office: Dy. Director Agric

Main/Performa: Main Party

Status: Pendin

Dashboard

Attention Warranted | Summary Report | Talk | Entry Status | AAG Performance | Decision Summary | Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise | Court wise

Category	Count
Red	21
Orange	190
Green	457

Action Pending (Pending Cases - Main Party)

Court wise | District wise | Office wise

PDF

DASHBOARD

Office , Main/Performa & Status -> Search

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Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Enter Case No for Search...

Office: Dy. Director Agric | Main/Performa: Main Party | Status: Pending

Attention Warranted | Summary Report | Talking Points | Entry Status | AAG | Decision Summary | Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise / Court wise

Color	Count
Red	21
Orange	190
Green	457

Action Pending (Pending Cases - Main Party) PDF

Court wise | District wise | Office wise

DASHBOARD

Attention Warranted Report



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Unit
Unit

Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Office Main/Performance Status [Dashboard](#)

[Attention Warranted](#) [Summary Report](#) [Talking Points](#) [Entry Status](#) [AAG Performance](#) [Decision Summary](#) [Evaluation Report](#)

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise Court wise

Category	Count
Red	21
Orange	190
Green	457

[21 Red](#) [190 Orange](#) [457 Green](#)

Action Pending (Pending Cases - Main Party)

Court wise District wise Office wise

[PDF](#)

DASHBOARD

Attention Warranted Report Filter By Office Click Search

Welcome to Agriculture Department, Jaipur [Go to SSO](#) [Log out](#)

Office: **Click Here**

[<< Back](#) [Print](#) [XLS](#)

**Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)**
Administrative Department Wise Chart Showing Pendency for Attention (As on 03/06/2019)

Department Name : Agriculture Department
Unit Name : Agriculture Department, Jaipur

Court Type	Pending Cases				Decided Cases			
	More Than 10 Years	More Than 20 Years	Contempt Cases (SC, HC and RCSAT)	Reply Not Filed for More Than 3 Months	Reply Not Filed for More Than 1 Year	Order Pending for Compliance for More Than 3 Months	Order Pending for Appeal for More Than 3 Months	
Supreme Court	0	0	0	0	0	0	0	
High Court Jodhpur	37	0	1	7	2	2	0	
High Court Bench, Jaipur	71	1	7	4	0	3	0	
RCSAT	34	0	13	8	0	0	0	
Other Sub-Ordinate Courts	50	0	0	1	0	0	0	
Tribunal Courts	14	0	0	0	0	0	0	
Total	206	1	21	20	2	5	0	

DASHBOARD

Attention Warranted Report

Details Report



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

02/08/2018 15:42:18

Detail Report of Cases Pending for More Than 10 Years

Sr. No.	Abb/ Case No/Year	Court Name & Place	Petitioner / Appellant & Desg	Non- Petitioner / Respondent & Desg	Lawyer Name	OIC Name	Next Hearing Date / Decision Date	Reply Filed (Yes/ No /NA)	Priority	Status
Administrative Department Name : Agriculture Department										
Unit/ Department Name : Agriculture Department, Jaipur										
Office Name :- DIRECTORATE OF AGRICULTURE										
1	CWP/CW/10141/2008	HIGH COURT BENCH JAIPUR, JAIPUR	SH.BHAGWATI PRASAD SHARMA, AGRICULTURE SUPERVISIOR	STATE, SECRETARY, AGRICULTURE	ANKUR RASTOGI (AD.G.C.)	GANGA SAHAI SHARMA	17/09/2018	Yes	Green	Pending
2	CWP/CW/3271/2008	HIGH COURT BENCH JAIPUR, JAIPUR	YUDISTHAY RAJ TENAJA,	STATE, SECRETARY, AGRICULTURE	ANKUR RASTOGI (AD.G.C.)	AO (EXT) HQ, JAIPUR	09/08/2018	Yes	Green	Pending
3	CWP/CW/1771/2008	HIGH COURT BENCH JAIPUR, JAIPUR	CHOTU RAM MEENA, IV CLASS	STATE, SECRETARY, AGRICULTURE	ANKUR RASTOGI (AD.G.C.)	AD (INFORMATION) H.Q. JAIPUR	24/02/2012	Yes	Green	Pending
4	CSA (WRIT)/1395/2008	HIGH COURT BENCH JAIPUR, JAIPUR	STATE, SECERTARY, AGRICULTURE	SHRI MAN SINGH,	B.P. AGRAWAL (A.G.), JAIPUR	RAJEDNRA KHANDELWAL	---	Yes	Green	Pending
5	CWP/CW/8679/2007	HIGH COURT BENCH JAIPUR, JAIPUR	HARNATH SINGH, RETD. DY. DIRECTOR (AGRI)	STATE, PRIN. SECRETARY, AGRI.	GOVERNMENT ADVOCATE (RHC, JAIPUR)	AD (PULSES) JAIPUR	09/09/2011	Yes	Green	Pending
6	CWP/CW/2895/2007	HIGH COURT BENCH JAIPUR, JAIPUR	RAGHUVVEER SINGH,	STATE, DS, AGRICULTURE	MANJU JOSHI (AD.G.C.) HC,JAIPUR	Dy.Dir.Horti.(N.)	27/10/2017	Yes	Orange	Pending
7	CWP/CW/604/2007	HIGH COURT BENCH JAIPUR, JAIPUR	OM PRakash	STATE, SECRETARY, AGRICULTURE	SHYAM ARYA (A.G.) JAIPUR	DD (CO)	14/07/2014	Yes	Green	Pending

DASHBOARD

Summary Report

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☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Office: -- All -- / Performa: Main Party Status: Penden Dashboard

Attention Warranted Summary Report Talking Points Entry Status AAG Performance Decision Summary Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise Court wise

Color	Count
Red	21
Orange	190
Green	457

Action Pending (Pending Cases - Main Party) PDF

Court wise District wise Office wise

DASHBOARD

Summary Report(Drill Down Report)

Summary Report << Back

S.N.	Admin Department Name	Total Cases
1	Agriculture Department	5809

S.N.	Unit Name	Total Cases
1	Agriculture Department, Jaipur	2200

S.N.	Office Name	Total Cases
1	DIRECTORATE OF AGRICULTURE	2018
2	Dy. Director Agriculture (V) Bundi	1
3	Dy. Director Agriculture (V) ZP Alwar	1
4	Dy. Director Agriculture (V) ZP Dausa	2
5	Dy. Director Agriculture (V) ZP Rajsamand	1
6	Dy. Director Agriculture (V) ZP Sirohi	1
7	Joint Director Agriculture Jaipur	19
8	Joint Director Agriculture Jodhpur	156
9	Joint Director Agriculture Sriganganagar	1

DASHBOARD

Summary Report(Drill Down Report)

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Summary Report

<< Back

S.N.	Admin Department Name	Total Cases
1	Agriculture Department	5819

S.N.	Unit Name	Total Cases
1	Agriculture Department, Jaipur	2204

S.N.	Office Name	Total Cases
1	DIRECTORATE OF AGRICULTURE	2021

S.N.	Case No/Year/Abbr	Court Name, Place	Reg. Date	OIC Name	Status
1	3369/2000/SK	SUPREME COURT, DELHI	13/3/2000	DD (EXT) CHURU	Decided
2	16573/2001/SLP	SUPREME COURT, DELHI	20/8/2001	ATTAR SINGH MEENA	Decided
3	9330/2003/SLP	SUPREME COURT, DELHI	7/11/2003	GOVIND SRIVASTAVA	Decided
4	13734/2003/SLP	SUPREME COURT, DELHI	1/1/2003	CHIEF ACCOUNTS OFFICER	Decided
5	-253/2005/SLP	SUPREME COURT, DELHI	17/10/2005	DD(Stat)	Decided
6	2848/2005/SLP	SUPREME COURT, DELHI	7/4/2005	SUNIL KUMAR MATHUR	Decided
7	4740/2005/SLP	SUPREME COURT, DELHI	17/10/2005	ARO (HQ) JAIPUR	Decided
8	6854/2005/SLP	SUPREME COURT, DELHI	24/9/2005	ARO (HQ) JAIPUR	Decided
9	11657/2005/SLP	SUPREME COURT, DELHI	7/4/2005	KULDEEP BHARDWAJ	Decided
10	21765/2005/SLP	SUPREME COURT, DELHI	4/4/2005	AD (DD) OFFICE ID, JODHPUR	Decided

Click Find case Detail

DASHBOARD

Summary Report(Drill Down Report)

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☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur ⌂ Back to SSO ⌂ Log out



Unit
Unit

- Dashboard <
- Masters <
- Case Management <
- High Court Cases **New** <
- Pre Litigation <
- User Management** **New** <
 - User Registration
- Monthly Litigation <
- MIS Reports <
- Summary Reports <
- Detail Reports <
- Analysis Reports <
- Pending Cases Report <
- Search/Query **New** <

Case Detail

PDF XLS

Complete Case Detail

Admin Department : Agriculture Department		Unit Name : Agriculture Department, Jaipur		Office Name : DIRECTORATE OF AGRICULTURE	
Court Name with Place : SUPREME COURT, DELHI					
Case No : 3369	Case Year : 2000	Abbreviation : SPECIAL LEAVE PETITION		Registration Date : 13/03/2000	
Case File No : 2506	Case Subject Category : CIVIL-Others - Others				
Priority : Green	Subject Matter : ORDER-ORDER				
Revenue/Expenditure Implication (Project Amt.in Rs.): 0					
Does the litigation involve any policy of Govt./any amendment in act/any Policy decision of administrative department (Y/N) : Y					
Petitioner's/ Appellant's Name : STATE					
Non-Petitioner's/Respondent's Name : M/S. GUPTA CHEMICAL P.LTD					
Govt. Lawyer's/Advocate's Name : MANISH SHINGHVI_AAG,NEW DELHI					
Officer In-Charge's Name & Designation : DD (EXT) CHURU,DD (EXT)CHURU					

Hearing Detail

Hearing Date	Admitted? (Y/N/A) (Yes/No/Adjourned)	writ/ appeal / spl.appeal? (W/A/SA)	Stay Granted? (Y/N)	Any Misc. Application Filed? (Y/N)	(if state is respondent) reply filed? (Y/N)	Argument over? (Y/N)	Judgment Pronounced/ Reserved? (P/R)	Applied for copy? (Y/N) (if yes than enter date)	Received copy? (Y/N) (if yes than enter date)	Next Hearing Date
13/03/2002	N	N	N	N	Y	N	R	N	N	N

Decision Detail

Decision Date : 12/02/2004										
Decision in Favour of Govt. (F)/Against of Govt. (A) (F/A) : F										
Time limit for compliance (mention date before compliance to be made) : N										

Contempt Detail

DASHBOARD

Talking Points Report

Click Here

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Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Office: -- All -- | Main/Performance: Main/Party | Status: Pendin | Dashboard

Attention Warranted | Summary Report | **Talking Points** | Entry Status | AAG Performance | Decision Summary | Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise | Court wise

Category	Count
Red	21
Orange	190
Green	457

Action Pending (Pending Cases - Main Party)

Court wise | **District wise** | Office wise

PDF

DASHBOARD

Talking Points (All Office)



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☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur | 🏠 Back to SSO | 🚪 Log out

Unit
Unit

Office: -- All -- | Status: Pending | Main/Performa: Main Party | Search

TALKING POINTS | << Back | PDF | XLS

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)
Pending _ Main Party

Department Name : Agriculture Department

Unit Name : Agriculture Department, Jaipur

S.No	TALKING POINTS (Pending)	AS PER LITES (As on 07/08/2018)	
1	Maintenance of LITES Sheets in Court case files and progress of Data entries made in registration(F1) and not made in other details (Appellant,Respondent,Lawyer,OIC and Hearing)	Total Case Registered in F1 :	668
		Entry not in Appellant (F1-I) :	0
		Entry not in Respondent (F1-II) :	0
		Entry not in Lawyer (F2-I) :	0
		Entry not in OIC (F2-II) :	1
		Entry not in Hearing (F3) :	1
2	Next Hearing status	Date is Blank :	52
		Out dated as on 07/08/2018 :	330
		No. of cases to be updated (in Due Course) :	41
3	Review of duplicate cases because of case number abbreviation having different category	0	
	Overall validation report and progress of updation		

DASHBOARD

Talking Points (Click here for Office-wise)

The screenshot shows a web application interface for the Agriculture Department. A blue arrow points to a dropdown menu for the 'Office' field, which is currently set to '-- All --'. The dropdown list includes the following options:

- All --
- DIRECTORATE OF AGRICULTURE
- Dy. Director Agriculture (V) ZP Baran
- Dy. Director Agriculture (V) Bundi
- Dy. Director Agriculture (V) ZP Alwar
- Dy. Director Agriculture (V) ZP Banswara
- Dy. Director Agriculture (V) ZP Barmer
- Dy. Director Agriculture (V) ZP Chittorgarh
- Dy. Director Agriculture (V) ZP Churu
- Dy. Director Agriculture (V) ZP Dausa
- Dy. Director Agriculture (V) ZP Dholpur
- Dy. Director Agriculture (V) ZP Dungarpur
- Dy. Director Agriculture (V) ZP Jhunjhunu
- Dy. Director Agriculture (V) ZP Nagaur
- Dy. Director Agriculture (V) ZP Pali
- Dy. Director Agriculture (V) ZP Pratapgarh
- Dy. Director Agriculture (V) ZP Rajsamand
- Dy. Director Agriculture (V) ZP Sawai Madhopur
- Dy. Director Agriculture (V) ZP Sirohi
- Joint Director Agriculture Jaipur

The main content area displays a table with the following data:

S.No	Unit Name	Status	Main/Performance	Main Party
1	M... pr... m... ar...	Pending		
2	Next Hearing status			
3	Review of duplicate cases because of case number abbreviation having different category			
Overall validation report and progress of updation				

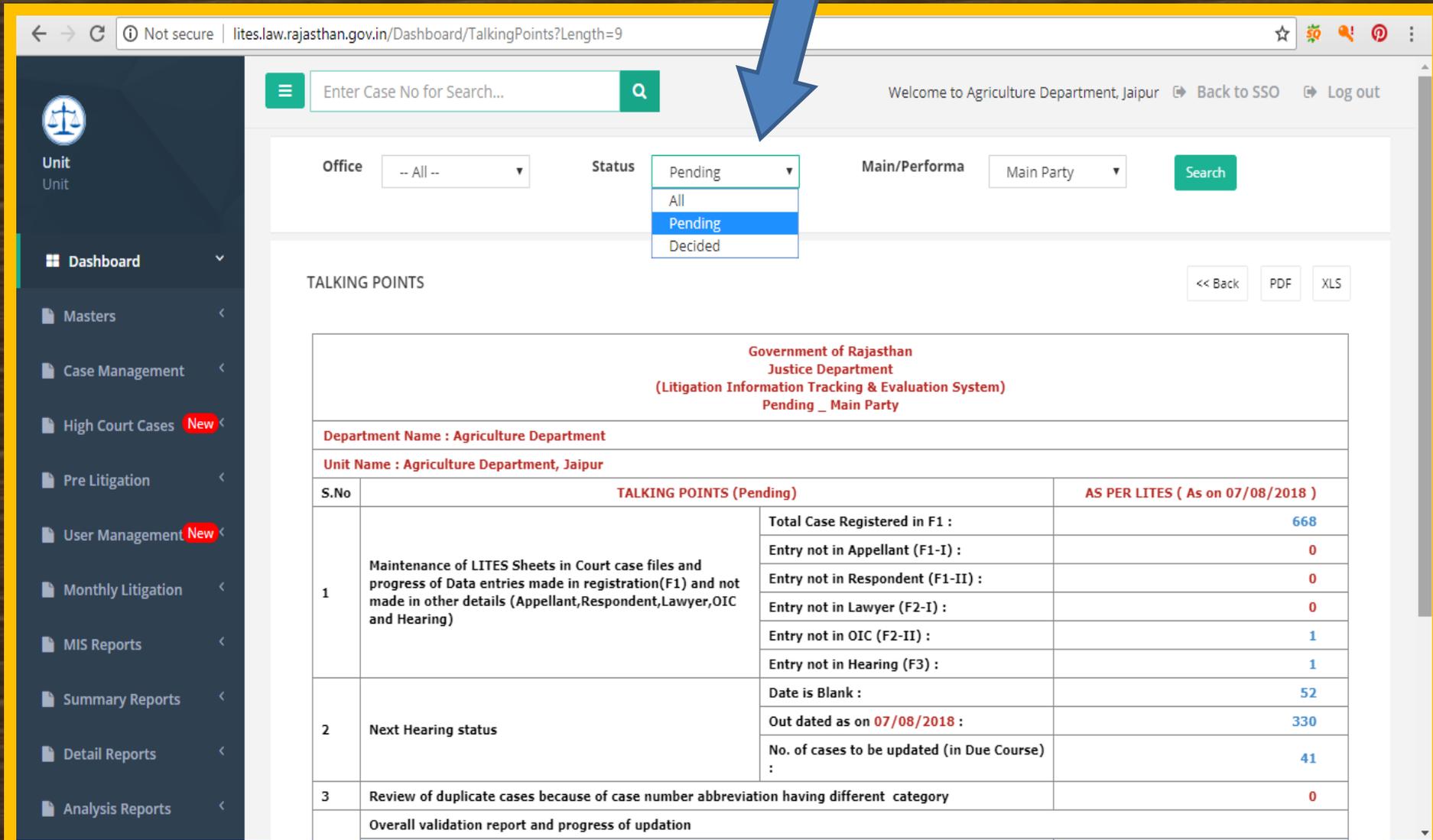
Summary statistics for the selected office:

FS (Pending)	AS PER LITES (As on 07/08/2018)
Total Case Registered in F1 :	668
Entry not in Appellant (F1-I) :	0
Entry not in Respondent (F1-II) :	0
Entry not in Lawyer (F2-I) :	0
Entry not in OIC (F2-II) :	1
Entry not in Hearing (F3) :	1
Date is Blank :	52
Out dated as on 07/08/2018 :	330
No. of cases to be updated (in Due Course) :	41

Government of Rajasthan
Justice Department
(Information Tracking & Evaluation System)
Pending _ Main Party

DASHBOARD

Talking Point s- Status wise (All, Pending & Decided)



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Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Office: -- All -- | Status: Pending | Main/Performa: Main Party | Search

TALKING POINTS

<< Back | PDF | XLS

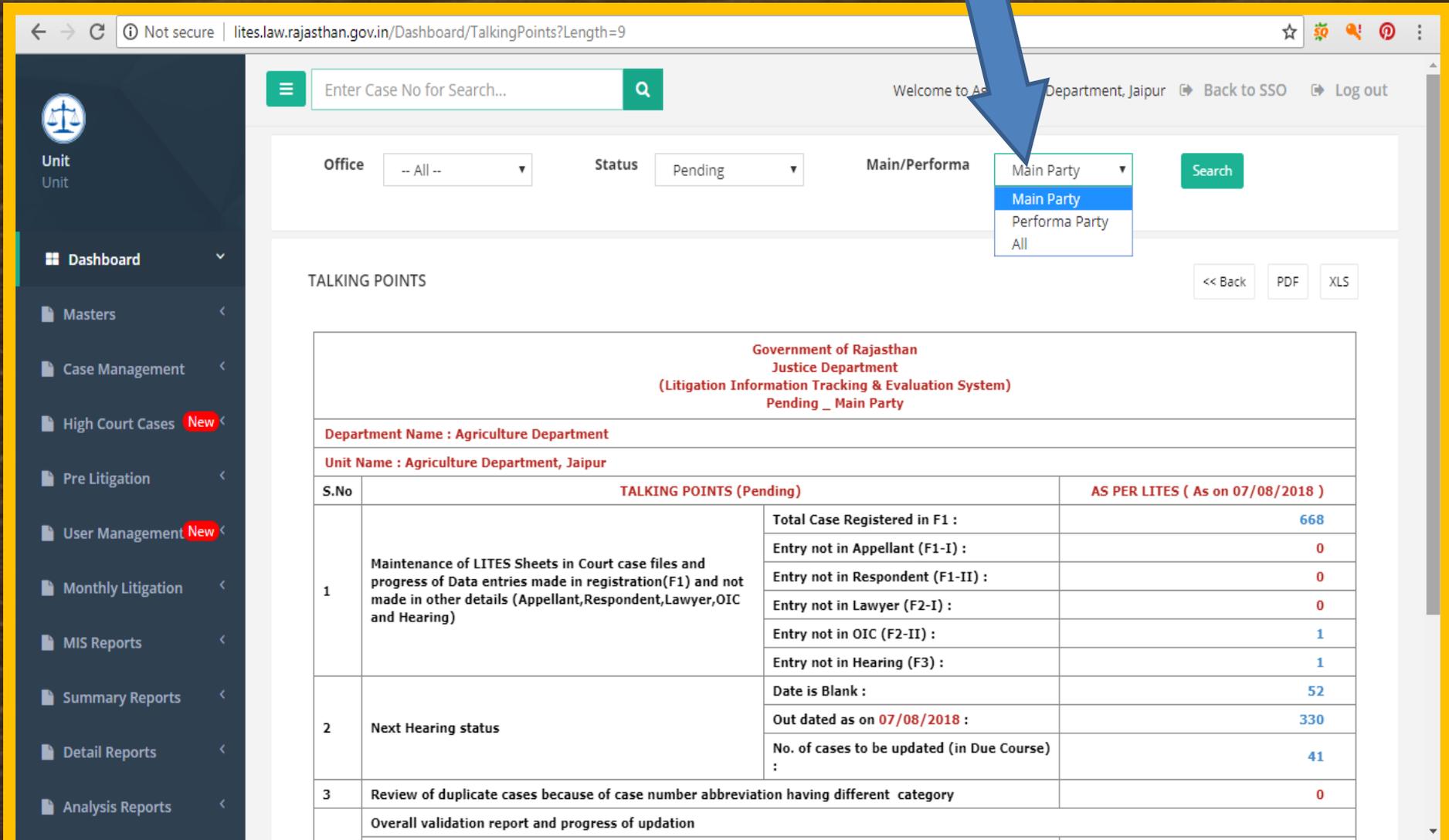
Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)
Pending _ Main Party

Department Name : Agriculture Department
Unit Name : Agriculture Department, Jaipur

S.No	TALKING POINTS (Pending)	AS PER LITES (As on 07/08/2018)	
1	Maintenance of LITES Sheets in Court case files and progress of Data entries made in registration(F1) and not made in other details (Appellant,Respondent,Lawyer,OIC and Hearing)	Total Case Registered in F1 :	668
		Entry not in Appellant (F1-I) :	0
		Entry not in Respondent (F1-II) :	0
		Entry not in Lawyer (F2-I) :	0
		Entry not in OIC (F2-II) :	1
		Entry not in Hearing (F3) :	1
2	Next Hearing status	Date is Blank :	52
		Out dated as on 07/08/2018 :	330
		No. of cases to be updated (in Due Course) :	41
3	Review of duplicate cases because of case number abbreviation having different category	0	
	Overall validation report and progress of updation		

DASHBOARD

Talking Point s- Main/Performa Wise(All, Main & Performa Party)



The screenshot shows a web application interface for the Government of Rajasthan Justice Department. The main content area displays a table of 'TALKING POINTS' for 'Pending' cases in the 'Agriculture Department'. A blue arrow points to the 'Main/Performa' dropdown menu, which is currently set to 'Main Party'.

Office: -- All -- Status: Pending Main/Performa: Main Party Search

TALKING POINTS << Back PDF XLS

Government of Rajasthan Justice Department (Litigation Information Tracking & Evaluation System) Pending _ Main Party			
Department Name : Agriculture Department			
Unit Name : Agriculture Department, Jaipur			
S.No	TALKING POINTS (Pending)	AS PER LITES (As on 07/08/2018)	
1	Maintenance of LITES Sheets in Court case files and progress of Data entries made in registration(F1) and not made in other details (Appellant,Respondent,Lawyer,OIC and Hearing)	Total Case Registered in F1 :	668
		Entry not in Appellant (F1-I) :	0
		Entry not in Respondent (F1-II) :	0
		Entry not in Lawyer (F2-I) :	0
		Entry not in OIC (F2-II) :	1
		Entry not in Hearing (F3) :	1
2	Next Hearing status	Date is Blank :	52
		Out dated as on 07/08/2018 :	330
		No. of cases to be updated (in Due Course) :	41
3	Review of duplicate cases because of case number abbreviation having different category	0	
Overall validation report and progress of updation			

DASHBOARD

Talking Point s– Click here for Search

The screenshot shows the LITES dashboard interface. At the top, there is a search bar with the text "Enter Case No for Search...". Below the search bar, there are filters for "Office" (set to "-- All --"), "Status" (set to "Pending"), and "Main/Performa" (set to "Main Party"). A "Search" button is located to the right of these filters. Two blue arrows point to the search bar and the "Search" button, with the text "Click for pdf" written vertically next to the arrow pointing to the search button.

Below the filters, there are buttons for "<< Back", "PDF", and "XLS".

The main content area displays the following information:

**Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)
Pending _ Main Party**

Department Name : Agriculture Department

Unit Name : Agriculture Department, Jaipur

S.No	TALKING POINTS (Pending)	AS PER LITES (As on 07/08/2018)	
1	Maintenance of LITES Sheets in Court case files and progress of Data entries made in registration(F1) and not made in other details (Appellant,Respondent,Lawyer,OIC and Hearing)	Total Case Registered in F1 :	668
		Entry not in Appellant (F1-I) :	0
		Entry not in Respondent (F1-II) :	0
		Entry not in Lawyer (F2-I) :	0
		Entry not in OIC (F2-II) :	1
2	Next Hearing status	Entry not in Hearing (F3) :	1
		Date is Blank :	52
		Out dated as on 07/08/2018 :	330
3	Review of duplicate cases because of case number abbreviation having different category	No. of cases to be updated (in Due Course) :	41
		Overall validation report and progress of updation	0

DASHBOARD

Talking Points Printing

The screenshot shows a web browser window with the URL lites.law.rajasthan.gov.in/DashBoard/TalkingPoints?length=9. The page title is "LITES Justice Department". On the left, there is a print settings sidebar with a yellow arrow pointing to the "Print" button. The sidebar includes options for destination, pages, copies, layout, and options. The main content area displays a table titled "Government of Rajasthan Justice Department (Litigation Information, Tracking & Evaluation System)". The table is for the "Finance Department, Jaipur" and is dated "As on 12/04/2016". The table has two main columns: "TALKING POINTS" and "AS PER LITES".

S.No	TALKING POINTS	AS PER LITES (As on 12/04/2016)
1	Maintenance of LITES Sheets in Court case files and progress of Data entries made in registration(F1) and not made in other details (Appellant,Respondent,Lawyer,OIC and Hearing)	Total Case Registered in F1 : 12627
		Entry not in Appellant (F1-I) : 17
		Entry not in Respondent (F1-II) : 20
		Entry not in Lawyer (F2-I) : 28
		Entry not in OIC (F2-II) : 34
	Entry not in Hearing(F3) : 44 (Hearing)	
2	Response of Feed Back letter:	
	(a)Hearing status in the High Court of case hearing form.	Date is Blank : 2252 ,Out dated as on 12/04/2016 : 7192 & No. of cases to be updated(in Due Course) = 1715
	(b)Entry of PIL in the LITES..	PIL Cases : 9
	(c)Validation of Master Data :	
	(i) Office Name Master	Total Offices : 130
	(ii) OIC Master	Total OIC's : 2026
3	Review of duplicate cases because of case number abbreviation having different category	5208
4	Overall validation report and progress of updation	
	(1) Decision date less then Registration date :	0
	(2) Hearing date less then Registration date :	62
	(3) Decision date less then Hearing date :	0
5	Red Category	1117
6	Duplicate Records	2218

Print using system dialog... (Ctrl+Shift+P)

http://lites.law.rajasthan.gov.in/DashBoard/TalkingPoints?length=9

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DASHBOARD

Entry Status Report



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Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Enter Case No for Search...

Office: -- All -- | Main/Performance: Main Party | Status: PENDING | Dashboard

Attention Warranted | Summary Report | Talking Points | **Entry Status** | AAG Performance | Decision Summary | Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	0
This Year(A)	120
Previous Years(B)	548
Total(A+B)	668

Category wise | **Court wise**

Status	Count
Red	21
Orange	190
Green	457

21 Red 190 Orange 457 Green

Action Pending (Pending Cases - Main Party) [PDF]

Court wise | **District wise** | Office wise

DASHBOARD

AAG Performance Report

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Pre Litigation

User Management **New**

Monthly Litigation

MIS Reports

Summary Reports

Detail Reports

Analysis Reports

Enter Case No for Search...

Office: -- All -- Main/Performance: Main Party Status: Pending Dashboard

Attention Warranted Summary Report Talking Points Entry Status **AAG Performance** Decision Summary Evaluation Report

Case Entry Status

	Registered (Entered)
Today	0
This week	0
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Category wise Court wise

Category	Count
Red	21
Orange	190
Green	457

21 Red 190 Orange 457 Green

Action Pending (Pending Cases - Main Party)

Court wise District wise Office wise

PDF

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AAG Performance Report

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From To

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AAG Performance Report

**Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)** (As on 07/08/2018)

Department Name : Agriculture Department

Unit Name : Agriculture Department, Jaipur

S. No.	AAG Name	Total Cases	Decided	Favour	Against	Percentage of cases in favour
1	Saurabh Shyam Shamsheri AAG, SC NEW DELHI	3	0	0	0	0 %
2	K. L. THAKUR AAG, Raj. HC, Jodhpur	39	28	15	13	53.57 %
3	RAJESH PANWAR AAG, Raj. HC Jodhpur	1	0	0	0	0 %
4	SHYAM SUNDER LADRECHA AAG, Raj. HC, Jodhpur	23	18	11	7	61.11 %
5	PRITHVIRAJ SINGH JODHA	1	1	0	1	0 %
6	G.S. Gill AAG , Raj. HC Jaipur	4	4	2	2	50 %
7	SATYENDRA KUMAR GUPTA AAG, Raj. HC Jaipur	1	0	0	0	0 %
8	Jagmohan Saxena, AAG, Raj. HC, Jaipur	81	46	27	19	58.70 %
9	INDERJEET SINGH AAG, Raj. HC Jaipur	4	3	1	2	33.33 %
10	RAJENDRA PRASAD SHARMA AAG, Raj. HC Jaipur	10	9	4	5	44.44 %
11	SHYAM ARYA AAG, Raj. HC Jaipur	92	79	46	33	58.23 %

DASHBOARD

Decision Summary Report

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Enter Case No for Search...

Office: -- All -- | Main/Performance: Main Party | Status: Pending

Attention Warranted | Summary Report | Talking Points | Entry Status | AAG Performance | **Decision Summary** | Evaluation Report

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Case Entry Status

	Registered (Entered)
Today	0
This week	0
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This Year(A)	120
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Category wise | Court wise

Category	Count
Red	21
Orange	190
Green	457

Action Pending (Pending Cases - Main Party)

Court wise | **District wise** | Office wise

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DASHBOARD

Decision Summary Report

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Reg. Date From Reg. Date To

Decision Date From Decision Date To

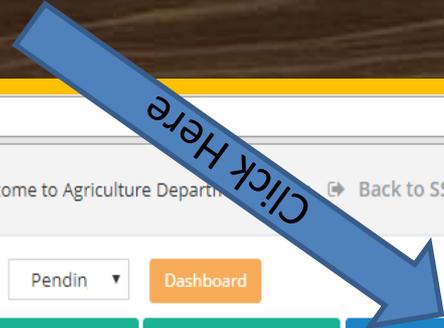
[Search](#)

Decision summary Report [<< Back](#) [Print](#) [XLS](#)

Government of Rajasthan Justice Department (Litigation Information Tracking & Evaluation System) (As on 07/08/2018)					
S. No.	Name of Administrative Department	Decided	In Favour	Against	Percentage of cases in favour
1	Administrative Reforms and Co-ordination Department, Jaipur	5	5	0	100 %
2	Agriculture Department	288	208	80	72.22 %
3	Animal Husbandry, Fisheries and Dairy Development Department, Jaipur	108	90	18	83.33 %
4	Art, Culture and Archaeology Department, Jaipur	32	21	11	65.62 %
5	Ayurved Department, Jaipur	116	76	40	65.52 %
6	Co-operative Department, Jaipur	201	87	114	43.28 %
7	Command Area Development, Jaipur	63	55	8	87.30 %
8	Department of Minority Affairs, Jaipur	40	36	4	90 %
9	Department of Personnel Jaipur	77	74	3	96.10 %
10	Devasthan Department, Jaipur	63	52	11	82.54 %

DASHBOARD

Evaluation Report



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Unit
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Enter Case No for Search... 🔍

Welcome to Agriculture Department | Back to SSO | Log out

Office: -- All -- | Main/Performance: Main Party | Status: PENDING | Dashboard

Attention Warranted | Summary Report | Talking Points | Entry Status | AAG Performance | Decision Summary | **Evaluation Report**

Case Entry Status

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Category wise / Court wise

Category	Count
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Orange	190
Green	457

Action Pending (Pending Cases - Main Party) PDF

Court wise | **District wise** | Office wise

DASHBOARD

Evaluation Report (Major Department)

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Welcome to Tourism Department, Jaipur 📍 Back to SSO 📄 Log out

Home / Summary Report

Evaluation Summary Report

Government of Rajasthan
Justice Department
 (Litigation Information Tracking & Evaluation System)

09/03/2017 13:02:11

Administrative Deptt. Wise Evaluation Summary Report
Major - Department (having more than 2000 pending cases)

Rank	Administrative Deptt. Name	Pending Cases	Pendency in Different Format (F1, F2 & F3)	Pendency in Per Format in percentage	Reply Not Filed	Reply Not Filed in percentage	Case Decided (Against)	Order Pending for Appeal	Pendency of pending Appeal (in %)	Order Pending for Compliance	Pendency of pending Compliance (in %)	Contempt Case	Pendency of Contempt against pending cases (in %)	Evaluation Formula Weightage in percentage 30% O, 20% P, 20% Q, 15% R, 15% S
a	b	c	d	e	f	g	h	i	j	k	l	m	n	
				(O) = ((d/c)S)%		(P) = (f/c)%			(Q) = (i/h)%		(R) = (k/h)%		(S) = (m/c)%	
1	Finance Department, Jaipur	12998	16	0.02	105	0.81	4803	269	5.60	110	2.29	15	0.12	1.65
2	Industries Department, Jaipur	3858	148	0.77	98	2.54	497	56	11.27	178	35.81	38	0.98	8.51
3	Home Department, Jaipur	6796	747	2.20	218	3.21	6451	141	2.19	3501	54.27	130	1.91	10.17
4	Water Resources Department, Jaipur	6498	93	0.29	19	0.29	1839	384	20.88	913	49.65	35	0.54	11.85
5	Energy Department, Jaipur	17155	893	1.04	133	0.78	1269	117	9.22	841	66.27	168	0.98	12.40
6	Public Works Department, Jaipur	4384	687	3.13	111	2.53	988	70	7.09	632	63.97	29	0.66	12.56
7	Public Health Engineering Department, Jaipur	3887	371	1.91	139	3.58	2175	131	6.02	1534	70.53	139	3.58	13.61
8	Agriculture Department	2579	604	4.68	102	3.96	920	146	15.87	498	54.13	36	1.40	13.70
9	Forest Department, Jaipur	4786	588	2.46	256	5.35	1055	56	5.31	753	71.37	54	1.13	13.74
10	Panchayati Raj Department, Jaipur	5556	1841	6.63	268	4.82	2741	52	1.90	2104	76.76	170	3.06	15.31
11	Mines and Petroleum Department, Jaipur	4263	662	3.11	232	5.44	765	48	6.27	609	79.61	37	0.87	15.35
12	Rajasthan Public Service Commission	3504	97	0.55	393	11.22	1309	6	0.46	1291	98.62	43	1.23	17.48
13	Co-operative Department, Jaipur	3263	2483	15.22	101	3.10	174	5	2.87	144	82.76	12	0.37	18.23
14	Revenue Department, Jaipur	18410	13162	14.30	2625	14.26	1618	33	2.04	1183	73.11	330	1.79	18.79
15	School and Sanskrit Education Department, Jaipur	17844	13362	14.98	2343	13.13	2815	114	4.05	2108	74.88	806	4.52	19.84
16	Urban Development and Housing Department, Jaipur	14329	8101	11.31	2350	16.40	924	4	0.43	792	85.71	229	1.60	19.86
17	Medical and Health Department, Jaipur	4847	973	4.01	1005	20.73	6727	26	0.39	6665	99.08	237	4.89	21.02
18	Local self Government Department, Jaipur	19514	11816	12.11	3262	16.72	799	6	0.75	724	90.61	442	2.27	21.06
19	Higher Education Department, Jaipur	3815	2086	10.94	556	14.57	456	3	0.66	426	93.42	329	8.62	21.63

MASTER

Office (Click here- View)

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Case Management

High Court Cases **New**

Pre Litigation

User Management **New**

Home Offices

District -- All -- Active Active Search

Agriculture Department/ Agriculture Department, Jaipur

Office List

10 records per page Print

Sr. No.	Administrative Department	Unit/Department	Office (CaseCount)	District
1	Agriculture Department	Agriculture Department, Jaipur	DIRECTORATE OF AGRICULTURE (2018)	Jaipur
2	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Baran (0)	Baran
3	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) Bundi (1)	Bundi
4	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Alwar (1)	Alwar
5	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Banswara (0)	Banswara
6	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Barmer (0)	Barmer
7	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Chittorgarh (0)	Chittorgarh
8	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Churu (0)	Churu

MASTER

District , Status wise Office List

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User Management **New** <

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District -- All -- Active Active Search

Agriculture Department/ Agriculture Department, Jaipur

Office List

10 records per page Print

Sr. No.	Administrative Department	Unit/Department	Office (CaseCount)	District
1	Agriculture Department	Agriculture Department, Jaipur	DIRECTORATE OF AGRICULTURE (2018)	Jaipur
2	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Baran (0)	Baran
3	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) Bundi (1)	Bundi
4	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Alwar (1)	Alwar
5	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Banswara (0)	Banswara
6	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Barmer (0)	Barmer
7	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Chittorgarh (0)	Chittorgarh
8	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Churu (0)	Churu

MASTER OIC (Click here)

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Case Management

- High Court Cases **New**
- Pre Litigation
- User Management **New**

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Active Active Search

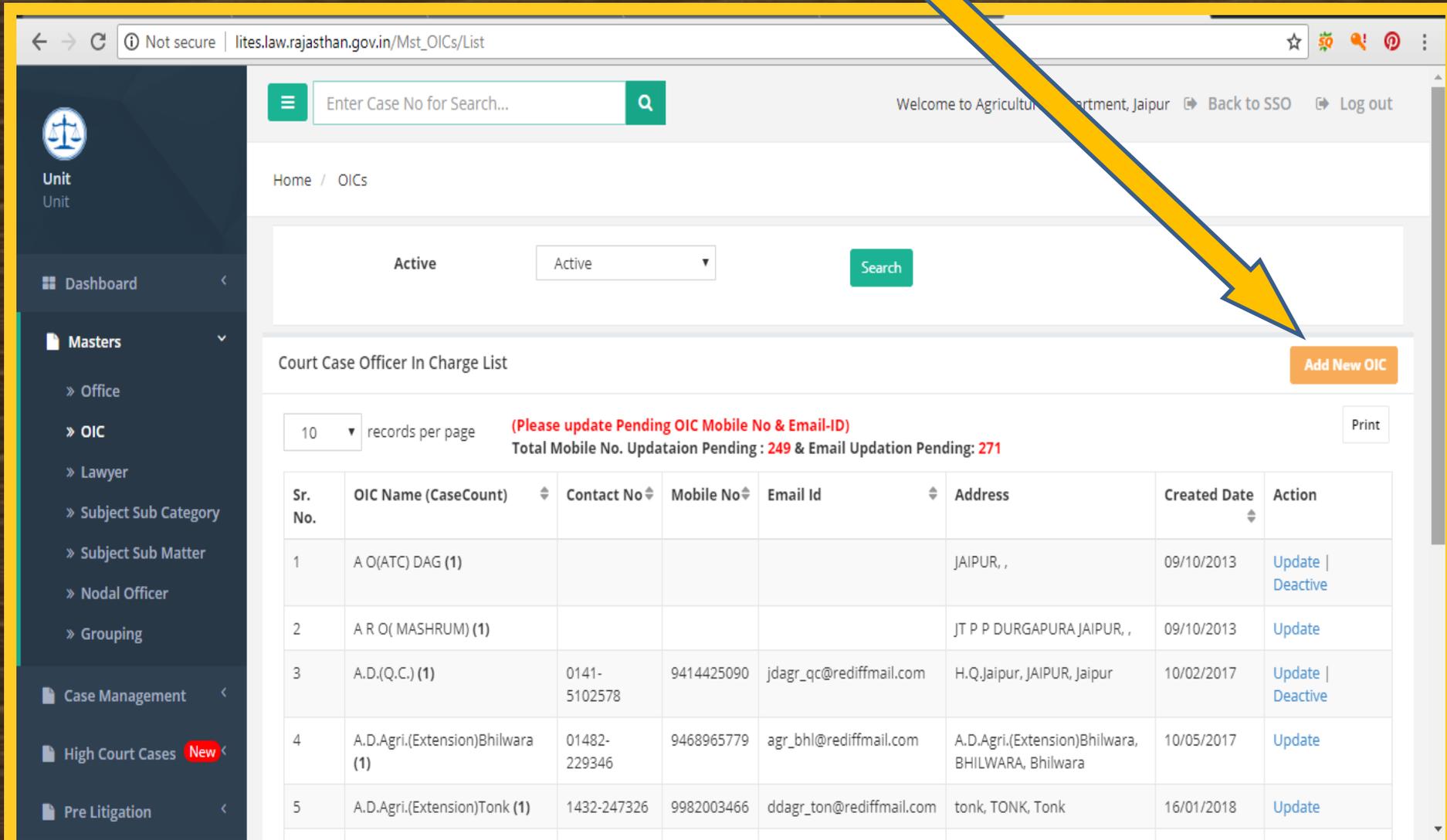
Court Case Officer In Charge List Add New OIC

10 records per page **(Please update Pending OIC Mobile No & Email-ID)**
Total Mobile No. Updataion Pending : 249 & Email Updation Pending: 271 Print

Sr. No.	OIC Name (CaseCount)	Contact No	Mobile No	Email Id	Address	Created Date	Action
1	A O(ATC) DAG (1)				JAIPUR, ,	09/10/2013	Update Deactive
2	A R O(MASHRUM) (1)				JT P P DURGAPURA JAIPUR, ,	09/10/2013	Update
3	A.D.(Q.C.) (1)	0141-5102578	9414425090	jdagr_qc@rediffmail.com	H.Q.Jaipur, JAIPUR, Jaipur	10/02/2017	Update Deactive
4	A.D.Agri.(Extension)Bhilwara (1)	01482-229346	9468965779	agr_bhl@rediffmail.com	A.D.Agri.(Extension)Bhilwara, BHILWARA, Bhilwara	10/05/2017	Update
5	A.D.Agri.(Extension)Tonk (1)	1432-247326	9982003466	ddagr_ton@rediffmail.com	tonk, TONK, Tonk	16/01/2018	Update
6	A.O. (2)	0141-2385847	7230036755	jdagr_jpr@rediffmail.com	HQ,Jaipur, JAIPUR, Jaipur	24/03/2017	Update

MASTER – OIC

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Total Mobile No. Updataion Pending : 249 & Email Updation Pending : 271

Sr. No.	OIC Name (CaseCount)	Contact No	Mobile No	Email Id	Address	Created Date	Action
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5	A.D.Agri.(Extension)Tonk (1)	1432-247326	9982003466	ddagr_ton@rediffmail.com	tonk, TONK, Tonk	16/01/2018	Update

MASTER – OIC

Enter & Save New OIC Detail

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Add Court Case Officer In Charge

Admin Department	<input type="text" value="Agriculture Department"/>	Unit/Department	<input type="text" value="Agriculture Department, Jaipur"/>
Office	<input type="text" value="-- Select --"/>	Name	<input type="text" value="Enter OICs Name"/>
Designation	<input type="text" value="Enter OIC Designation"/>	Contact No	<input type="text" value="STD Code"/> <input type="text" value="Contact No"/>
Mobile No	<input type="text" value="Enter MobileNo"/>	Email Id	<input type="text" value="Enter Email Id"/>
District	<input type="text" value="-- Select --"/>	Tehsil	<input type="text" value="-- Select --"/>
Fax	<input type="text" value="Enter Fax"/>	Employee Code	<input type="text" value="Enter Employee Code"/>
Postal Address	<input type="text" value="Enter Address"/>		

Click Here

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Update OIC – Click here

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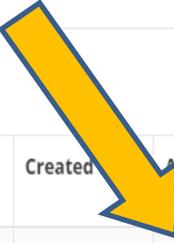
Active Active Search

Court Case Officer In Charge List

10 records per page (Please update Pending OIC Mobile No & Email-ID) Total Mobile No. Updataion Pending : 249 & Email Updation Pending: 271 Print

Add New OIC

Sr. No.	OIC Name (CaseCount)	Contact No	Mobile No	Email Id	Address	Created	Action
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5	A.D.Agr.(Extension)Tonk (1)	1432-247326	9982003466	ddagr_tonk@rediffmail.com	tonk, TONK, Tonk	16/01/2018	Update



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MASTER – OIC

Update & Save OIC Detail

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Update Court Case Officer In Charge

Admin Department	Agriculture Department	Unit/Department	Agriculture Department, Jaipur
Office	-- Select --	Name	A O(ATC) DAG
Designation	A O(ATC) DAG	Contact No	STD Code Contact No
Mobile No	Enter MobileNo	Email Id	Enter Email Id
District	-- Select --	Tehsil	-- Select --
Fax	Enter Fax	Employee Code	Enter Employee Code
Postal Address	JAIPUR		

Cancel Update



MASTER Lawyer (Click here)

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Case Management

High Court Cases New

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User Management New

☰ Enter Case No for Search... 🔍

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Home / Lawyers

Lawyer

Add New Lawyer

10 records per page

Print

Sr. No.	Name (CaseCount)	Enrollment No	Mobile No	Email Id	Address	Created Date	Action
1	Mr. BHUWAN DESHMUKH (1)	R/24/2013	9424072573		H. C. Indore (M.P.) , ,Out of State	06/07/2018	Update
2	Mr. A K PAREEK SANGEET SAI (9)				, JAIPUR Jaipur	14/06/2016	Update
3	A.H. Kajmi (32)	R/169/1977			, Jaipur	06/09/2017	Update
4	A.K. BHARGAVA JAIPUR (75)	R/9988/2017			JAIPUR , ,	20/03/2012	Update
5	Mr. A.K. Mathur (93)	r/1034/2011	9928064320		, Jaipur	01/03/2016	Update
6	A.R. NIKUMB (7)				, ,	09/07/2007	Update
7	A.R. PATHAN (1)				GOVT. ADVCOATE , ,	21/04/2006	Update
8	A.R. TANTIA (4)		9414502501		817, B-NAGAR , ,	18/03/2006	Update
9	A.S. CHARAN (1)				78 TAGOR NAGAR , ,	23/01/2016	Update
10	A.S. RAJAWAT (2)				JAIPUR , ,	25/06/2013	Update

Click Here

MASTER-Lawyer

Add New Lawyer – Click here

The screenshot shows the MASTER-Lawyer web application interface. The browser address bar displays "lites.law.rajasthan.gov.in/Mst_Lawyers/List". The left sidebar contains navigation options: Unit, Dashboard, Masters (Office, OIC, Lawyer, Subject Sub Category, Subject Sub Matter, Nodal Officer, Grouping), Case Management, High Court Cases (New), Pre Litigation, and User Management (New). The main content area is titled "Lawyer List" and features a search bar, a dropdown for "10 records per page", and a "Print" button. A table lists 10 lawyers with columns for Sr. No., Name (CaseCount), Enrollment No., Mobile No., Email Id, Address, Created Date, and Action. An orange "Add New Lawyer" button is located in the top right corner of the table area, with a yellow arrow pointing to it from the text "Click Here".

Sr. No.	Name (CaseCount)	Enrollment No	Mobile No	Email Id	Address	Created Date	Action
1	Mr. BHUWAN DESHMUKH (1)	R/24/2013	9424072573		H. C. Indore (M.P.) , ,Out of State	06/07/2018	Update
2	Mr. A K PAREEK SANGEET SAI (9)				, JAIPUR, Jaipur	14/06/2016	Update
3	A.H. Kajmi (32)	R/169/1977			, Jaipur	06/09/2017	Update
4	A.K. BHARGAVA JAIPUR (75)	R/9988/2017			JAIPUR , ,	20/03/2012	Update
5	Mr. A.K. Mathur (93)	r/1034/2011	9928064320		, Jaipur	01/03/2016	Update
6	A.R. NIKUMB (7)				, ,	09/07/2007	Update
7	A.R. PATHAN (1)				GOVT. ADVCOATE , ,	21/04/2006	Update
8	A.R. TANTIA (4)		9414502501		817, B-NAGAR , ,	18/03/2006	Update
9	A.S. CHARAN (1)				78 TAGOR NAGAR , ,	23/01/2016	Update
10	A.S. RAJAWAT (2)				JAIPUR , ,	25/06/2013	Update

MASTER-Lawyer

Enter & Save New Lawyer Details

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Mst_Lawyers/Index



☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Lawyers

1. Please write full name of Lawyer instead of short name / कृपया संक्षिप्त नाम के बजाय वकील का पूरा नाम लिखें।
2. Please write Name of Lawyer in Name field instead of designation / कृपया पदनाम के बजाय नाम क्षेत्र में वकील का नाम लिखें।

Add Lawyer

Attention warranted: Please enter valid Lawyer's (Bar Council) Enrollment No. (example R/1234/2011)

Name	Mr. ▾ Enter Lawyer Name	Designation	-- Select -- ▾
Enrollment No	Lawyer's (Bar Council) Enrollment No.	Email Id	Enter Email Id
Mobile No	Enter MobileNo	District	-- Select -- ▾
Contact No	STD Code Contact No	Address	Enter Address
Fax	Enter Fax		
Tehsil	-- Select -- ▾		

Cancel

Save



Unit
Unit

Dashboard <

Masters ▾

» Office

» OIC

» Lawyer

» Subject Sub Category

» Subject Sub Matter

» Nodal Officer

» Grouping

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

MASTER-Lawyer

Update Lawyer Details– Click here

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Mst_Lawyers/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Lawyers

Lawyer List Add New Lawyer

10 records per page Print

Sr. No.	Name (CaseCount)	Enrollment No	Mobile No	Email Id	Address	Created	Action
1	Mr. BHUWAN DESHMUKH (1)	R/24/2013	9424072573		H. C. Indore (M.P.) , ,Out of State	06/07/2018	Update
2	Mr. A K PAREEK SANGEET SAI (9)				, JAIPUR Jaipur	14/06/2016	Update
3	A.H. Kajmi (32)	R/169/1977			, Jaipur	06/09/2017	Update
4	A.K. BHARGAVA JAIPUR (75)	R/9988/2017			JAIPUR , ,	20/03/2012	Update
5	Mr. A.K. Mathur (93)	r/1034/2011	9928064320		, Jaipur	01/03/2016	Update
6	A.R. NIKUMB (7)				, ,	09/07/2007	Update
7	A.R. PATHAN (1)				GOVT. ADVCOATE , ,	21/04/2006	Update
8	A.R. TANTIA (4)		9414502501		817, B-NAGAR , ,	18/03/2006	Update
9	A.S. CHARAN (1)				78 TAGOR NAGAR , ,	23/01/2016	Update
10	A.S. RAJAWAT (2)				JAIPUR , ,	25/06/2013	Update

Unit
Unit

Dashboard <

Masters >

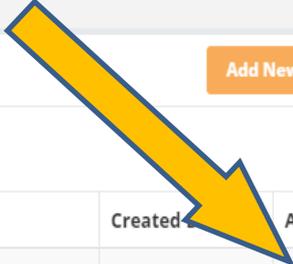
- » Office
- » OIC
- » Lawyer
- » Subject Sub Category
- » Subject Sub Matter
- » Nodal Officer
- » Grouping

Case Management <

High Court Cases New <

Pre Litigation <

User Management New <



MASTER-Lawyer

Update & Save Lawyer Details

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Mst_Lawyers/Index/38E07AFD1214EA08 ☆ 🌱 🗨️ 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Lawyers

1. Please write full name of Lawyer instead of short name / कृपया संक्षिप्त नाम के बजाय वकील का पूरा नाम लिखें।
2. Please write Name of Lawyer in Name field instead of designation / कृपया पदनाम के बजाय नाम क्षेत्र में वकील का नाम लिखें।

Update Lawyer **Attention warranted: Please enter valid Lawyer's (Bar Council) Enrollment No. (example R/1234/2011)**

Name	Mr. ▼ BHUWAN DESHMUKH	Designation	Government Advocate (GA) ▼
Enrollment No	R/24/2013	Email Id	Enter Email Id
Mobile No	9424072573	District	Out of State ▼
Contact No	STD Code Contact No	Address	H. C. Indore (M.P.)
Fax	Enter Fax		
Tehsil	-- Select -- ▼		

Cancel Update

Click Here

Unit
Unit

Dashboard <

Masters ▼

- » Office
- » OIC
- » Lawyer
- » Subject Sub Category
- » Subject Sub Matter
- » Nodal Officer
- » Grouping

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

MASTER

Subject Sub Category (Click here)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubCategories/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Subject SubCategories

Subject Category -- All -- Search

Subject Sub Categories List Add Subject Sub Category

records per page Print

No.	Subject Category Name	Sub Category Name
1	CIVIL	6-D MATTER
2	CIVIL	Accident Matter
3	CIVIL	AG PARA
4	CIVIL	AGAINST CANCELLATION OF BOARD CENTRE
5	CIVIL	AGAINST ORDER OF DECREE BY TRIAL COURT
6	CIVIL	AGAINST THE ORDER OF RTB, AJMER
7	CIVIL	AGREEMENT RELATED
8	CRIMINAL	Anti-Corruption
9	CIVIL	APPOINTMENT SI / PC

Unit
Unit

Dashboard <

Masters >

- » Office
- » OIC
- » Lawyer
- » **Subject Sub Category**
- » Subject Sub Matter
- » Nodal Officer
- » Grouping

Case Management <

High Court Cases New <

Pre Litigation <

User Management New <



Subject Sub Category

Select Category

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubCategories/List

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Subject SubCategories

Subject Category: -- All --

Search

Click Search

Subject Sub Category List

10 records per page

Add Subject Sub Category

Print

Sr. No.	Subject Category Name	Sub Category Name
1	CIVIL	6-D MATTER
2	CIVIL	Accident Matter
3	CIVIL	AG PARA
4	CIVIL	AGAINST CANCELLATION OF BOARD CENTRE
5	CIVIL	AGAINST ORDER OF DECREE BY TRIAL COURT
6	CIVIL	AGAINST THE ORDER OF RTB, AJMER
7	CIVIL	AGREEMENT RELATED
8	CRIMINAL	Anti-Corruption
9	CIVIL	APPOINTMENT SI / PC

Unit
Unit

Dashboard

Masters

- Office
- OIC
- Lawyer
- Subject Sub Category**
- Subject Sub Matter
- Nodal Officer
- Grouping

Case Management

High Court Cases **New**

Pre Litigation

User Management **New**

Subject Sub Category

Add Subject Sub Category

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubCategories/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Subject SubCategories

Subject Category -- All -- Search

Subject Sub Category List [Add Subject Sub Category](#)

10 records per page [Print](#)

Sr. No.	Subject Category Name	Sub Category Name
1	CIVIL	6-D MATTER
2	CIVIL	Accident Matter
3	CIVIL	AG PARA
4	CIVIL	AGAINST CANCELLATION OF BOARD CENTRE
5	CIVIL	AGAINST ORDER OF DECREE BY TRIAL COURT
6	CIVIL	AGAINST THE ORDER OF RTB, AJMER
7	CIVIL	AGREEMENT RELATED
8	CRIMINAL	Anti-Corruption
9	CIVIL	APPOINTMENT SI / PC

Unit
Unit

Dashboard <

Masters >

- » Office
- » OIC
- » Lawyer
- » **Subject Sub Category**
- » Subject Sub Matter
- » Nodal Officer
- » Grouping

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <



Subject Sub Category

Save Subject Sub Category

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubCategories/Index ☆ 🌐 🔍 📌 ⋮

Unit
Unit

Dashboard <

Masters >

- » Office
- » OIC
- » Lawyer
- » **Subject Sub Category**
- » Subject Sub Matter
- » Nodal Officer
- » Grouping

Case Management <

- » High Court Cases **New** <
- » Pre Litigation <
- » User Management **New** <

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Subject SubCategories

Add Subject SubCategory ^ x

Subject Category -- Select --

Subject Sub Category Enter Subject Sub Category

Cancel Save

Select Sub Category

Click Save

Subject Sub Category

Click For Print

Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubCategories/List

Welcome to Agriculture Department

Home / Subject SubCategories

Subject Category: -- All -- Search

Subject Sub Category List

10 records per page Print

Sr. No.	Subject Category Name	Sub Category Name
1	CIVIL	6-D MATTER
2	CIVIL	Accident Matter
3	CIVIL	AG PARA
4	CIVIL	AGAINST CANCELLATION OF BOARD CENTRE
5	CIVIL	AGAINST ORDER OF DECREE BY TRIAL COURT
6	CIVIL	AGAINST THE ORDER OF RTB, AJMER
7	CIVIL	AGREEMENT RELATED
8	CRIMINAL	Anti-Corruption
9	CIVIL	APPOINTMENT SI / PC

Unit
Unit

Dashboard

Masters

- Office
- OIC
- Lawyer
- Subject Sub Category**
- Subject Sub Matter
- Nodal Officer
- Grouping

Case Management

High Court Cases **New**

Pre Litigation

User Management **New**

Add Subject Sub Category

Click Here

MASTER

Subject Sub Matter (Click here)

← → ↻ Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubMatters/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Subject SubMatters

Subject Matter -- All -- Search

Subject SubMatter List Add New Subject SubMatter

▼ records per page Print

No.	Subject SubMatter Name	Subject Matter Name
1	Licence Renewal	ORDER
2	09-03-11, 26-03-12, 08-05-12, 09-03-15	NOTIFICATION
3	ACT/RULE	ACT/RULE
4	CASE COMPOUNDING ORDR	ORDER
5	Circular dt. 11-02-09	NOTIFICATION
6	Court Decree Document	OTHER
7	D.E.RALATED	ORDER
8	Dues	ORDER
9	ENTRY TAX	ACT/RULE

Unit
Unit

- Dashboard
- Masters
 - Office
 - OIC
 - Lawyer
 - Subject Sub Category
 - Subject Sub Matter**
 - Nodal Officer
 - Grouping
- Case Management
- High Court Cases New
- Pre Litigation
- User Management New

Subject Sub Matters

Select Matter

The screenshot shows a web application interface for 'Subject Sub Matters'. The browser address bar displays 'lites.law.rajasthan.gov.in/Mst_SubjectSubMatters/List'. The page header includes a search bar with the placeholder 'Enter Case No for Search...', a 'Welcome to Agriculture Department' message, and links for 'Back to SSO' and 'Log out'. The left sidebar contains a navigation menu with items like 'Dashboard', 'Masters', 'Units/Department', 'Office', 'OIC', 'Lawyer', 'Subject Sub Category', 'Subject Sub Matter', 'Nodal Officer', 'High Court Cases', 'Monthly Litigation', 'MIS Reports', and 'Summary Reports'. The main content area features a 'Subject Matter' dropdown menu with options: '-- All --', 'ACT/RULE', 'NOTIFICATION', 'ORDER', 'OTHER', and 'TO BE UPDATED'. A 'Search' button is located to the right of the dropdown. A table titled 'Subject SubMatter List' displays 9 records with columns for 'Sr. No.', 'Subject SubMatter Name', and 'Subject Matter Name'. An 'Add New Subject SubMatter' button and a 'Print' button are also visible. Two yellow arrows point to the search bar and the 'Search' button, with the text 'Click Here' next to the second arrow.

Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubMatters/List

Welcome to Agriculture Department | Back to SSO | Log out

Home / Subject SubMatters

Subject Matter: -- All --

Search: **Click Here**

Subject SubMatter List

10 records per page

Add New Subject SubMatter

Print

Sr. No.	Subject SubMatter Name	Subject Matter Name
1	Licence Renewal	ORDER
2	09-03-11, 26-03-12, 08-05-12, 09-03-15	NOTIFICATION
3	ACT/RULE	ACT/RULE
4	CASE COMPOUNDING ORDR	ORDER
5	Circular dt. 11-02-09	NOTIFICATION
6	Court Decree Document	OTHER
7	D.E.RALATED	ORDER
8	Dues	ORDER
9	ENTRY TAX	ACT/RULE

Subject Sub Matter

Click For Print

← → ↻ Not secure | lites.law.rajasthan.gov.in/Mst_SubjectSubMatters/List

Unit
Unit

Dashboard <

Masters >

- » Units/Department
- » Office
- » OIC
- » Lawyer
- » Subject Sub Category
- » **Subject Sub Matter**
- » Nodal Officer

High Court Cases New <

Monthly Litigation <

MIS Reports <

Summary Reports <

Enter Case No for Search... 🔍

Welcome to Agriculture Department → Back to SSO → Log out

Home / Subject SubMatters

Subject Matter -- All -- Search

Subject SubMatter List

Add New Subject Sub Matter

10 records per page

Sr. No.	Subject SubMatter Name	Subject Matter Name
1	Licence Renewal	ORDER
2	09-03-11, 26-03-12, 08-05-12, 09-03-15	NOTIFICATION
3	ACT/RULE	ACT/RULE
4	CASE COMPOUNDING ORDR	ORDER
5	Circular dt. 11-02-09	NOTIFICATION
6	Court Decree Document	OTHER
7	D.E.RALATED	ORDER
8	Dues	ORDER
9	ENTRY TAX	ACT/RULE

Print

Subject Sub Matter

Add Subject Sub Matter

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Mst_SubjectSubMatters/List`. The page features a dark sidebar on the left with a navigation menu. The main content area includes a search bar, a breadcrumb trail, a filter dropdown, and a table of subject sub matters. A prominent yellow arrow labeled "Click Here" points to the "Add New Subject SubMatter" button.

Unit
Unit

Dashboard <

Masters >

- » Office
- » OIC
- » Lawyer
- » Subject Sub Category
- » Subject Sub Matter
- » Nodal Officer
- » Grouping

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

MIS Reports <

Summary Reports <

Enter Case No for Search...

Welcome to Agriculture Department [Back to SSO](#) [Log out](#)

Home / Subject SubMatters

Subject Matter: -- All --

Subject SubMatter List

10 records per page

Sr. No.	Subject SubMatter Name	Subject Matter Name
1	Licence Renewal	ORDER
2	09-03-11, 26-03-12, 08-05-12, 09-03-15	NOTIFICATION
3	ACT/RULE	ACT/RULE
4	CASE COMPOUNDING ORDR	ORDER
5	Circular dt. 11-02-09	NOTIFICATION
6	Court Decree Document	OTHER
7	D.E.RALATED	ORDER
8	Dues	ORDER
9	ENTRY TAX	ACT/RULE

Subject Sub Matter

Save Subject Sub Matter

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Mst_SubjectSubMatters/Index`. The page title is "Add Subject Sub Matter". The interface includes a search bar with the placeholder text "Enter Case No for Search...". The navigation menu on the left includes "Unit", "Dashboard", "Masters", "Case Management", "High Court Cases", "Pre Litigation", "User Management", "MIS Reports", and "Summary Reports". The "Masters" menu is expanded, showing "Office", "OIC", "Lawyer", "Subject Sub Category", "Subject Sub Matter", "Nodal Officer", and "Grouping". The "Subject Sub Matter" option is selected. The form contains two input fields: "Subject Matter" with a dropdown menu showing "-- Select --" and "Subject Sub Matter" with the placeholder text "Enter Subject Sub Matter Name". Below the form are "Cancel" and "Save" buttons. Two yellow arrows point to the dropdown menu and the "Save" button, with the text "Click Here" and "Click Save" respectively.

MASTER

Nodal Officer (Click here)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_LICDetails/List ☆ 🇮🇳 📧 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Nodal Officer Details

Department: Agriculture Department Unit: Agriculture Department, Jaipur
State [v] Search

Officer Details List [Add New Nodal Officer Details](#)

10 records per page [Print](#)

Sr. No.	Admin Dept. Name	Unit Name	Name	Designation	Mobile	Email Id	Action
1	Agriculture Department	Agriculture Department, Jaipur	Shri. Ambrish kumar	Director Agriculture	9829084089	dir_agr@rediffmail.com	Update Delete
2	Agriculture Department	Agriculture Department, Jaipur	V K Pandey	Joint Director Agri Ext Jodhpur	9414101637	jdagr_jod@rediffmail.com	Update Delete

Showing 1 to 10 of 2 entries

Unit Unit

- Dashboard
- Masters
 - Office
 - OIC
 - Lawyer
 - Subject Sub Cate
 - Subject Sub Ma
 - Nodal Officer**
 - Grouping
- Case Management
- High Court Cases New
- Pre Litigation
- User Management New

Nodal Officer

Search By Filter

The screenshot shows a web application interface for searching Nodal Officers. The browser address bar shows the URL `lites.law.rajasthan.gov.in/Tm_LICDetails/List`. The page title is "Nodal Officer Details".

On the left is a dark sidebar menu with the following items:

- Unit
- Dashboard
- Masters
 - Office
 - OIC
 - Lawyer
 - Subject Sub Category
 - Subject Sub Matter
 - Nodal Officer**
 - Grouping
- Case Management
- High Court Cases New
- Pre Litigation
- User Management New
- MIS Reports
- Summary Reports

The main content area contains a search form with the following fields:

- Search bar: "Enter Case No for Search..."
- Department: "Agriculture Department" (dropdown menu)
- Unit: "-- All --" (dropdown menu)
- Level: "State" (dropdown menu)
- Search button: "Search"

Yellow arrows point to these elements with the following text:

- "Select Department" points to the Department dropdown.
- "Select Unit" points to the Unit dropdown.
- "Select Level" points to the Level dropdown.
- "Click Here" points to the Search button.

Below the search form is the "Nodal Officer Details List" section. It includes a "Print" button and a "Add New Nodal Officer Details" button. The list shows 10 records per page.

Sr. No.	Admin Dept. Name	Unit Name	Name	Designation	Mobile	Email Id	Action
1	Agriculture Department	RAJASTHAN LAND DEVELOPMENT CORPORATION, JAIPUR	-	-			Update Delete
2	Agriculture Department	RAJ. STATE SEED & ORGANIC PROD. CER. AGENCY	ABDUL JABBAR	CSCO	9785777701	dir.rssopca@rajasthan.gov.in	Update Delete
3	Agriculture Department	Rajasthan State Agriculture Marketing Board	Administrator	Administrator	9829225569	rsamb@rajasthan.gov.in	Update Delete
4	Agriculture Department	HORTICULTURE DEPARTMENT	ANIL GUPTA	DEPUTY SECRETARY AGRICULTUR	9413387194	hortiraj@rajasthan.gov.in	Update Delete

MASTER

Add New Nodal Officer (Click here)

← → ↻ Not secure | lites.law.rajasthan.gov.in/Trn_LICDetails/List

Unit
Unit

Dashboard <

Masters >

- » Office
- » OIC
- » Lawyer
- » Subject Sub Category
- » Subject Sub Matter
- » **Nodal Officer**
- » Grouping

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

MIS Reports <

Summary Reports <

Enter Case No for Search...

Welcome to Agriculture Department → Back to SSO → Log out

Home / Nodal Officer Details

Department: Agriculture Department Unit: -- All --

Level: State Search

Nodal Officer Details List [Add New Nodal Officer Details](#)

10 records per page Print

Sr. No.	Admin Dept. Name	Unit Name	Name	Designation	Mobile	Email Id	Action
1	Agriculture Department	RAJASTHAN LAND DEVELOPMENT CORPORATION, JAIPUR	-	-			Update Delete
2	Agriculture Department	RAJ. STATE SEED & ORGANIC PROD. CER. AGENCY	ABDUL JABBAR	CSCO	9785777701	dir.rssopca@rajasthan.gov.in	Update Delete
3	Agriculture Department	Rajasthan State Agriculture Marketing Board	Administrator	Administrator	9829225569	rsamb@rajasthan.gov.in	Update Delete
4	Agriculture	HORTICULTURE DEPARTMENT	ANIL GUPTA	DEPUTY SECRETARY	9413387194	hortiraj@rajasthan.gov.in	Update

MASTER

Entry & Save New Nodal Officer

The screenshot displays a web application interface for adding a Nodal Officer. The browser address bar shows the URL `lites.law.rajasthan.gov.in/Trn_LICDetails/Index`. The page header includes a search bar with the text "Enter Case No for Search...", a welcome message "Welcome to Agriculture Department", and links for "Back to SSO" and "Log out". The breadcrumb trail indicates the current location: "Home / Nodal Officer Details".

The main content area is titled "Add Nodal Officer Details" and contains a form with the following fields:

- Department:** Agriculture Department (dropdown)
- Unit:** -- Select -- (dropdown)
- Name:** Enter Name (text input)
- Mobile:** Enter Mobile (text input)
- Designation:** Enter Designation (text input)
- Fax:** Enter Fax (text input)
- Address1:** Enter Address (text input)
- Email:** Enter Email (text input)
- Address2:** Enter Address (text input)
- From Date:** Enter Date (text input)
- City:** Enter City (text input)
- To Date:** Enter Date (text input)
- Level:** State (dropdown)

At the bottom right of the form, there are two buttons: "Cancel" and "Save". A large yellow arrow points to the "Save" button.

MASTER

Grouping Master

The screenshot shows a web application interface for the Agriculture Department. The browser address bar displays `lites.law.rajasthan.gov.in/Trn_GroupingMasters/List`. The page header includes a search bar with the text "Enter Case No for Search...", a "Deactive" dropdown menu, and a "Search" button. The main content area is titled "Agriculture Department/ Agriculture Department, Jaipur" and contains a "Grouping Master List" table. The table has columns for "Sr. No.", "Administrative Deptt", "UnitName", "Grouping Name", and "Action". Two entries are visible in the table. A yellow arrow points to the "Grouping" menu item in the left sidebar.

Unit
Unit

Dashboard <

Masters >

- » Office
- » OIC
- » Lawyer
- » Subject Sub Cate
- » Subject Sub M
- » Nodal Office
- » Grouping

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Enter Case No for Search... Search

Welcome to Agriculture Department, Jaipur Back to SSO Log out

Home / Group Type

Deactive Search

Agriculture Department/ Agriculture Department, Jaipur

Grouping Master List Add New Group Type

10 records per page Print

Sr. No.	Administrative Deptt	UnitName	Grouping Name	Action
1	Agriculture Department	Agriculture Department, Jaipur	fgfdgf	Update Delete
2	Agriculture Department	Agriculture Department, Jaipur	test2	Update Delete

Showing 1 to 10 of 2 entries

MASTER

Search Status Wise

Click Here

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trm_GroupingMasters/List

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Group Type

Active Search

Department/ Agriculture Department, Jaipur

Group_Type List

Add New Group Type

10 records per page Print

Sr. No.	Administrative Deptt	UnitName	Grouping Name	Action
1	Agriculture Department	Agriculture Department, Jaipur	fgfdgf	Update Delete
2	Agriculture Department	Agriculture Department, Jaipur	test2	Update Delete

Showing 1 to 10 of 2 entries

- Dashboard
- Masters
 - Office
 - OIC
 - Lawyer
 - Subject Sub Category
 - Subject Sub Matter
 - Nodal Officer
 - Grouping
- Case Management
- High Court Cases New
- Pre Litigation
- User Management New

MASTER

Add New Group Type

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_GroupingMasters/List



Unit
Unit

Dashboard

Masters

- » Office
- » OIC
- » Lawyer
- » Subject Sub Category
- » Subject Sub Matter
- » Nodal Officer
- » Grouping

Case Management

High Court Cases New

Pre Litigation

User Management New

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Group Type

Active

Active ▾

Search

Agriculture Department/ Agriculture Department, Jaipur



Group_Type List

Add New Group Type

10 ▾ records per page

Print

Sr. No.	Administrative Deptt	UnitName	Grouping Name	Action
1	Agriculture Department	Agriculture Department, Jaipur	fgfdgf	Update Delete
2	Agriculture Department	Agriculture Department, Jaipur	test2	Update Delete

Showing 1 to 10 of 2 entries

MASTER

Save Group Type

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_GroupingMasters/Index ☆ 🌐 🔍 📌 ⋮

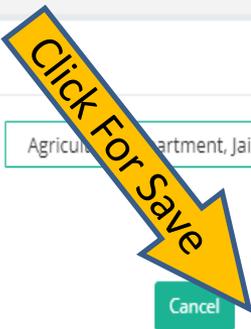
☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Group

Add Grouping Type

Admin Deptt.	<input type="text" value="Agriculture Department"/>	Unit/Deptt.	<input type="text" value="Agriculture Department, Jaipur"/>
Group Type	<input type="text" value="Enter Group Type"/>		



Click For Save

Unit
Unit

- Dashboard
- Masters**
 - Office
 - OIC
 - Lawyer
 - Subject Sub Category
 - Subject Sub Matter
 - Nodal Officer
 - Grouping**
- Case Management
- High Court Cases **New**
- Pre Litigation
- User Management **New**

MASTER

Click For Update Group Type

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_GroupingMasters/List

Unit
Unit

Dashboard <

Masters >

- » Office
- » OIC
- » Lawyer
- » Subject Sub Category
- » Subject Sub Matter
- » Nodal Officer
- » **Grouping**

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Group Type

Active Active Search

Agriculture Department/ Agriculture Department, Jaipur

Group_Type List Add New Group Type

10 records per page Print

Sr. No.	Administrative Deptt	UnitName	Grouping Name	Action
1	Agriculture Department	Agriculture Department, Jaipur	fgfdgf	Update Delete
2	Agriculture Department	Agriculture Department, Jaipur	test2	Update Delete

Showing 1 to 10 of 2 entries

Click Here

MASTER

Update Group Type

Not secure | lites.law.rajasthan.gov.in/Trn_GroupingMasters/Index/8E52603F1B4DB5FE

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Home / Group

Add Grouping Type

Admin Deptt.	Agriculture Department	Unit/Deptt.	Agriculture Department, Jaipur
Group Type	Group Text		

Cancel Update

Click For Update

- Dashboard
- Masters
 - Office
 - OIC
 - Lawyer
 - Subject Sub Category
 - Subject Sub Matter
 - Nodal Officer
 - Grouping
- Case Management
- High Court Cases New
- Pre Litigation
- User Management New

Case Management

Click here for Case Registration (Format-1)

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Case Registrations

Office: -- All --
Abbreviation: -- All --
Group Type: -- Select --
Court Type: -- All --
Year: -- All --
Status: Pending

Case List

10 records per page

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SUIT	2001	CJ (JD) JM, CHURU	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	SUIT	2004	CJ (JD) JM, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	CA	2011	ADLNO. 1, JAIPUR		Edit Delete Group Linking Remand Appellant Respondent Docs

Case Management

Click here for New Case Entry

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List ☆ 🌐 🔔 📌 ⋮

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Registrations

Office: -- All -- ▾
Abbreviation: -- All -- ▾
Group Type: -- Select -- ▾
Court Type: -- All -- ▾
Year: -- All -- ▾
Status: Pending ▾

Search



New Case Registration

Case List

10 records per page

Type keywords.. 🔍

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SUIT	2001	CJ (JD) JM, CHURU	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	SUIT	2004	CJ (JD) JM, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	CA	2011	ADJNO. 1, JAIPUR		Edit Delete Group Linking Remand Appellant Respondent Docs View

New Case Registration

Enter New Case Details

Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/

Welcome to AYURVEDIC DEPARTMENT | Back to SSO | Log out

Unit
Unit

Dashboard | Masters | Case Management

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents **New**
- Lawyer Appointment Request **New**

High Court Cases **New** | Pre Litigation | User Management **New** | Monthly Litigation | MIS Reports | Summary Reports

Home / Case Registrations

Case Registration

Admin Deptt.	Ayurved Department, Jaipur	Unit	Ayurved Department, Ajmer
Office	AYURVEDIC DEPARTMENT	Court Type	-- Select --
Court Place	-- Select --	Court	-- Select --
Abbreviation	-- Select --	Case Year	--Select--
Case No	Enter Case No	File No	Enter File No
Category	-- Select --	SubCategory	-- Select --
SubjectMatter	-- Select --	Sub Matter	-- Select --
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	Enter R/E Implication (In Amount)
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?		<input type="checkbox"/> Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?	
Priority Code	-- Select --	Sub Priority	--Select--
Reg. Date	Enter Registration Date	WACPNo	5-5-328---/
Main/Performa	Main_Party	Group	<input type="checkbox"/>
Remark	Enter Remark		
Link With Other Case	- Select Case No Abbreviation Case Year Court Name Court Type Name Place Name -		

Cancel Save

New Case Registration

Select Court Type

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Enter Case No for Search... 🔍

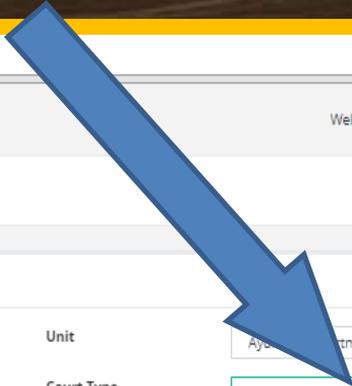
Welcome to AYURVEDIC DEPARTMENT | Back to SSO | Log out

Home / Case Registrations

Case Registration

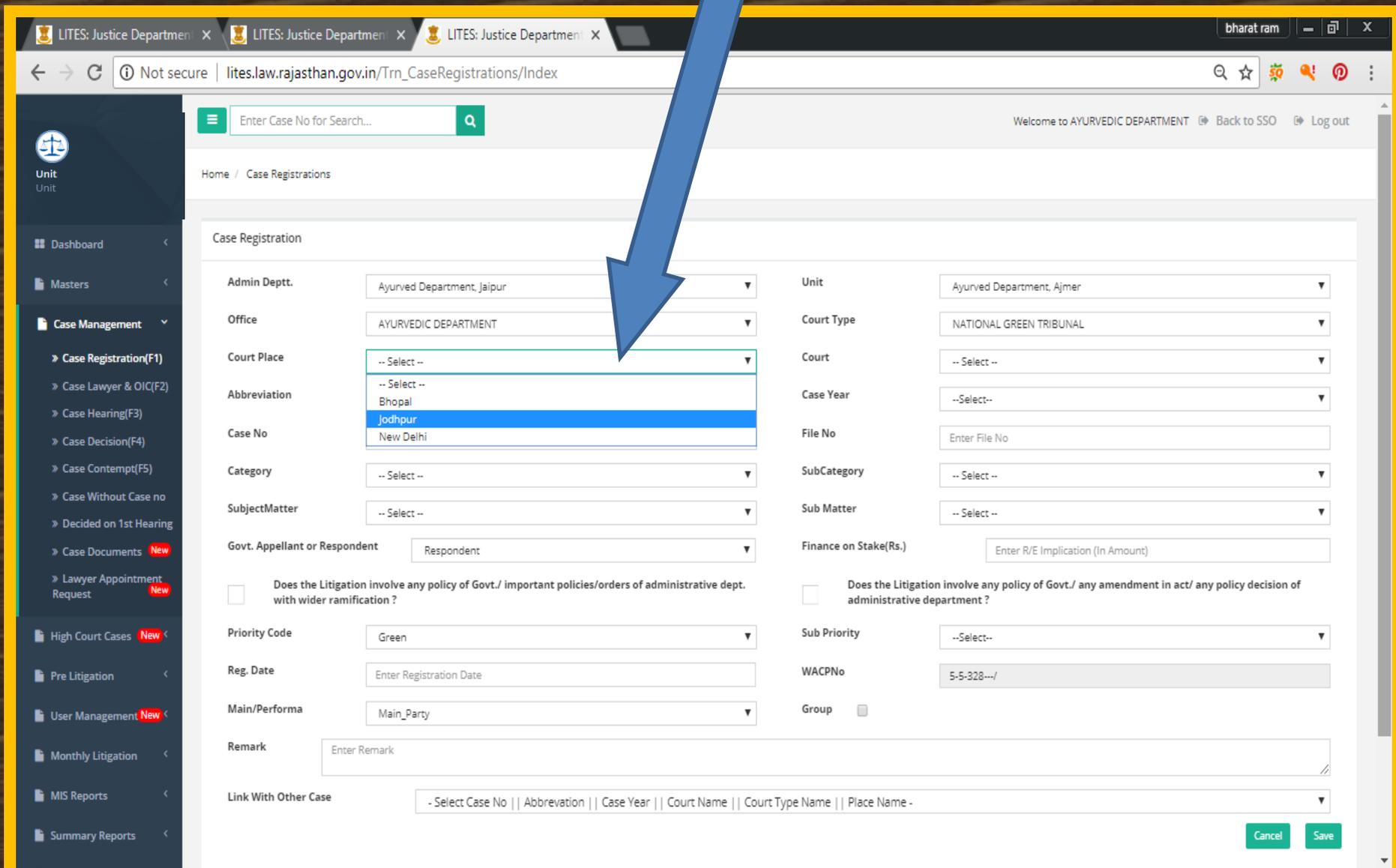
Admin Deptt.	Ayurved Department, Jaipur	Unit	Ayurved Department, Ajmer
Office	AYURVEDIC DEPARTMENT	Court Type	-- Select --
Court Place	-- Select --	Court	-- Select --
Abbreviation	-- Select --	Case Year	Supreme Court
Case No	Enter Case No	File No	High Court Jodhpur
Category	-- Select --	SubCategory	High Court Bench, Jaipur
SubjectMatter	-- Select --	Sub Matter	RCSAT
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	Other Sub-Ordinate Courts
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?			NATIONAL GREEN TRIBUNAL
Priority Code	-- Select --		Tribunal Courts
Reg. Date	Enter Registration Date	Sub Priority	--Select--
Main/Performa	Main_Party	WACPNo	5-5-328--/
Remark	Enter Remark	Group	<input type="checkbox"/>
Link With Other Case	- Select Case No Abbreviation Case Year Court Name Court Type Name Place Name -		

Cancel Save



New Case Registration

Select Court Place



The screenshot shows the 'New Case Registration' form in the LITES system. A blue arrow points to the 'Court Place' dropdown menu, which is currently open and showing options: '-- Select --', 'Bhopal', 'Jodhpur', and 'New Delhi'. The 'Jodhpur' option is highlighted in blue.

Form Fields:

- Admin Deptt.: Ayurved Department, Jaipur
- Office: AYURVEDIC DEPARTMENT
- Court Place: -- Select -- (dropdown menu open, Jodhpur selected)
- Abbreviation: Bhopal
- Case No: New Delhi
- Category: -- Select --
- SubjectMatter: -- Select --
- Govt. Appellant or Respondent: Respondent
- Priority Code: Green
- Reg. Date: Enter Registration Date
- Main/Performa: Main_Party
- Remark: Enter Remark
- Link With Other Case: - Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

Right Side Fields:

- Unit: Ayurved Department, Ajmer
- Court Type: NATIONAL GREEN TRIBUNAL
- Court: -- Select --
- Case Year: --Select--
- File No: Enter File No
- SubCategory: -- Select --
- Sub Matter: -- Select --
- Finance on Stake(Rs.): Enter R/E Implication (In Amount)
- Sub Priority: --Select--
- WACPNo: 5-5-328---/
- Group:

Checkboxes:

- Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?
- Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?

Buttons: Cancel, Save

New Case Registration

Select Court Name

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT [Back to SSO](#) [Log out](#)

Home / Case Registrations

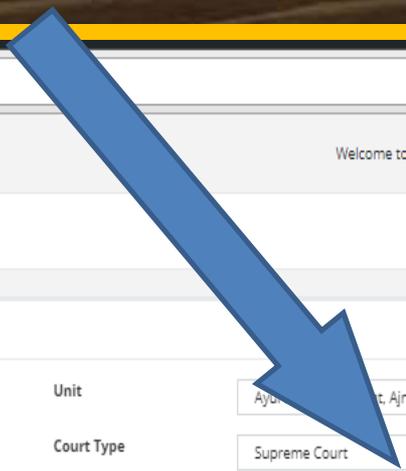
Case Registration

Admin Deptt.	Ayurved Department, Jaipur	Unit	Ayurved Department, Ajmer
Office	AYURVEDIC DEPARTMENT	Court Type	Supreme Court
Court Place	DELHI	Court	-- Select --
Abbreviation	-- Select --	Case Year	Supreme Court, Delhi
Case No	Enter Case No	File No	Enter File No
Category	-- Select --	SubCategory	-- Select --
SubjectMatter	-- Select --	Sub Matter	-- Select --
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	Enter R/E Implication (In Amount)
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?		<input type="checkbox"/> Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?	
Priority Code	Green	Sub Priority	--Select--
Reg. Date	Enter Registration Date	WACPN0	5-5-328---/
Main/Performa	Main_Party	Group	<input type="checkbox"/>

Date of submission of Case for filling by Deptt to AAG

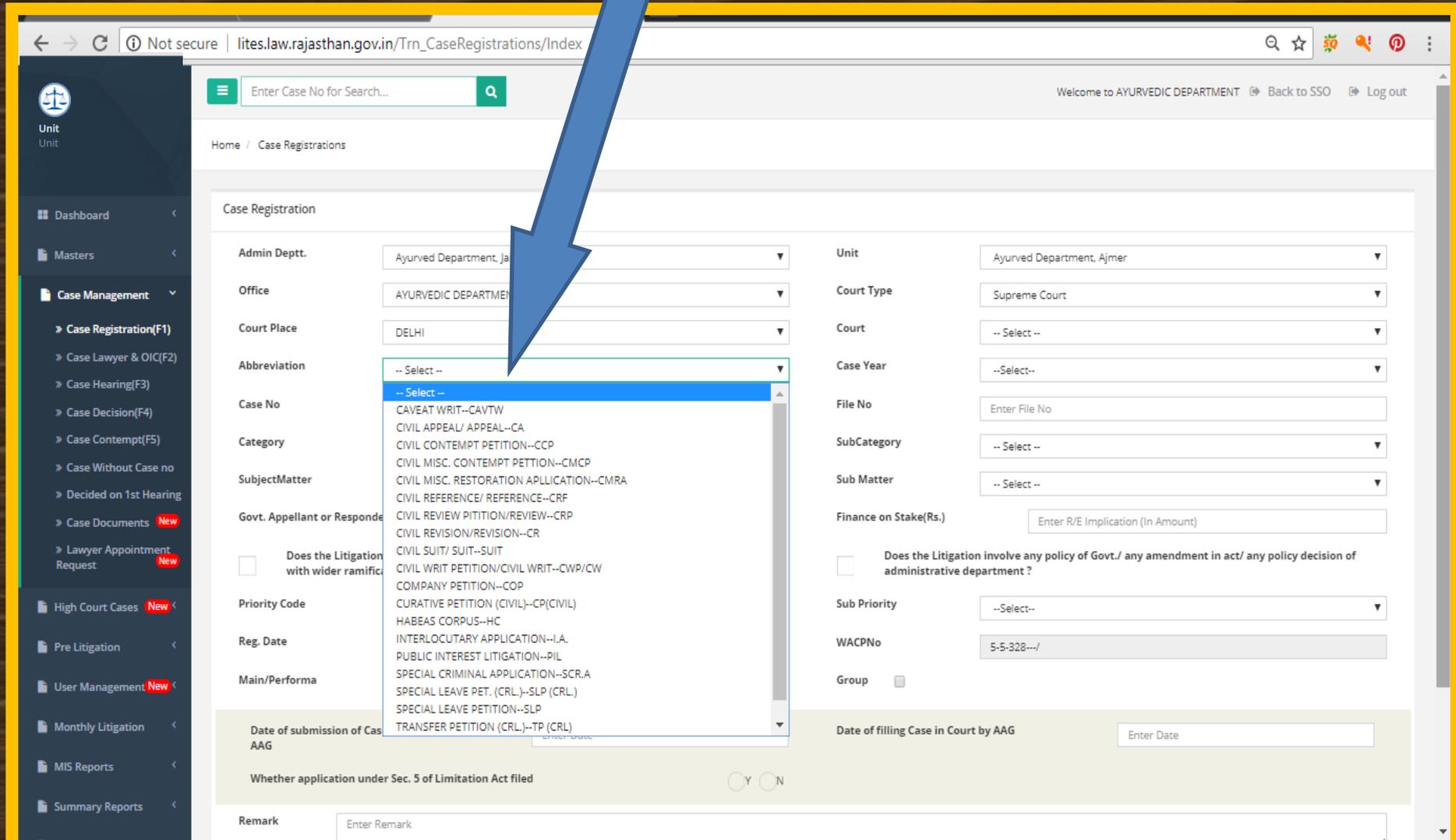
Date of filling Case in Court by AAG

Whether application under Sec. 5 of Limitation Act filed Y N



New Case Registration

Select Case Abbreviation



The screenshot shows the 'New Case Registration' form on the website lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index. The form is titled 'Case Registration' and includes a search bar at the top with the text 'Enter Case No for Search...'. The left sidebar contains navigation options: Dashboard, Masters, Case Management (with sub-items: Case Registration(F1), Case Lawyer & OIC(F2), Case Hearing(F3), Case Decision(F4), Case Contempt(F5), Case Without Case no, Decided on 1st Hearing, Case Documents, Lawyer Appointment Request), High Court Cases, Pre Litigation, User Management, Monthly Litigation, MIS Reports, and Summary Reports.

The main form fields are as follows:

- Admin Deptt.:** Ayurved Department, Ja
- Office:** AYURVEDIC DEPARTMENT
- Court Place:** DELHI
- Abbreviation:** -- Select -- (dropdown menu is open, showing a list of legal case categories)
- Case No:** -- Select --
- Category:** (dropdown menu is open, showing a list of legal case categories)
- SubjectMatter:** (dropdown menu is open, showing a list of legal case categories)
- Govt. Appellant or Respondent:** (dropdown menu is open, showing a list of legal case categories)
- Does the Litigation with wider ramific:**
- Priority Code:** (dropdown menu is open, showing a list of legal case categories)
- Reg. Date:** (dropdown menu is open, showing a list of legal case categories)
- Main/Performa:** (dropdown menu is open, showing a list of legal case categories)
- Date of submission of Cas AAG:** (text input field)
- Whether application under Sec. 5 of Limitation Act filed:** Y N
- Remark:** Enter Remark

On the right side of the form, there are additional fields:

- Unit:** Ayurved Department, Ajmer
- Court Type:** Supreme Court
- Court:** -- Select --
- Case Year:** --Select--
- File No:** Enter File No
- SubCategory:** -- Select --
- Sub Matter:** -- Select --
- Finance on Stake(Rs.):** Enter R/E Implication (In Amount)
- Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department?:**
- Sub Priority:** --Select--
- WACPN0:** 5-5-328---/
- Group:**
- Date of filling Case in Court by AAG:** Enter Date

New Case Registration

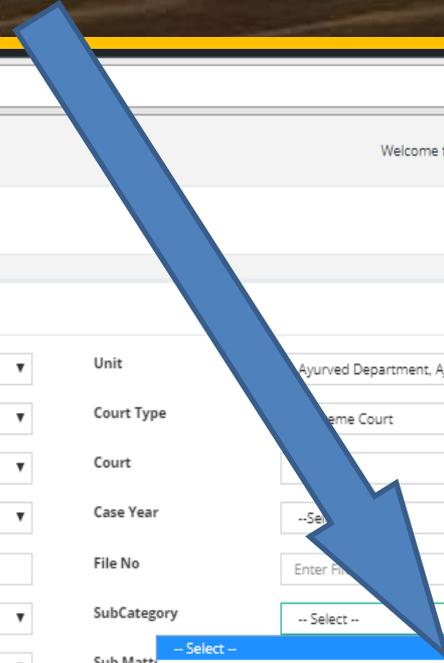
Select Case - Category

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index`. The page title is "New Case Registration" and the sub-header is "Select Case - Category". The form is titled "Case Registration" and contains the following fields:

- Admin Deptt.:** Ayurved Department, Jaipur
- Office:** AYURVEDIC DEPARTMENT
- Court Place:** DELHI
- Abbreviation:** -- Select --
- Case No:** Enter Case No
- Category:** CIVIL (selected)
- SubjectMatter:** -- Select --
- Govt. Appellant or Respondent:** CONTEMPT, CRIMINAL
- Unit:** Ayurved Department, Ajmer
- Court Type:** Supreme Court
- Court:** -- Select --
- Case Year:** --Select--
- File No:** Enter File No
- SubCategory:** -- Select --
- Sub Matter:** -- Select --
- Finance on Stake(Rs.):** Enter R/E Implication (In Amount)
- Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?**
- Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?**
- Priority Code:** Green
- Sub Priority:** --Select--
- Reg. Date:** Enter Registration Date
- WACPNo:** 5-5-328---/
- Main/Performa:** Main_Party
- Group:**
- Date of submission of Case for filling by Deptt to AAG:** Enter Date
- Date of filling Case in Court by AAG:** Enter Date
- Whether application under Sec. 5 of Limitation Act filed:** Y N
- Remark:** Enter Remark

New Case Registration

Select Sub-Category



Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Welcome to AYURVEDIC DEPARTMENT | Back to SSO | Log out

Unit
Unit

Dashboard
Masters
Case Management
Case Registration(F1)
Case Lawyer & OIC(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Lawyer Appointment Request **New**
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports

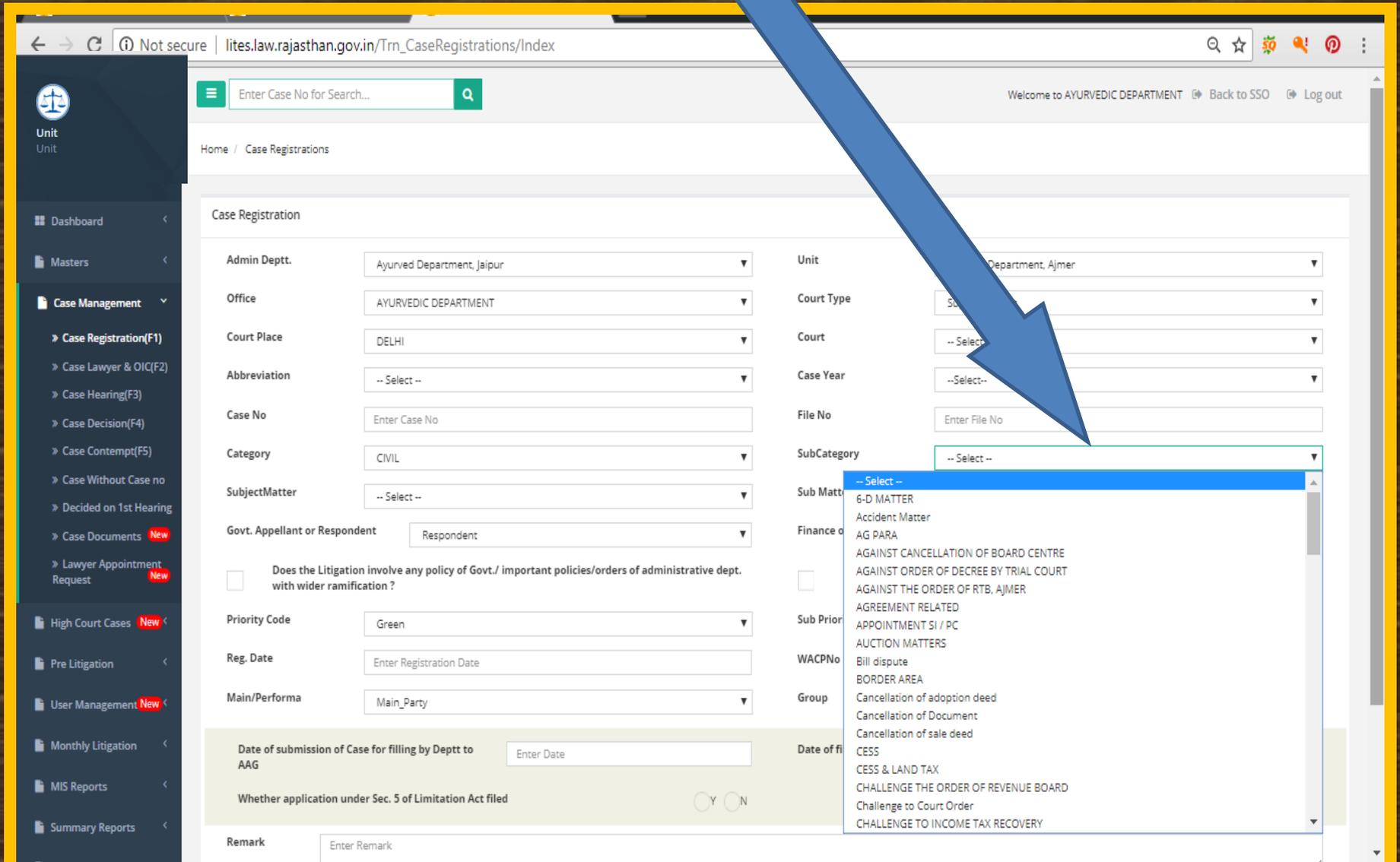
Home / Case Registrations

Case Registration

Admin Deptt.	Ayurved Department, Jaipur	Unit	Ayurved Department, Ajmer
Office	AYURVEDIC DEPARTMENT	Court Type	Same Court
Court Place	DELHI	Court	
Abbreviation	-- Select --	Case Year	-- Select --
Case No	Enter Case No	File No	Enter File No
Category	CIVIL	SubCategory	-- Select --
SubjectMatter	-- Select --	Sub Matter	6-D MATTER Accident Matter AG PARA AGAINST CANCELLATION OF BOARD CENTRE AGAINST ORDER OF DECREE BY TRIAL COURT AGAINST THE ORDER OF RTB, AJMER AGREEMENT RELATED APPOINTMENT SI / PC AUCTION MATTERS Bill dispute BORDER AREA Cancellation of adoption deed Cancellation of Document Cancellation of sale deed CESS CESS & LAND TAX CHALLENGE THE ORDER OF REVENUE BOARD Challenge to Court Order CHALLENGE TO INCOME TAX RECOVERY
Govt. Appellant or Respondent	Respondent	Finance o	
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?		Sub Prior	
Priority Code	Green	WACPNo	
Reg. Date	Enter Registration Date	Group	
Main/Performa	Main_Party	Date of fi	
Date of submission of Case for filling by Deptt to AAG	Enter Date		
Whether application under Sec. 5 of Limitation Act filed	<input type="radio"/> Y <input type="radio"/> N		
Remark	Enter Remark		

New Case Registration

Select Subject Matter



The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index`. The page title is "Case Registration". A blue arrow points to the "SubCategory" dropdown menu, which is open and displaying a list of options. The form fields are as follows:

Field	Value
Admin Deptt.	Ayurved Department, Jaipur
Office	AYURVEDIC DEPARTMENT
Court Place	DELHI
Abbreviation	-- Select --
Case No	Enter Case No
Category	CIVIL
SubjectMatter	-- Select --
Govt. Appellant or Respondent	Respondent
Priority Code	Green
Reg. Date	Enter Registration Date
Main/Performa	Main_Party
Date of submission of Case for filling by Deptt to AAG	Enter Date
Whether application under Sec. 5 of Limitation Act filed	<input type="radio"/> Y <input type="radio"/> N
Remark	Enter Remark

The "SubCategory" dropdown menu is open, showing the following options:

- Select --
- 6-D MATTER
- Accident Matter
- AG PARA
- AGAINST CANCELLATION OF BOARD CENTRE
- AGAINST ORDER OF DECREE BY TRIAL COURT
- AGAINST THE ORDER OF RTB, AJMER
- AGREEMENT RELATED
- APPOINTMENT SI / PC
- AUCTION MATTERS
- Bill dispute
- BORDER AREA
- Cancellation of adoption deed
- Cancellation of Document
- Cancellation of sale deed
- CESS
- CESS & LAND TAX
- CHALLENGE THE ORDER OF REVENUE BOARD
- Challenge to Court Order
- CHALLENGE TO INCOME TAX RECOVERY

New Case Registration

Select Govt. Appellant/Petitioner or Respondent

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Welcome to AYURVEDIC DEPARTMENT [Back to SSO](#) [Log out](#)

Home / Case Registrations

Case Registration

Admin Deptt.	Ayurved Department, Jaipur	Unit	Ayurved Department, Ajmer
Office	AYURVEDIC DEPARTMENT	Court Type	Supreme Court
Court Place	DELHI	Court	-- Select --
Abbreviation	-- Select --	Case Year	--Select--
Case No	Enter Case No	File No	Enter File No
Category	CIVIL	SubCategory	-- Select --
SubjectMatter	-- Select --	Sub Matter	-- Select --
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	Enter R/E Implication (In Amount)
<input type="checkbox"/> Does the Litigation involve any p ramification ?		<input type="checkbox"/> Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?	
Priority Code	Green	Sub Priority	--Select--
Reg. Date	Enter Registration Date	WACPNo	5-5-328--/
Main/Performa	Main_Party	Group	<input type="checkbox"/>

Date of submission of Case for filling by Deptt to AAG Date of filling Case in Court by AAG

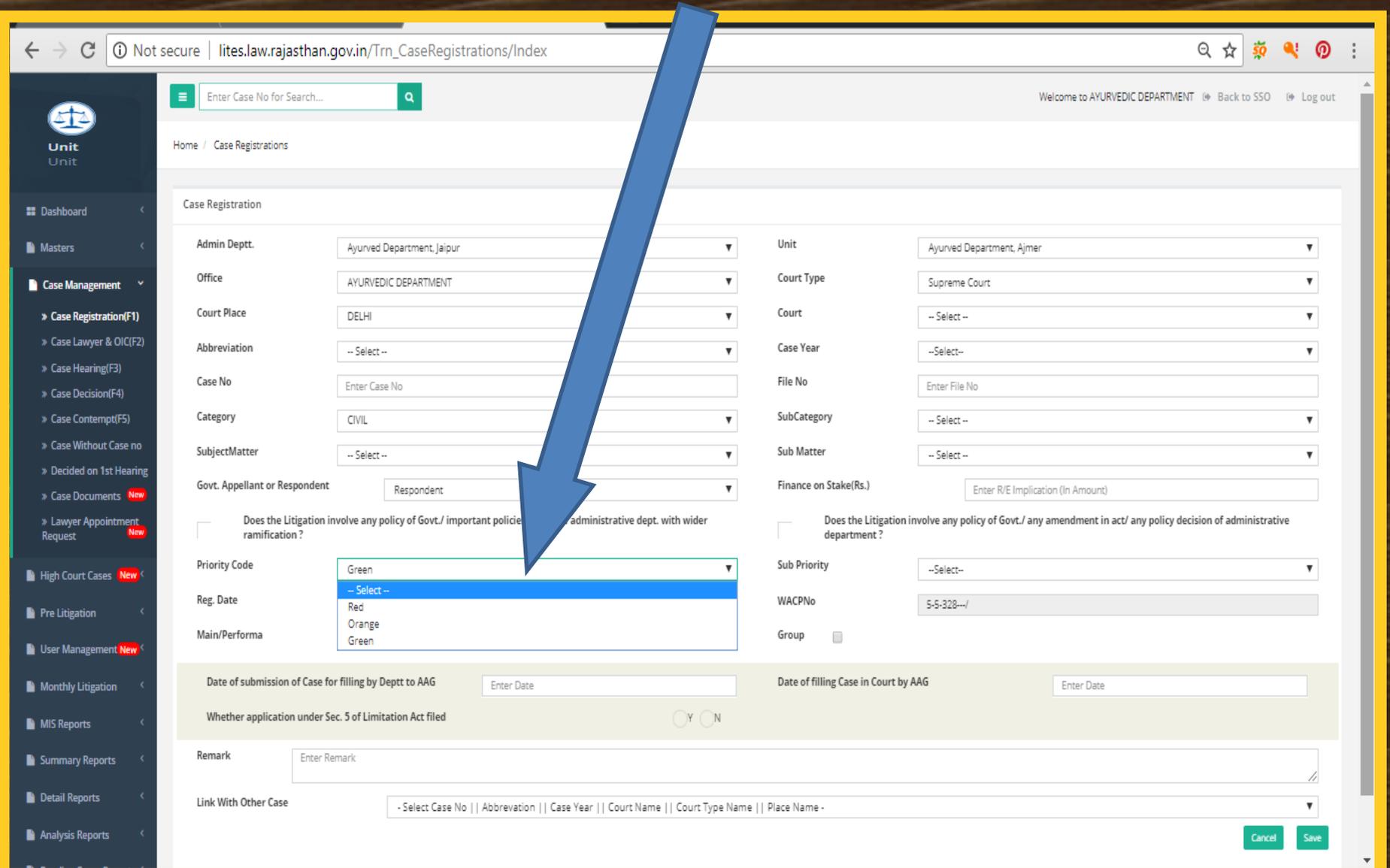
Whether application under Sec. 5 of Limitation Act filed Y N

Remark

Link With Other Case

New Case Registration

Select Priority Code (Red/Orange/Green)



The screenshot shows the 'New Case Registration' form on the website lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index. The form is titled 'Case Registration' and contains various fields for case details. A large blue arrow points to the 'Priority Code' dropdown menu, which is currently open and showing the following options: Green, -- Select --, Red, Orange, and Green. The 'Green' option is highlighted in blue. The form also includes fields for Admin Deptt., Office, Court Place, Abbreviation, Case No., Category, Subject Matter, Govt. Appellant or Respondent, Unit, Court Type, Court, Case Year, File No., SubCategory, Sub Matter, Finance on Stake(Rs.), Sub Priority, WACPNo, Group, Date of submission of Case for filing by Deptt to AAG, Date of filling Case in Court by AAG, Whether application under Sec. 5 of Limitation Act filed, Remark, and Link With Other Case.

Unit
Unit

Dashboard
Masters
Case Management
Case Registration(F1)
Case Lawyer & OIC(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Lawyer Appointment Request **New**
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports

Enter Case No for Search...

Welcome to AYURVEDIC DEPARTMENT Back to SSO Log out

Home / Case Registrations

Case Registration

Admin Deptt. Ayurved Department, Jaipur

Office AYURVEDIC DEPARTMENT

Court Place DELHI

Abbreviation -- Select --

Case No. Enter Case No

Category CIVIL

SubjectMatter -- Select --

Govt. Appellant or Respondent Respondent

Does the Litigation involve any policy of Govt./ important policies of administrative dept. with wider ramification?

Priority Code Green
-- Select --
Red
Orange
Green

Reg. Date

Main/Performa

Unit Ayurved Department, Ajmer

Court Type Supreme Court

Court -- Select --

Case Year --Select--

File No. Enter File No

SubCategory -- Select --

Sub Matter -- Select --

Finance on Stake(Rs.) Enter R/E Implication (In Amount)

Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department?

Sub Priority --Select--

WACPNo 5-5-328-/-

Group

Date of submission of Case for filling by Deptt to AAG Enter Date

Date of filling Case in Court by AAG Enter Date

Whether application under Sec. 5 of Limitation Act filed Y N

Remark Enter Remark

Link With Other Case - Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

Cancel Save

New Case Registration

Select Sub Priority

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Welcome to AYURVEDIC DEPARTMENT | Back to SSO | Log out

Unit
Unit

Dashboard
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Case Registration(F1)
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Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Lawyer Appointment Request **New**
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports

Enter Case No for Search...

Home / Case Registrations

Case Registration

Admin Deptt. Ayurved Department, Jaipur
Office AYURVEDIC DEPARTMENT
Court Place DELHI
Abbreviation -- Select --
Case No Enter Case No
Category CIVIL
SubjectMatter -- Select --
Govt. Appellant or Respondent Respondent
 Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification?
Priority Code Green
Reg. Date Enter Registration Date
Main/Performa Main_Party

Unit Ayurved Department, Ajmer
Court Type -- Select --
Court -- Select --
Case Year -- Select --
File No Enter File No
SubCategory -- Select --
Sub Matter -- Select --
Finance on Stake(Rs.) Enter R/E Imp...
 Does the Litigation involve any policy of Govt./ any am... act/ any policy decision of administrative department?
Sub Priority --Select--
WACPNo --Select--
Other than Red and Orange category
Group

Date of submission of Case for filling by Deptt to AAG Enter Date
Date of filing Case in Court by AAG Enter Date
Whether application under Sec. 5 of Limitation Act filed Y N
Remark Enter Remark
Link With Other Case - Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

Cancel Save



New Case Registration

Enter Registration Date

The screenshot shows a web application interface for case registration. The browser address bar displays `lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index`. The page title is "Welcome to AYURVEDIC DEPARTMENT". A search bar at the top left contains the text "Enter Case No for Search...". The left sidebar lists navigation options such as "Dashboard", "Masters", "Case Management", "Case Registration(F1)", "Case Lawyer & OIC(F2)", "Case Hearing(F3)", "Case Decision(F4)", "Case Contempt(F5)", "Case Without Case no", "Decided on 1st Hearing", "Case Documents", "Lawyer Appointment Request", "High Court Cases", "Pre Litigation", "User Management", "Monthly Litigation", "MIS Reports", "Summary Reports", "Detail Reports", and "Analysis Reports".

The main content area is titled "Case Registration" and contains a form with the following fields:

- Admin Deptt.: Ayurved Department, Jaipur
- Office: AYURVEDIC DEPARTMENT
- Court Place: DELHI
- Abbreviation: -- Select --
- Case No: [Empty]
- Category: [Empty]
- Subject Matter: [Empty]
- Govt. Appellant or Respondent: [Empty]
- Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department? [Checked]
- Priority Code: [Empty]
- Reg. Date: dd/mm/yyyy
- Main/Performance: [Empty]
- Date of submission of Case for...: [Empty]
- Whether application under Section...: [Empty]
- Remark: Enter Remark
- Link With Other Case: - Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

On the right side of the form, there are additional fields:

- Unit: Ayurved Department, Ajmer
- Court Type: Supreme Court
- Court: -- Select --
- Case Year: -- Select --
- File No: Enter File No
- SubCategory: -- Select --
- Sub Matter: -- Select --
- Finance on Stake(Rs.): Enter R/E Implication (In Amount)
- Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department? [Checked]
- Sub Priority: -- Select --
- WACPNo: 5-5-328--/
- Group: [Empty]
- Date of filling Case in Court by AAG: Enter Date

A calendar dropdown is open for the "Reg. Date" field, showing the month of August 2018. The dates 21/06/2018, 20/06/2018, 05/07/2018, 28/06/2018, 06/06/2018, and 19/06/2018 are listed below the calendar. A large blue arrow points to the date selection area.

New Case Registration

Select Main/Performa Party

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Unit Unit

Unit Unit

Dashboard <

Masters <

Case Management >

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents **New**
- Lawyer Appointment Request **New**

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

MIS Reports <

Summary Reports <

Detail Reports <

Analysis Reports <

Enter Case No for Search...

Welcome to AYURVEDIC DEPARTMENT | Back to SSO | Log out

Home / Case Registrations

Case Registration

Admin Deptt.	Ayurved Department, Jaipur	Unit	Ayurved Department, Ajmer
Office	AYURVEDIC DEPARTMENT	Court Type	Supreme Court
Court Place	DELHI	Court	-- Select --
Abbreviation	-- Select --	Case Year	--Select--
Case No	Enter Case No	File No	Enter File No
Category	CIVIL	SubCategory	-- Select --
SubjectMatter	-- Select --	Sub Matter	-- Select --
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	Enter R/E Implication (In Amount)
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of govt. dept. with wider ramification ?		<input type="checkbox"/> Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?	
Priority Code	Green	Sub Priority	--Select--
Reg. Date	Enter Registration Date	WACPNNo	5-5-328-/-
Main/Performa	Main_Party	Group	<input type="checkbox"/>
Date of submission of Case for	Performa_Party	Date of filling Case in Court by AAG	Enter Date
Whether application under Sec. 5 of Limitation Act filed	<input type="radio"/> Y <input type="radio"/> N		
Remark	Enter Remark		
Link With Other Case	- Select Case No Abbreviation Case Year Court Name Court Type Name Place Name -		

Cancel Save

New Case Registration

Check in Group Then Select Related Type for Save This Case

Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Welcome to AYURVEDIC DEPARTMENT | Back to SSO | Log out

Unit
Unit

Dashboard | Masters | Case Management | Case Registration(F1) | Case Lawyer & OIC(F2) | Case Hearing(F3) | Case Decision(F4) | Case Contempt(F5) | Case Without Case no | Decided on 1st Hearing | Case Documents New | Lawyer Appointment Request New | High Court Cases New | Pre Litigation | User Management New | Monthly Litigation | MIS Reports | Summary Reports | Detail Reports | Analysis Reports | Pending Cases Report

Case Registration

Admin Deptt. Ayurved Department, Jaipur | Unit Ayurved Department, Ajmer

Office AYURVEDIC DEPARTMENT | Court Type Supreme Court

Court Place DELHI | Court -- Select --

Abbreviation -- Select -- | Case Year -- Select --

Case No Enter Case No | File No Enter File No

Category CIVIL | SubCategory -- Select --

SubjectMatter -- Select -- | Sub Matter -- Select --

Govt. Appellant or Respondent Respondent | Case on Stake(Rs.) Enter R/E Implication (In Amount)

Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification? | Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative

Priority Code Green | Sub Priority -- Select --

Reg. Date Enter Registration Date | WACPNo 5-5-328-/-

Main/Performa Main_Party | Group --All--

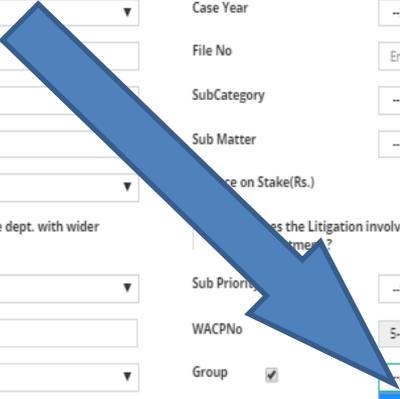
Date of submission of Case for filling by Deptt to AAG Enter Date | Date of filling Case in Court by AAG Enter Date

Whether application under Sec. 5 of Limitation Act filed Y N

Remark Enter Remark

Link With Other Case - Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

Cancel Save



New Case Registration

Enter Date of Submission of case for filling by Deptt. to AAG

Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Case Registration

Admin Deptt. Ayurved Department, Jaipur Unit Ayurved Department, Ajmer

Office AYURVEDIC DEPARTMENT Court Type Supreme Court

Court Place DELHI Court -- Select --

Abbreviation -- Select -- Case Year --Select--

Case No. Enter Case No. File No. Enter File No.

Category CIVIL Category -- Select --

SubjectMatter -- Select -- Matter -- Select --

Govt. Appellant or Respondent Respondent Finance on Stake(Rs.) Enter R/E Implication (In Amount)

Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department? Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department?

Priority Code Green Sub Priority --Select--

Reg. Date Enter Registration Date WACPN0 5-5-328--/

Main/Performa Main_Party Group --All--

Date of submission of Case for filling by Deptt to AAG Date of filling Case in Court by AAG

Whether application under Sec. 5 of Limitation Act filed

Remark

Link With Other Case

Cancel Save



Su	Mo	Tu	We	Th	Fr	Sa
31	29	30	31	1	2	3
4	5	6	7	8	9	10
11	12	13	14	15	16	17
18	19	20	21	22	23	24
25	26	27	28	29	30	31
1	2	3	4	5	6	7
8	Today					

New Case Registration

Enter Date of filling case in Court by AAG

Case Registration

Admin Deptt. Ayurved Department, Jaipur Unit Ayurved Department, Ajmer

Office AYURVEDIC DEPARTMENT Court Type Supreme Court

Court Place DELHI Court -- Select --

Abbreviation -- Select -- Case Year --Select--

Case No Enter Case No File No Enter File No

Category CIVIL SubCategory -- Select --

SubjectMatter -- Select --

Govt. Appellant or Respondent Respondent

Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification? Yes No

Priority Code Green Sub Priority -- Select --

Reg. Date Enter Registration Date WACPN No

Main/Performa Main_Party Group

Date of submission of Case for filing by Deptt to AAG Enter Date Date of filling Case in Court by AAG dd/mm/yyyy

Whether application under Sec. 5 of Limitation Act filed Y N

Remark Enter Remark

Link With Other Case - Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

Cancel Save

New Case Registration

Select Y/N Whether application U/s. 5 of Limitation Act filed

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Case Registration

Admin Deptt.

Office

Court Place

Abbreviation

Case No

Category

SubjectMatter

Govt. Appellant or Respondent

Does the Litigation involve any policy of Govt./ important policies/orders of administrative with wider ramification ?

Priority Code

Reg. Date

Main/Performa

Date of submission of Case for filling by Deptt to AAG

Whether application under Sec. 5 of Limitation Act filed Y N

Remark

Link With Other Case

Unit

Court Type

Court

Case Year

File No

SubCategory

Sub Matter

Finance on Stake(Rs.)

Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?

Sub Priority

WACPNo

Group

Date of filling Case in Court by AAG

New Case Registration

Select case no , Abbreviation , Case Year , Court Name , Court Type Name For Link With Other Case

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index

Masters <

Case Management >

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents **New**
- Lawyer Appointment Request **New**

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

MIS Reports <

Summary Reports <

Detail Reports <

Analysis Reports <

Pending Cases Report <

Search/Query **New** <

Admin Deptt. Ayurved Department, Jaipur

Office AYURVEDIC DEPARTMENT

Court Place DELHI

Abbreviation -- Select --

Case No Enter Case No

Category CIVIL

SubjectMatter -- Select --

Govt. Appellant or Respondent

Does the Litigation involve a
ramification?

Priority Code Green

Reg. Date Enter Re

Main/Performa Main_Pe

Date of submission of Filing

AAG

Whether application under

Remark Enter Rema

Link With Other Case

Unit Ayurved Department, Ajmer

Court Type Supreme Court

Court -- Select --

Case Year --Select--

File No Enter File No

SubCategory -- Select --

Sub Matter -- Select --

- Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

- 1 || SUIT || 2018 || PAYMENT OF WAGES AUTHORITY (PWA) || Other Sub-Ordinate Courts || ALWAR
- 1 || EXECU. APPL. || 2008 || A.C.(J.D.)-M.M. NO. 1 || Other Sub-Ordinate Courts || JHUNJHUNUN
- 1 || EXECU. APPL. || 2017 || A.C.(J) BHARATPUR || Other Sub-Ordinate Courts || BHARATPUR
- 1 || SAW || 2016 || HIGH COURT BENCH JAIPUR || High Court Bench, Jaipur || JAIPUR
- 2 || EXECU. APPL. || 2009 || A.C.(J.D.)-M.M. NO. 1 || Other Sub-Ordinate Courts || JHUNJHUNUN
- 2 || EXECU. APPL. || 2018 || A.C.(J.D.)-M.M. NO. 4 || Other Sub-Ordinate Courts || BHARATPUR
- 2 || CWP/CW || 2003 || HIGH COURT BENCH JAIPUR || High Court Bench, Jaipur || JAIPUR
- 2 || SUIT || 2010 || DISTRICT & SESSION JUDGE (DJ) || Other Sub-Ordinate Courts || DAUSA
- 3 || SUIT || 2004 || DISTRICT & SESSION JUDGE (DJ) || Other Sub-Ordinate Courts || JAIPUR
- 3 || SUIT || 2003 || DISTRICT & SESSION JUDGE (DJ) || Other Sub-Ordinate Courts || DAUSA
- 3 || SUIT || 2010 || DISTRICT & SESSION JUDGE (DJ) || Other Sub-Ordinate Courts || GANGAPUR-CITY (SAWAI MADHOPUR)
- 4 || SUIT || 1990 || CHIEF JUDICIAL MEGISTRATE || Other Sub-Ordinate Courts || JAIPUR
- 4 || SUIT || 2010 || DISTRICT & SESSION JUDGE (DJ) || Other Sub-Ordinate Courts || DAUSA
- 6 || OTHERS || 2018 || Rent Tribunal - II || Tribunal Courts || SIKAR
- 6 || LCR || 2011 || LABOUR COURT || Other Sub-Ordinate Courts || ALWAR
- 7 || LCR || 2007 || PAYMENT OF WAGES AUTHORITY (PWA) || Other Sub-Ordinate Courts || BHARATPUR
- 9 || LCR || 2015 || INDUSTRIAL TRIBUNAL || Tribunal Courts || BHILWARA
- || CWP/CW || 2007 || HIGH COURT BENCH JAIPUR || High Court Bench, Jaipur || JAIPUR
- || SUIT || 2014 || AC (J) JM || Other Sub-Ordinate Courts || RAJSAMAND

- Select Case No || Abbreviation || Case Year || Court Name || Court Type Name || Place Name -

Cancel Save

New Case Registration

Click Save Button

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index 🔍 ☆ 🌐 📄 📌 ⋮

Masters <

Case Management ▾

- ▶ Case Registration(F1)
- ▶ Case Lawyer & OIC(F2)
- ▶ Case Hearing(F3)
- ▶ Case Decision(F4)
- ▶ Case Contempt(F5)
- ▶ Case Without Case no
- ▶ Decided on 1st Hearing
- ▶ Case Documents **New**
- ▶ Lawyer Appointment Request **New**

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

MIS Reports <

Summary Reports <

Detail Reports <

Analysis Reports <

Pending Cases Report <

Search/Query **New** <

Admin Deptt.	Ayurved Department, Jaipur	Unit	Ayurved Department, Ajmer
Office	AYURVEDIC DEPARTMENT	Court Type	Supreme Court
Court Place	DELHI	Court	-- Select --
Abbreviation	-- Select --	Case Year	--Select--
Case No	Enter Case No	File No	Enter File No
Category	CIVIL	SubCategory	-- Select --
SubjectMatter	-- Select --	Sub Matter	-- Select --
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	Enter R/E Implication (In Amount)
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?		<input type="checkbox"/> Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?	
Priority Code	Green	Sub Priority	--Select--
Reg. Date	Enter Registration Date	WACPNo	5-5-328---/
Main/Performa	Main_Party	Group <input checked="" type="checkbox"/>	--All--

Date of submission of Case for filling by Deptt to AAG

Date of filling Case in Court by AAG

Whether application under Sec. 5 of Limitation Act filed Y N

Remark

Link With Other Case

Case Registration

Enter Case Appellant/Petitioner Details

← → ↻ lites.law.rajasthan.gov.in/Trn_CaseAppellants/Index/00CD0E0A69295C3B ☆ ☰

Unit Unit

Enter Case No for Search... 🔍

Welcome to Rajasthan Urban Infrastructure Development Project (RUnitIdP) 🏠 Log out

Home / Case Registrations

Urban Development and Housing Department, Jaipur, Rajasthan Urban Infrastructure Development Project (RUnitIdP), RUIDP
Court Name and Place : RAJASTHAN HIGH COURT JODHPUR,JODHPUR | Case No./Year : 172/2006

Case Appellant

Name	<input type="text" value="Enter Appellant Name"/>	ContactNo	<input type="text" value="Enter ContactNo"/>
Designation	<input type="text" value="Enter Designation"/>	MobileNo	<input type="text" value="Enter MobileNo"/>
Address1	<input type="text" value="Enter Address1"/>	EmailId	<input type="text" value="Enter EmailId"/>
Address2	<input type="text" value="Enter Address2"/>	Sr.No.	<input type="text" value="0"/>

Cancel Save

Dashboard <
Masters <
Case Management >
 > Case Registration(F1)
 > Case Lawyer & OIC(F2)
 > Case Hearing(F3)
 > Case Decision(F4)
 > Case Contempt(F5)
 > Case Without Case no
 > Decided on 1st Hearing
 > Case Documents **New**
 > Lawyer Appointment Request **New**
High Court Cases **New** <
Pre Litigation <
User Management **New** <
Monthly Litigation <
MIS Reports <
Summary Reports <

Case Registration

Save Appellant/Petitioner Details

← → ↻ lites.law.rajasthan.gov.in/Trn_CaseAppellants/Index/00CD0E0A69295C3B ☆ ☰

Unit Unit

Enter Case No for Search... 🔍

Welcome to Rajasthan Urban Infrastructure Development Project (RUnitIdP) 🏠 Log out

Home / Case Registrations

Urban Development and Housing Department, Jaipur, Rajasthan Urban Infrastructure Development Project (RUnitIdP), RUIDP

Court Name and Place : RAJASTHAN HIGH COURT JODHPUR,JODHPUR | Case No./Year : 172/2006

Case Appellant

Name	<input type="text" value="Enter Appellant Name"/>	ContactNo	<input type="text" value="Enter ContactNo"/>
Designation	<input type="text" value="Enter Designation"/>	MobileNo	<input type="text" value="Enter MobileNo"/>
Address1	<input type="text" value="Enter Address1"/>	EmailId	<input type="text" value="Enter EmailId"/>
Address2	<input type="text" value="Enter Address2"/>	Sr.No.	<input type="text" value="0"/>

Dashboard <

Masters <

Case Management >

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents **New**
- Lawyer Appointment Request **New**

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

MIS Reports <

Summary Reports <

Case Registration

Enter Respondents Details

lites.law.rajasthan.gov.in/Trn_CaseRespondents/Index/00CD0E0A69295C3B

Welcome to Rajasthan Urban Infrastructure Development Project (RUnitIdP) [Log out](#)

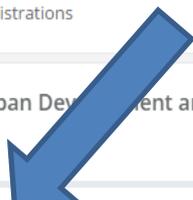
Home / Case Registrations

Urban Development and Housing Department, Jaipur, Rajasthan Urban Infrastructure Development Project (RUnitIdP), RUIDP
Court Name and Place : RAJASTHAN HIGH COURT JODHPUR,JODHPUR | Case No./Year : 172/2006

Case Respondents

Name	<input type="text" value="Enter Respondents Name"/>	ContactNo	<input type="text" value="Enter ContactNo"/>
Designation	<input type="text" value="Enter Designation"/>	MobileNo	<input type="text" value="Enter MobileNo"/>
Address1	<input type="text" value="Enter Address1"/>	EmailId	<input type="text" value="Enter EmailId"/>
Address2	<input type="text" value="Enter Address2"/>	Sr.No.	<input type="text" value="0"/>

[Cancel](#) [Save](#)



Case Registration

Save Respondents Case

← → ↻ lites.law.rajasthan.gov.in/Trn_CaseRespondents/Index/00CD0E0A69295C3B ☆ ☰

Unit
Unit

Enter Case No for Search... 🔍

Welcome to Rajasthan Urban Infrastructure Development Project (RUnitIdP) 🏠 Log out

Home / Case Registrations

Urban Development and Housing Department, Jaipur, Rajasthan Urban Infrastructure Development Project (RUnitIdP), RUIDP
Court Name and Place : RAJASTHAN HIGH COURT JODHPUR,JODHPUR | Case No./Year : 172/2006

Case Respondents

Name	<input type="text" value="Enter Respondents Name"/>	ContactNo	<input type="text" value="Enter ContactNo"/>
Designation	<input type="text" value="Enter Designation"/>	MobileNo	<input type="text" value="Enter MobileNo"/>
Address1	<input type="text" value="Enter Address1"/>	EmailId	<input type="text" value="Enter EmailId"/>
Address2	<input type="text" value="Enter Address2"/>	Sr.No.	<input type="text" value="0"/>

Dashboard < Masters < Case Management > Case Registration(F1) > Case Lawyer & OIC(F2) > Case Hearing(F3) > Case Decision(F4) > Case Contempt(F5) > Case Without Case no > Decided on 1st Hearing > Case Documents New > Lawyer Appointment Request New High Court Cases New Pre Litigation User Management New Monthly Litigation MIS Reports Summary Reports

Case Registration

Edit (Update) Case Registration Details (Click here)

The screenshot displays the 'Case Registrations' page of the AYURVEDIC DEPARTMENT. The interface includes a sidebar with navigation options like Dashboard, Masters, and Case Management. The main content area features a search bar and filter dropdowns for Court Type, Abbreviation, Year, Group Type, and Status. Below the filters is a 'Case List' table with columns for S.N., CaseNo, Abbreviation, Year, Court Name, Court Place, and Performa/Ma... on. A blue arrow points to the 'Edit' link in the first row of the table.

Unit
Unit

Dashboard
Masters
Case Management
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New**

Enter Case No for Search... [Search]

Welcome to AYURVEDIC DEPARTMENT [Back to SSO] [Log out]

Home / Case Registrations

Court Type: -- All --
Year: -- All --
Status: Pending

Abbreviation: -- All --
Group Type: -- Select --
[Search]

Case List [New Case Registration]

10 records per page [Type keywords.. [Search]

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Ma... on
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party Edit Delete Group Linking Remand Appellant Respondent Docs View

Case Registration

Edit-Update & Save Case Registration Details (Click here)

Unit
Unit

Dashboard <
Masters <
Case Management >
Case Registration(F1)
Case Lawyer & OIC(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Case Factual Report **New**
Lawyer Appointment Request **New**
Payment Request
High Court Cases **New** <
Pre Litigation <
User Management **New** <
Monthly Litigation <
MIS Reports <

Home / Case Registrations

Case Registration Appellant/Petitioner: GHISHU KHAN

Admin Deptt.	Agriculture Department	Unit	Agriculture Department, Jaipur
Office	DIRECTORATE OF AGRICULTURE	Court Type	Other Sub-Ordinate Courts
Court Place	CHURU	Court	CJ (D)JM
Abbreviation	CIVIL SUIT/ SUIT--SUIT	Case Year	2001
Case No	1	File No	2453
Category	CIVIL	SubCategory	Service Matters - Appointments, Salary related
SubjectMatter	ORDER	Sub Matter	ORDER
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	0
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?		<input type="checkbox"/> Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?	
Priority Code	Orange	Sub Priority	Pending in Court more than 10 years
Reg. Date	31/08/2001	WACPNNo	2-1-10035-119-35-1/2001
Main/Performa	Main_Party	Group	<input type="checkbox"/>
Remark	Enter Remark		
Link With Other Case	- Select Case No Abbreviation Case Year Court Name Court Type Name Place Name -		
Is Employee <input type="checkbox"/>	Important Case (Y/N) <input type="radio"/> Y <input type="radio"/> N		

Cancel Update



Edit-Update & Save Case Registration Details (Click here) Important Case

Unit
Unit

Home / Case Registrations

Case Registration Appellant/Petitioner: GHISHU KHAN

Admin Deptt.	Agriculture Department	Unit	Agriculture Department, Jaipur
Office	DIRECTORATE OF AGRICULTURE	Court Type	Sub-Ordinate Courts
Court Place	CHURU	Court	JM
Abbreviation	CIVIL SUIT/ SUIT--SUIT	Case Year	
Case No	1	File No	
Category	CIVIL	SubCategory	Service Matters - Appointments, Salary related
SubjectMatter	ORDER	Sub Matter	ORDER
Govt. Appellant or Respondent	Respondent	Finance on Stake(Rs.)	0
<input type="checkbox"/> Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?		<input type="checkbox"/> Does the Litigation involve any policy of Govt./ any amendment in act/ any administrative department ?	
Priority Code	Orange	Sub Priority	Not appearing in Court more than 10 years
Reg. Date	31/08/2001	WACPNo	0035-119-35-1/2001
Main/Performa	Main_Party	Group	<input type="checkbox"/>
Remark	Enter Remark		
Link With Other Case	- Select Case No Abbreviation Case Year Court Name Court Type Name Court Name -		
Is Employee	<input type="checkbox"/>	Important Case (Y/N)	<input type="radio"/> Y <input type="radio"/> N

Cancel Update

Case Registration

Delete complete Case Details (Click here)

The screenshot displays the 'Case Registrations' page of the AYURVEDIC DEPARTMENT. The interface includes a search bar at the top, a sidebar with navigation options, and a main content area with filters and a case list table. A blue arrow points to the 'Delete' link in the table's action column.

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search...

Welcome to AYURVEDIC DEPARTMENT [Back to SSO](#) [Log out](#)

Home / Case Registrations

Court Type -- All --
Year -- All --
Status Pending

Abbreviation -- All --
Group Type -- Select --

Case List

10 records per page

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Case Registration

Case Delete

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/DeleteReason/587ECCE85902462E ☆ 🌐 🔍 📌 ⋮

 Unit Unit

Dashboard < Masters < Case Management >

- » Case Registration(F1)
- » Case Lawyer & OIC(F2)
- » Case Hearing(F3)
- » Case Decision(F4)
- » Case Contempt(F5)
- » Case Without Case no
- » Decided on 1st Hearing
- » Case Documents **New**
- » Lawyer Appointment Request **New**
- » High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT 🔗 Back to SSO 🔗 Log out

Home / Case Registrations

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT

Court Name and Place : A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN | Case No./Year

Delete Case

Reason

Mobile No

Click Here (Arrow pointing to Reason field)

Valid Reason (Arrow pointing to Reason field)

Valid Mobile No (Arrow pointing to Mobile No field)

Cancel Delete

**Please do not Delete Old/Decided case.
Delete only wrong entered case**

Case Registration

Case Group

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Court Type -- All -- ▾ **Abbreviation** -- All -- ▾

Year -- All -- ▾ **Group Type** -- Select -- ▾

Status Pending ▾ **Search**

Case List New Case Registration

10 ▾ records per page 🔍

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Unit Unit

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing
 - Case Documents New
 - Lawyer Appointment Request New
- High Court Cases New

Case Registration

Case Group

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/GroupCase/Index/587ECCE85902462E,G ☆ 🌐 🔍 📌 ⋮



Unit
Unit

🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT

Court Name and Place : A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN | Case No./Year/Abbreviation : 1/2008/EXECU. APPL.
Petitioner/Appellant : NARESH KUMAR | Non-Petitioner/Respondent : STATE OF RAJASTHAN

Add Linked Case ⤴ ✕

Court Type	<input type="text" value="Other Sub-Ordinate Courts"/>	Court Place	<input type="text" value="JHUNJHUNUN"/>
Court	<input type="text" value="A.C.J.(J.D.)-M.M. NO. 1"/>	Case Year	<input type="text" value="2008"/>
Abbreviation	<input type="text" value="EXECUTION APPLICATION OF DECREE/ORDERS--E"/>	Case No.	<input type="text" value="1"/>
Group	<input type="text" value="--All--"/>	<input type="button" value="Cancel"/>	<input type="button" value="Add Case to Group"/>

- Dashboard <
- Masters <
- Case Management ▾
 - » Case Registration(F1)
 - » Case Lawyer & OIC(F2)
 - » Case Hearing(F3)
 - » Case Decision(F4)
 - » Case Contempt(F5)
 - » Case Without Case no
 - » Decided on 1st Hearing
 - » Case Documents New
 - » Lawyer Appointment Request New
- High Court Cases New <

Case Registration

Check Link With Other Case

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Court Type: -- All -- ▾
Year: -- All -- ▾
Status: Pending ▾

Abbreviation: -- All -- ▾
Group Type: -- Select -- ▾

Search

Case List New Case Registration

10 ▾ records per page

Type keywords.. 🔍

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	EXECU. APPL.	2008	A.C.J.(J,D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View



Case Registration

Link With Other Case details

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/LinkingCase/Index/587ECCE85902462E

Unit Unit

Dashboard Masters Case Management Case Registration(F1) Case Lawyer & OIC(F2) Case Hearing(F3) Case Decision(F4) Case Contempt(F5) Case Without Case no Decided on 1st Hearing Case Documents New Lawyer Appointment Request High Court Cases New Pre Litigation User Management New Monthly Litigation MIS Reports Summary Reports Detail Reports Analysis Reports Pending Cases Report SearchQuery New

Enter Case No for Search... Q

Welcome to AYURVEDIC DEPARTMENT Back to SSO Log out

Home / Case Registrations

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT
Court Name and Place : A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNJUN | Case No./Year/Abbreviation : 1/2008/EXECJL APPL

WACPNo - 44-153-1031-3-41-510510/2018 [Print View](#)

Status: Pending
File No. : 5105
State Of Raj : Responded
Priority : Green
R_E_Implication :
Banch : SB
Registration Date : 11/07/2018
Last Updated : 11/07/2018
Subject Category : ARBITRATION/Arbitration
Subject Matter : ACT/RULE/ACT/RULE
Abbreviation : ARBITRATION APPLICATION

Pett./Appellant Respondent OIC Lawyer Hearing Decision

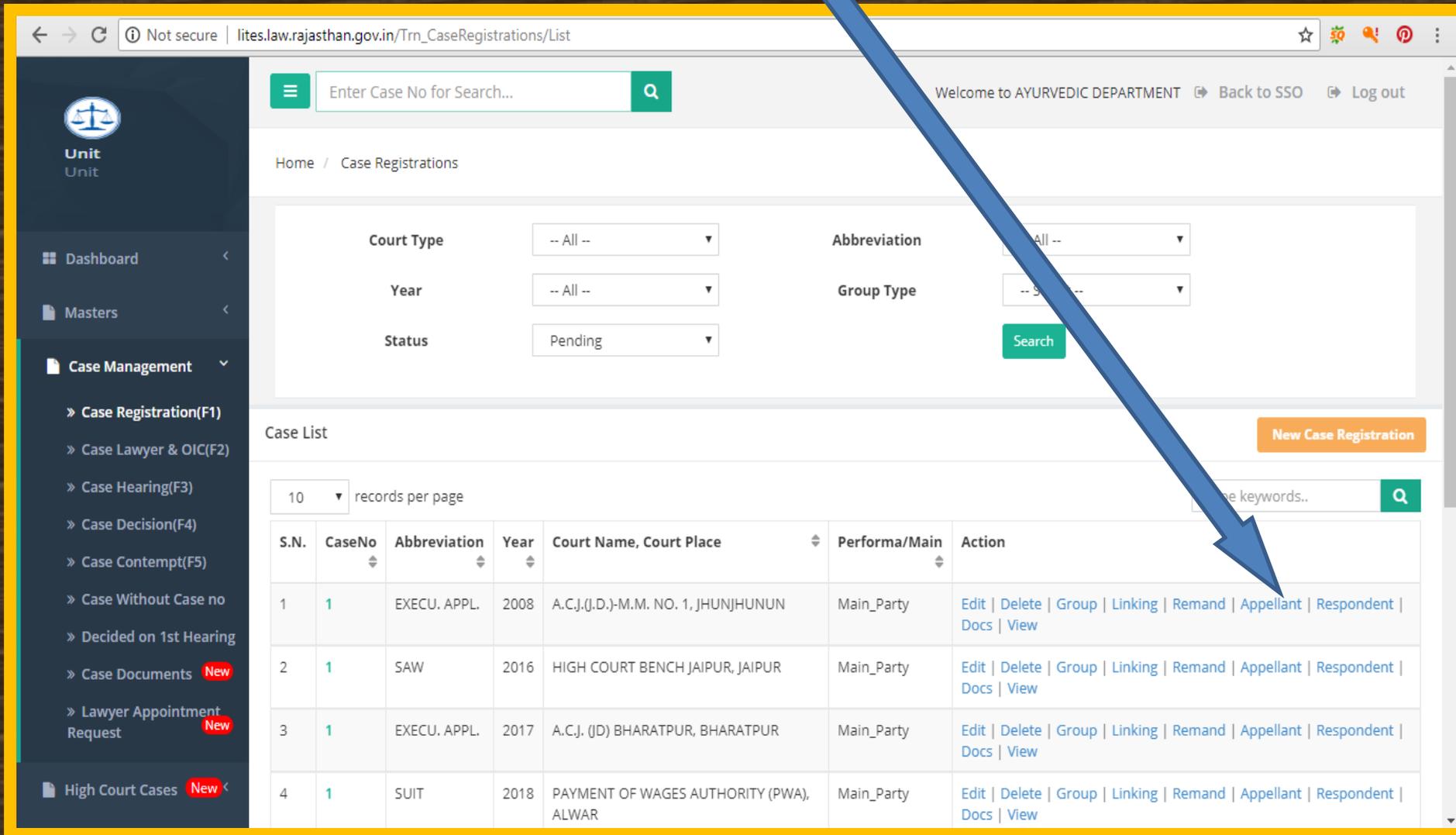
Linking Cases Details

Linking Case Details			
AdmDeptt Name	Department of Personnel Jaipur	Unit Name	Department of Personnel, Jaipur
Office Name	A-IV LITIGATION	Case No	14
Court Type	High Court Bench, Jaipur	Curt Place/Court	JAIPUR/HIGH COURT BENCH JAIPUR
Case Year	2016	Abbreviation	CIVIL WRIT



Case Registration

Update Appellant/ Petitioner



The screenshot displays the 'Case Registrations' page of the AYURVEDIC DEPARTMENT. The interface includes a sidebar with navigation options like 'Dashboard', 'Masters', and 'Case Management'. The main content area features search filters for Court Type, Year, Status, Abbreviation, and Group Type, along with a search button. Below the filters is a 'Case List' table with columns for S.N., CaseNo, Abbreviation, Year, Court Name, Court Place, Performa/Main, and Action. A 'New Case Registration' button is located in the top right corner of the table area. A search bar is also present above the table. A large blue arrow points from the top right towards the 'Appellant' link in the first row of the table.

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search...

Welcome to AYURVEDIC DEPARTMENT [Back to SSO](#) [Log out](#)

Home / Case Registrations

Court Type: -- All --
Year: -- All --
Status: Pending

Abbreviation: -- All --
Group Type: -- 9 --

Case List

10 records per page

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Case Registration

Case Appellant/ Petitioner Save & Update

The screenshot shows a web application interface for case registration. The browser address bar displays the URL: `lites.law.rajasthan.gov.in/Trn_CaseAppellants/Index/1847280,4E0CF9ED479F23D5`. The page title is "Case Registrations". The main content area shows the "Case Appellant" form with the following fields:

Name	RAMRATAN	ContactNo	Enter ContactNo
Designation	LABOUR	MobileNo	Enter MobileNo
Address1	DAGA SCHOOL BIKANER	EmailId	Enter EmailId
Address2	DAGA SCHOOL BIKANER	Sr.No.	1

At the bottom right of the form are "Cancel" and "Update" buttons. A blue arrow labeled "2. Save & Update" points to the "Update" button.

Below the form is a "Case Appellants List" table:

Sr.No.	Appellants Name	Designation	Address	EmailId	MobileNo	Action
1	RAMRATAN	LABOUR	DAGA SCHOOL BIKANER			Update Delete

A green arrow labeled "1. Click here" points to the "Update" link in the "Action" column of the table.

The left sidebar contains a navigation menu with the following items:

- Unit Unit
- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing
 - Case Documents New
 - Lawyer Appointment Request New
- High Court Cases New
- Pre Litigation
- User Management New
- Monthly Litigation
- MIS Reports
- Summary Reports

Case Registration

Update Respondent

← → ↻ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Court Type -- All -- **Abbreviation** -- All --

Year -- All -- **Group Type** -- Select --

Status Pending **Search**

New Case Registration

Case List

10 records per page

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Unit
Unit

- Dashboard
- Masters
- Case Management
 - » Case Registration(F1)
 - » Case Lawyer & OIC(F2)
 - » Case Hearing(F3)
 - » Case Decision(F4)
 - » Case Contempt(F5)
 - » Case Without Case no
 - » Decided on 1st Hearing
 - » Case Documents **New**
 - » Lawyer Appointment Request **New**
- High Court Cases **New**

Case Registration

Case Respondent Save & Update

lites.law.rajasthan.gov.in/Trn_CaseRespondents/Index/1847280,46E69566756851B0

Unit Unit

Dashboard Masters Case Management Case Registration(F1) Case Lawyer & OIC(F2) Case Hearing(F3) Case Decision(F4) Case Contempt(F5) Case Without Case no Decided on 1st Hearing Case Documents New Lawyer Appointment Request New High Court Cases New Pre Litigation User Management New Monthly Litigation MIS Reports Summary Reports Pending Cases Report

Enter Case No for Search...

Welcome to D.C. (ADM) HQ,JAIPUR Log out

Home / Case Registrations

Finance Department, Jaipur, Commercial Taxes Department, Jaipur, D.C. (ADM) HQ,JAIPUR
Court Name and Place : LABOUR COURT,BIKANER | Case No./Year : 1/2009

Case Respondents

Name STATE OF RAJASTHAN ContactNo Enter ContactNo
Designation CTO 'A' BIKANER MobileNo Enter MobileNo
Address1 CTD BIKANER EmailId Enter EmailId
Address2 CTD BIKANER BIKANER Sr.No. 1

Cancel Update

2. Save & Update

Case Respondents List

Sr.No.	Respondents Name	Designation	Address	EmailId	MobileNo	Action
1	CTO 'A' BIKANER	CTO 'A' BIKANER	CTD BIKANER			Update Delete

1. Click here

Case Registration

Case Related Document

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List ☆ 🛡️ 🔍 📌 ☰

Unit
Unit

Dashboard <
Masters <
Case Management <
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Court Type: -- All --
Year: -- All --
Status: Pending

Abbreviation: -- All --
Group Type: -- Select --

Search

Case List New Case Registration

10 records per page 🔍 Type keywords..

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Per	Action
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Case Registration

Upload & Save Case Documents

The screenshot displays the 'Case Registration' page of the AYURVEDIC DEPARTMENT. The browser address bar shows the URL: `lites.law.rajasthan.gov.in/Trn_CaseDocuments/Index/587ECCE85902462E`. The page header includes a search bar with the placeholder 'Enter Case No for Search...', a welcome message 'Welcome to AYURVEDIC DEPARTMENT', and links for 'Back to SSO' and 'Log out'. The breadcrumb trail is 'Home / Case Registrations'. The main content area displays case details: 'Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT', 'Court Name and Place : A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN | Case No./Year/Abbreviation : 1/2008/EXECU. APPL', and 'Petitioner/Appellant : NARESH KUMAR | Non-Petitioner/Respondent : STATE OF RAJASTHAN'. A sidebar on the left contains a navigation menu with 'Case Management' expanded to show 'Case Registration(F1)'. The main form, titled 'Add Case Document', includes a 'Document Type' dropdown menu (with a blue arrow pointing to it labeled 'Select Type'), a 'File Name' input field, a 'Select File' section with a 'Choose File' button and 'No file chosen' text, and a note '(Maximum file size 25 MB)'. At the bottom of the form are 'Upload Files' and 'Cancel' buttons.

Unit
Unit

Dashboard <

Masters <

Case Management >

- » Case Registration(F1)
- » Case Lawyer & OIC(F2)
- » Case Hearing(F3)
- » Case Decision(F4)
- » Case Contempt(F5)
- » Case Without Case no
- » Decided on 1st Hearing
- » Case Documents **New**
- » Lawyer Appointment Request **New**

High Court Cases **New** <

Enter Case No for Search...

Welcome to AYURVEDIC DEPARTMENT [Back to SSO](#) [Log out](#)

Home / Case Registrations

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT

Court Name and Place : A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN | Case No./Year/Abbreviation : 1/2008/EXECU. APPL

Petitioner/Appellant : NARESH KUMAR | Non-Petitioner/Respondent : STATE OF RAJASTHAN

Add Case Document

Document Type

-- Select --

File Name

Enter File Name

Select File

Choose File No file chosen

(Maximum file size 25 MB)

Upload Files

Cancel

Case Registration

Case View

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Court Type: -- All --
Year: -- All --
Status: Pending

Abbreviation: -- All --
Group Type: -- Select --
Search

Case List New Case Registration

10 records per page

Type keywords.. 🔍

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Case Registration

Case View (Petitioner/Appellant)

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Trn_CaseSearch/View/A1D26B81FDC861DE`. The page title is "Case Registrations". The main content area displays the following information:

Finance Department, Jaipur, Commercial Taxes Department, Jaipur, D.C, (ADM) HQ,JAIPUR
Court Name and Place : LABOUR COURT,BIKANER | Case No./Year : 1/2009

WACPNo - 9 -47-3-9--32-1/2009 [Print View](#)

Status: Pending
File No.: 39
State Of Raj: Responded
Priority: Green
R_E_Implication: 67561
Banch:
Registration Date: 15/04/2009
Last Updated: 01/08/2012
Subject Category: CIVIL/Service Matters - Appointments, Salary related
Subject Matter: ACT/RULE/ACT/RULE
Abbreviation: LABOUR CASE REFERENCE

Navigation tabs: Appellant, Respondent, OIC, Lawyer, Hearing, Decision

Sr .No.	Appellants Name	Designation	Address	EmailId	MobileNo
1	RAMRATAN	LABOUR	DAGA SCHOOL BIKANER		

A blue arrow points from the "Appellant" tab to the first row of the table.

Case Registration

Case View (Respondent)

The screenshot displays the 'Case View (Respondent)' page in a web browser. The browser address bar shows the URL: `lites.law.rajasthan.gov.in/Trn_CaseSearch/View/A1D26B81FDC861DE`. The page header includes a search bar with the text 'Enter Case No for Search...' and a 'Log out' link. The breadcrumb trail is 'Home / Case Registrations'. The main content area features the text 'Finance Department, Jaipur, Commercial Taxes Department, Jaipur, D.C, (ADM) HQ,JAIPUR' and 'Court Name and Place : LABOUR COURT,BIKANER | Case No./Year : 1/2009'. Below this, the case number 'WACPNo - 9 -47-3-9--32-1/2009' is displayed with a 'Print View' link. A list of case details follows: Status: Pending, File No.: 39, State Of Raj: Responded, Priority: Green, R_E_Implication: 67561, Banch: , Registration Date: 15/04/2009, Last Updated: 01/08/201, Subject Category: CIVIL/Ser... Matters - Appointments, Salary related, Subject Matter: ACT/RULE...CT/RULE, and Abbreviation: LABOUR CASE REFERENCE. A blue arrow points to the 'Respondent' tab in the navigation bar. Below the tabs, a table lists the respondent details.

Unit
Unit

Dashboard <
Masters <
Case Management >
Case Registration(F1)
Case Lawyer & OIC(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Lawyer Appointment Request **New**
High Court Cases **New** <
Pre Litigation <
User Management **New** <
Monthly Litigation <
MIS Reports <
Summary Reports <

Enter Case No for Search...

Welcome to D.C, (ADM) HQ,JAIPUR Log out

Home / Case Registrations

Finance Department, Jaipur, Commercial Taxes Department, Jaipur, D.C, (ADM) HQ,JAIPUR
Court Name and Place : LABOUR COURT,BIKANER | Case No./Year : 1/2009

WACPNo - 9 -47-3-9--32-1/2009 [Print View](#)

Status: **Pending**
File No.: 39
State Of Raj: Responded
Priority: **Green**
R_E_Implication: 67561
Banch:
Registration Date: 15/04/2009
Last Updated: 01/08/201
Subject Category: CIVIL/Ser... Matters - Appointments, Salary related
Subject Matter: ACT/RULE...CT/RULE
Abbreviation: LABOUR CASE REFERENCE

Appellant Respondent OIC Lawyer Hearing Decision

Sr .No.	Respondents Name	Designation	Address	EmailId	MobileNo
1	CTO 'A' BIKANER	CTO 'A' BIKANER	CTD BIKANER		

Case Registration

Complete Case Details (Click here)

The screenshot shows a web application interface for case registration. The browser address bar displays the URL: `lites.law.rajasthan.gov.in/Trn_CaseSearch/View/A1D26B81FDC861DE`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a "Welcome to D.C. (ADM) HQ JAIPUR" message, and a "Log out" link. The breadcrumb trail shows "Home / Case Registrations". The main content area displays the case title "Finance Department, Jaipur, Commercial Taxes Department, Jaipur, D.C. (ADM) HQ JAIPUR" and the court information "Court Name and Place : LABOUR COURT, BIKANER | Case No./Year : 1/2009". The case number is "WACPNo - 9 -47-3-9--32-1/2009". A blue arrow points to the "Print View" link. The case details are as follows:

- Status: Pending
- File No.: 39
- State Of Raj: Responded
- Priority: Green
- R_E Implication: 67561
- Banch:
- Registration Date: 15/04/2009
- Last Updated: 01/08/2012
- Subject Category: CIVIL/Service Matters - Appointments, Salary related
- Subject Matter: ACT/RULE/ACT/RULE
- Abbreviation: LABOUR CASE REFERENCE

Below the details is a table with tabs for "Appellant", "Respondent", "OIC", "Lawyer", "Hearing", and "Decision". The "Respondent" tab is selected, showing a table with the following data:

Sr.No.	Respondents Name	Designation	Address	EmailId	MobileNo
1	CTO 'A' BIKANER	CTO 'A' BIKANER	CTD BIKANER		

Case Registration

Case View (Detail)

Click Here to Print



lites.law.rajasthan.gov.in/Trn_CaseSearch/Details/ID26B81FDC861DE

Case Detail

XLS

Admin Department : Finance Department, Jaipur **Unit Name :** Commercial Taxes Department, Jaipur **Office Name :** D.C. (ADM) HQ, JAIPUR

Name & Designation of Litigation In-Charge(LIC) : DLB,DLB

Court Name with Place : LABOUR COURT

Case No : 1 **Case Year :** 2009 **Cat :** LABOUR CASE REFERENCE **Registration Date :** 15/04/2009

Case File No : 39 **Case Subject Category :** CIVIL-Service Matters - Appointments, Salary related

Priority : Green **Subject Matter :** ACT/RULE-ACT/RULE

Revenue/Expenditure Implication (Project Amt.in Rs.) : 67561

Does the litigation involve any policy of Govt./any amendment in act/any Policy decision of administrative department (Y/N) : N

Petitioner's/ Appellant's Name : RAMRATAN

Non-Petitioner's/Respondent's Name : CTO 'A' BIKANER

Govt. Lawyer's/Advocate's Name : G.A. (DJ) BIKANER

Officer In-Charge's Name & Designation : BKN/A-BKN/AC-A-BKN,AC-A-BKN

Hearing Detail

Hearing Date	Admitted? (Y/N/A> (Yes/No Adjourned>	writ/ appeal / spl.appeal? (W/A/SA)	Stay Granted? (Y/N)	Any Misc. Application Filed? (Y/N)	(if safe is respondent reply filed? (Y/N)	Argument over? (Y/N)	Judgment Pronounced/ Reserved? (Y/N)	Applied for copy? (Y/N) (if yes than enter date)	Received copy? (Y/N) (if yes than enter date)	Next Hearing Date
22/05/2009	N		Y	Y	Y	N	R	N	N	18/05/2010

Decision Detail

Contempt Detail

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing
 - Case Documents New
 - Lawyer Appointment Request New
- High Court Cases New
- Pre Litigation
- User Management New
- Monthly Litigation
- MIS Reports
- Summary Reports

Case Registration

Search - Court Type, Abbreviation, Year, Group Type & Status wise

The screenshot shows a web application for case registration. The browser address bar displays `lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a "Welcome to AYURVEDIC DEPARTMENT" message, and links for "Back to SSO" and "Log out". The left sidebar contains a navigation menu with items like "Dashboard", "Masters", "Case Management", and "High Court Cases". The main content area features a search filter section with dropdown menus for "Court Type", "Year", "Status", "Abbreviation", and "Group Type", along with a "Search" button. Below the filters is a "Case List" section with a "New Case Registration" button, a "records per page" selector set to 10, and a search input field. The table below lists case details.

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Case Registration

Search

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrations/List ☆ 🌐 🔍 📌 ⋮

 Unit Unit

Dashboard < Masters < Case Management >

- » Case Registration(F1)
- » Case Lawyer & OIC(F2)
- » Case Hearing(F3)
- » Case Decision(F4)
- » Case Contempt(F5)
- » Case Without Case no
- » Decided on 1st Hearing
- » Case Documents New
- » Lawyer Appointment Request New
- » High Court Cases New <

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Court Type: -- All -- ▾ Abbreviation: -- All -- ▾
Year: -- All -- ▾ Group Type: -- Select -- ▾
Status: Pending ▾ Search

Case List New Case Registration

10 ▾ records per page Search 9455 🔍

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	9455	CWP/CW	2010	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Linking Remand Appellant Respondent Docs View

Showing 1 to 10 of 1 entries

Search Case No.



← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseSearch ☆ 🌐 🔍 📌 ⋮

☰ Enter 9455 No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Case List

10 records per page

S.N.	Adm Name	Unit Name	Office Name	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	Ayurved Department, Jaipur	Ayurved Department, Ajmer	AYURVEDIC DEPARTMENT	9455	CWP/CW	2010	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Remand Docs Appellant Respondent View

Showing 1 to 10 of 1 entries

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing
 - Case Documents **New**
 - Lawyer Appointment Request **New**
- High Court Cases **New**

Case Lawyer & OIC (Format – 2)

The screenshot displays the 'Case OIC/Lawyer' page on the website lites.law.rajasthan.gov.in/Trn_CaseOICs/List. The interface includes a search bar for case numbers, filter dropdowns for Office, Court Type, Abbreviation, Year, and Status, and a 'Search' button. A table below shows a list of cases with columns for S.N., CaseNo, Abbreviation, Case Year, Court Name, Court Place, and Action. A yellow arrow points to the 'Case Lawyer & OIC(F2)' menu item in the left sidebar.

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» **Case Lawyer & OIC(F2)**
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search... Q

Welcome to Agriculture Department, Jaipur Back to SSO Log out

Home / Case OIC/Lawyer

Office -- All --
Court Type -- All --
Abbreviation -- All --
Year -- All --
Status Pending

Search

Case List

10 records per page Type keywords.. Q

S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Enter Lawyer Enter OIC
2	1	SUIT	2001	CJ (JD) JM, CHURU	Enter Lawyer Enter OIC
3	1	SUIT	2004	CJ (JD) JM, JAIPUR	Enter Lawyer Enter OIC
4	1	CA	2011	ADJ NO. 1, JAIPUR	Enter Lawyer Enter OIC
5	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter Lawyer Enter OIC
6	1	SUIT	2011	ACJM NO. 2, JAIPUR	Enter Lawyer Enter OIC
7	1	SUIT	2007	ACJM NO. 2, BIKANER	Enter Lawyer Enter OIC

Case Lawyer & OIC (F-2)

Click here for Enter Lawyer Details

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseOICs/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case OIC/Lawyer

Office: -- All -- ▾ Court Type: -- All -- ▾

Abbreviation: -- All -- ▾ Year: -- All -- ▾

Status: Pending ▾ Search

Case List

10 ▾ records per page

Type keywords.. 🔍

S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Enter Lawyer Enter OIC
2	1	SUIT	2001	CJ (JD)JM, CHURU	Enter Lawyer Enter OIC
3	1	SUIT	2004	CJ (JD)JM, JAIPUR	Enter Lawyer Enter OIC
4	1	CA	2011	ADJ NO. 1, JAIPUR	Enter Lawyer Enter OIC
5	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter Lawyer Enter OIC
6	1	SUIT	2011	ACJM NO. 2, JAIPUR	Enter Lawyer Enter OIC
7	1	SUIT	2007	ACJM NO. 2, JAIPUR	Enter Lawyer Enter OIC

Unit
Unit

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing
 - Case Documents **New**
 - Lawyer Appointment Request **New**
- High Court Cases **New**

Enter Case Lawyer Information

Unit
Unit

Dashboard <

Masters <

Case Management >

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents New
- Case Factual Report New
- Lawyer Appointment Request New
- Payment Request

High Court Cases New <

Pre Litigation <

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Case OIC/Lawyers

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE

Court Name and Place : CJ (JD) JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Add Case Lawyer Information

If AAG Name

Order Date

Enrollment No
**Please enter valid Lawyer's (Bar Council) Enrollment No.
(example R/1234/2011)**

Rate of Fee Approved

Appointment Authority

Fee to be Paid

From Date

Fee Actually Paid

To Date

Balance Fee

Order No

Throw Request Send To Law Department

Case Lawyer List

Sr. No.	Lawyer Name	Actually Paid Fee	Approved Fee	From Date	To Date	Action
1	G.A. CHURU	0.00				Update Delete

Save - Case Lawyer Information



Unit
Unit

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing
 - Case Documents New
 - Case Factual Report New
 - Lawyer Appointment Request New
 - Payment Request
- High Court Cases New
- Pre Litigation

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Case OIC/Lawyers

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE

Court Name and Place : CJ (JD)JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Add Case Lawyer Information

If AAG Name

Enrollment No
**Please enter valid Lawyer's (Bar Council) Enrollment No.
(example R/1234/2011)**

Appointment Authority

From Date

To Date

Order No

Order Date

Rate of Fee Approved

Fee to be Paid

Fee Actually Paid

Balance Fee

Throw Request Send To Law Department

Case Lawyer List

Sr. No.	Lawyer Name	Actually Paid Fee	Approved Fee	From Date	To Date	Action
1	G.A. CHURU	0.00				Update Delete



Case Lawyer & OIC (F-2)

Click here for Enter OIC Details

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseOICs/List ☆ 🔍 📌 📌

Unit
Unit

Home / Case OIC/Lawyer

Court Type -- All -- ▾ Abbreviation -- All -- ▾
Year -- All -- ▾ Status Pending ▾
Search

Case List

10 records per page Type words.. 🔍

S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	1	EXECU. APPL.	2008	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Enter Lawyer Enter OIC
2	1	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Enter Lawyer Enter OIC
3	1	EXECU. APPL.	2017	A.C.J. (JD) BHARATPUR, BHARATPUR	Enter Lawyer Enter OIC
4	1	SUIT	2018	PAYMENT OF WAGES AUTHORITY (PWA), ALWAR	Enter Lawyer Enter OIC
5	2	EXECU. APPL.	2018	A.C.J.(J.D.)-M.M. NO. 4, BHARATPUR	Enter Lawyer Enter OIC
6	2	SUIT	2010	DISTRICT & SESSION JUDGE (DJ), DAUSA	Enter Lawyer Enter OIC
7	2	EXECU. APPL.	2009	A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN	Enter Lawyer Enter OIC
8	2	CWP/CW	2003	HIGH COURT BENCH JAIPUR, JAIPUR	Enter Lawyer Enter OIC
9	3	SUIT	2003	DISTRICT & SESSION JUDGE (DJ), DAUSA	Enter Lawyer Enter OIC

Unit
Unit

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing
 - Case Documents New
 - Lawyer Appointment Request New
- High Court Cases New
- Pre Litigation
- User Management New

Select - Case OIC

lites.law.rajasthan.gov.in/Trn_CaseOICs/Index/1E2D58EE0587B765

90% Search

Welcome to Ayurved Department, Ajmer Back to SSO Log out

Home / Case OIC/Lawyers

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT
Court Name and Place : HIGH COURT BENCH JAIPUR, JAIPUR | Case No./Year/Abbreviation : 20062/2013/CWP/CW
Petitioner/Appellant : DIRECTOR AYURVED DEPARTME | Non-Petitioner/Respondent : BHANWAR LAL NAI

Add Case OIC Information

Name: -- Select --

Mobile No.:

Email:

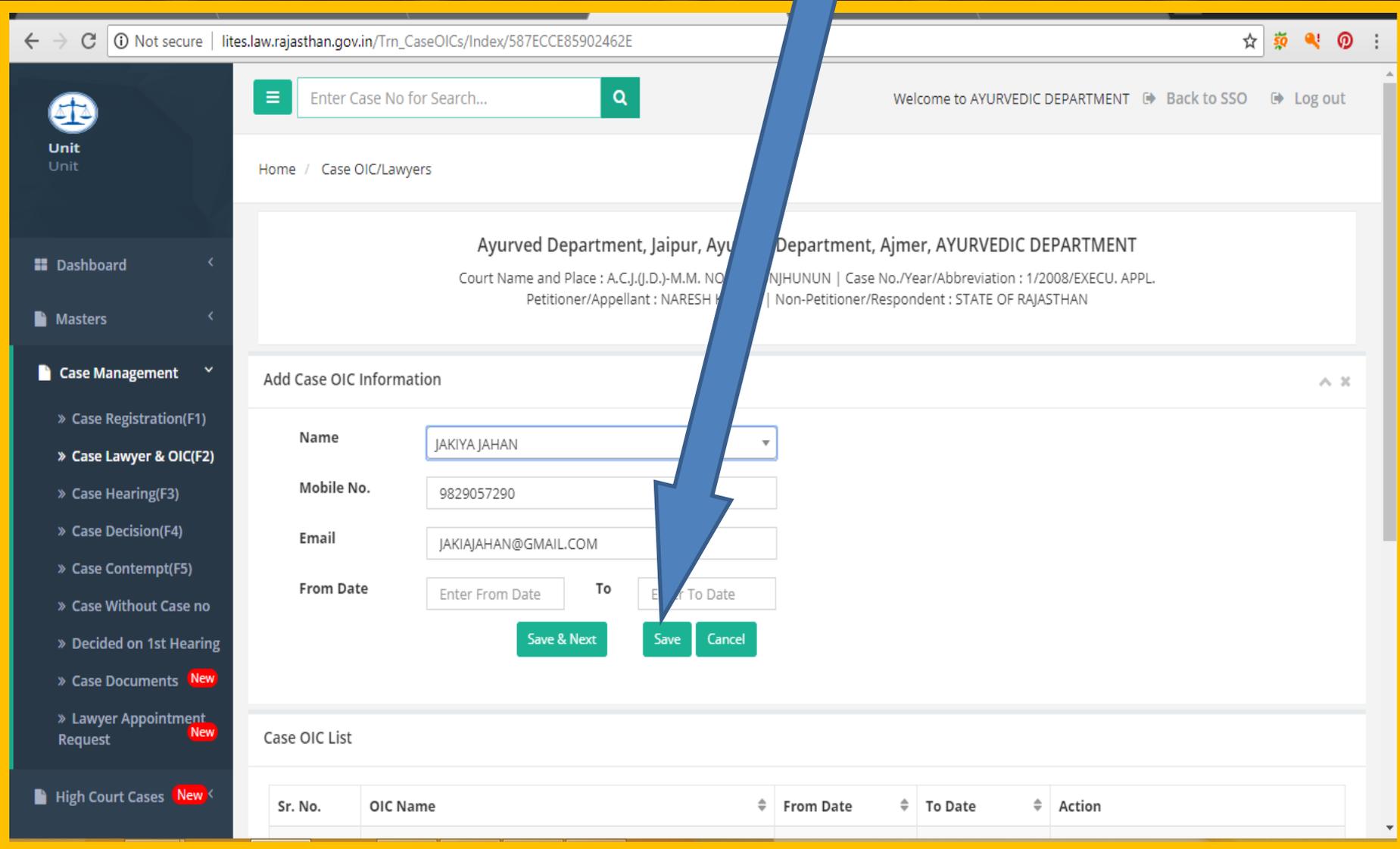
From Date: Enter From Date To: Enter To Date

Save & Next Save Cancel

Case OIC List

Sr. No.	OIC Name	From Date	To Date	Action
1	RAMESH CHANDRA GUPTA	06/06/2013	Present	Delete Generate OIC Letter

Enter & Save Case OIC



The screenshot shows a web application interface for entering Case OIC information. The browser address bar shows the URL: `lites.law.rajasthan.gov.in/Trn_CaseOICs/Index/587ECCCE85902462E`. The page title is "Welcome to AYURVEDIC DEPARTMENT". The breadcrumb trail is "Home / Case OIC/Lawyers".

The main content area displays the following information:

- Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT**
- Court Name and Place :** A.C.J.(J.D.)-M.M. NO. 111/NJHUNUN | **Case No./Year/Abbreviation :** 1/2008/EXECU. APPL.
- Petitioner/Appellant :** NARESH KUMAR | **Non-Petitioner/Respondent :** STATE OF RAJASTHAN

The "Add Case OIC Information" form contains the following fields:

- Name:** JAKIYA JAHAN
- Mobile No.:** 9829057290
- Email:** JAKIAJAHAN@GMAIL.COM
- From Date:** Enter From Date
- To:** Enter To Date

At the bottom of the form are three buttons: "Save & Next", "Save", and "Cancel". A large blue arrow points to the "Save" button.

Below the form is a "Case OIC List" table with the following columns: Sr. No., OIC Name, From Date, To Date, and Action.

OIC Appointment Letter

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseOICs/Index/587ECCE85902462E

Office

Unit

Masters

Case Management

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents New
- Lawyer Appointment Request New

High Court Cases New

Pre Litigation

User Management New

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT

Court Name and Place : A.C.J.(J.D.)-M.M. NO. 1, JHUNJHUNUN | Case No./Year/Abbreviation : 1/2008/EXECU. APPL.
Petitioner/Appellant : NARESH KUMAR | Non-Petitioner/Respondent : STATE OF RAJASTHAN

Add Case OIC Information

Name: JAKIYA JAHAN

Mobile No.: 9829057290

Email: JAKIAJAHAN@GMAIL.COM

From Date: Enter From Date To: Enter To Date

Save & Next Save Cancel

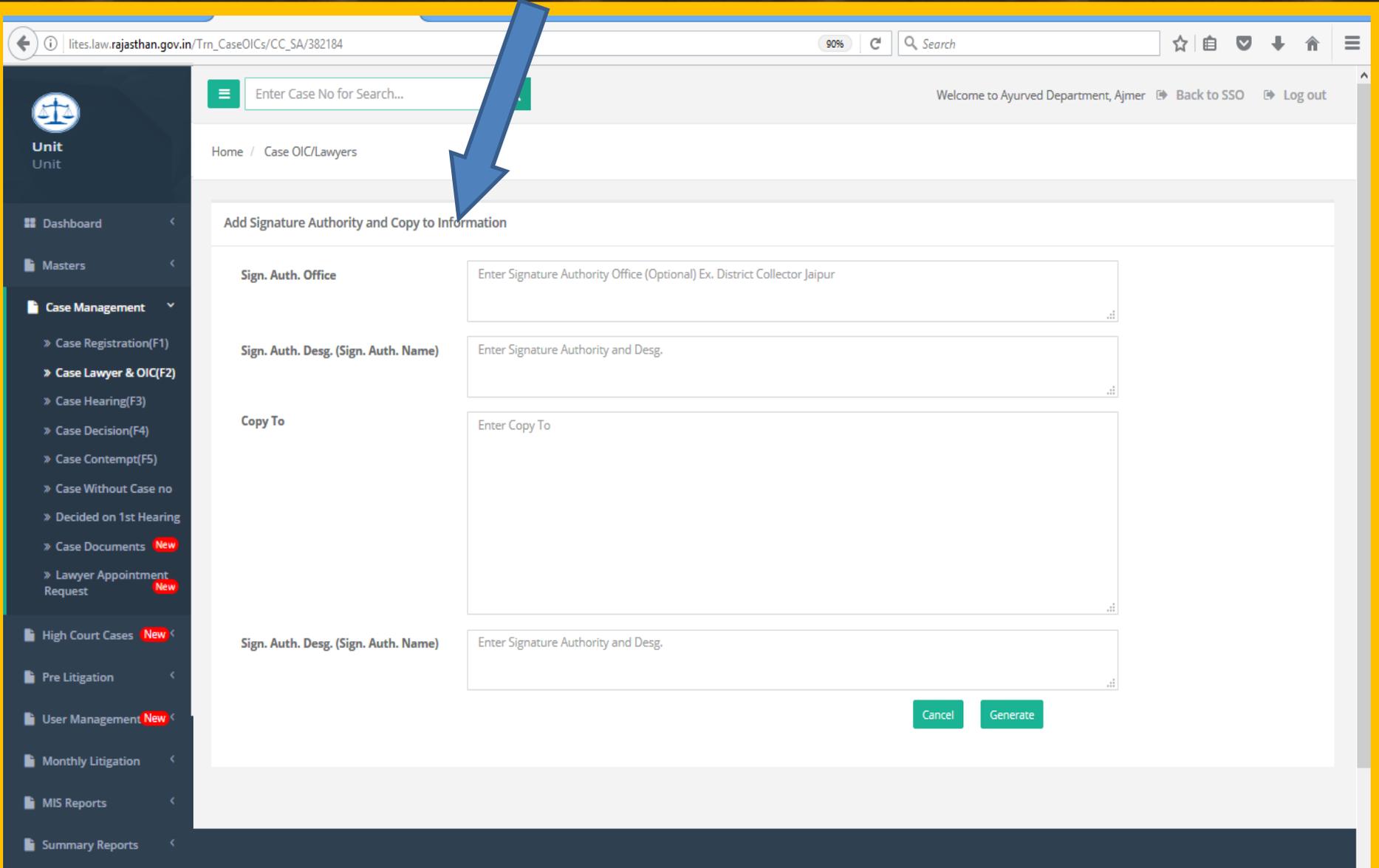
Click Here

Case OIC List

Sr. No.	OIC Name	From Date	To Date	Action
1	DEPUTY DIRECTOR AYURVED JHUNJHUNU	12/05/2011	05/04/2017	Delete Generate OIC Letter
2	MOHAN SIGH MEENA	05/04/2017	06/07/2018	Delete Generate OIC Letter
3	Dr.DESH DEEPAK WADHWA	06/07/2018	Present	Delete Generate OIC Letter

OIC Appointment

(Enter Signature Authority Office, Desg. and Copy to Information)



The screenshot shows a web application interface for OIC Appointment. The browser address bar displays `lites.law.rajasthan.gov.in/Trn_CaseOICs/CC_SA/382184`. The page title is "Welcome to Ayurved Department, Ajmer". The breadcrumb navigation shows "Home / Case OIC/Lawyers". The main heading is "Add Signature Authority and Copy to Information".

The form contains the following fields:

- Sign. Auth. Office:** Enter Signature Authority Office (Optional) Ex. District Collector Jaipur
- Sign. Auth. Desg. (Sign. Auth. Name):** Enter Signature Authority and Desg.
- Copy To:** Enter Copy To
- Sign. Auth. Desg. (Sign. Auth. Name):** Enter Signature Authority and Desg.

At the bottom right, there are two buttons: "Cancel" and "Generate".

OIC Appointment

(Save & Generate OIC appointment letter)

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Trn_CaseOICs/CC_SA/573512`. The page title is "Welcome to Ayurved Department, Ajmer". The breadcrumb trail is "Home / Case OIC/Lawyers". The main heading is "Add Signature Authority and Copy to Information".

The form contains the following fields:

- Sign. Auth. Office:** Directorate,Homoeopathic chikitsa vibhag,rajasthan.
- Sign. Auth. Desg. (Sign. Auth. Name):** Director Homoeopathy (Seema kumar)
- Copy To:** 1- principle secretary, law department,secretariat, jaipur.
2- principle secretary, Dop,secretariat, jaipur.
3- Deputy secretary,ayurved & barthiya chikitsa vibhag,secretariat, jaipur.
4- Registrar, Rajasthan High Court, jaipur.
5- Aag.shri g.s.gill,ayurved department,raj.high court,jaipur
6- Registrar,srs ayurved university,jodhpur ,rajasthan.
7- OIC Dr T.p.yadav,asst.director,homoeopathy, jaipur
8 link oic,, dr.gyanendra mathur,kanuni chikitsak first,office campus,jaipur.
9- Establishment branch- non gazzeted, office compound.
10- Order/ office copy.
- Sign. Auth. Desg. (Sign. Auth. Name):** Director Homoeopathy (Seema kumar)

At the bottom right, there are two buttons: "Cancel" and "Generate". A yellow arrow points to the "Generate" button.

Generate OIC Appointment Letter (Page – 1)

Government of Rajasthan
Cooperative Department, Jaipur

यूनिक कोड नॉ 10-55-2225-3-1-11341/2015

क्रमांक: प- 1(85)CDR/LC/2016

दिनांक: 12-04-2016

आदेश

- विषय-
- वाद/याचिका/अपील सं: CIVIL WRIT PETITION/CIVIL WRIT/11341/2015
 - याची/वादी/अपीलार्थी : KAILASH CHAND BAHETI
 - प्रत्यर्थी/प्रतिवादी: State Of Rajasthan & ORS
 - न्यायालय का नाम: HIGH COURT BENCH JAIPUR, JAIPUR

दीवानी प्रक्रिया संहिता, 1908 (केन्द्रीय अधिनियम, 5 वर्ष 1908) के आदेश XXVII के नियम 1 एवं 2 के अंतर्गत प्रदत्त शक्तियों का प्रयोग करते हुये महामहिम राज्यपाल महोदय की ओर से उक्त प्रकरण में जवाब प्रस्तुत करने, अभिवचनों को सत्यापित करने एवं विविध आवेदन पत्र/प्रार्थना पत्र प्रस्तुत करने हेतु निम्न को प्रभारी अधिकारी नियुक्त किया जाता है :-

प्रभारी अधिकारी का नाम : SATYA VEER SINGH
पदनाम : MD,C.C.B..
पता : KOTA

प्रभारी अधिकारी को यह व्यादिष्ट किया जाता है कि ये राजस्थान विधि एवं विधिक कार्य विभाग नियमावली, 1999 के नियम 233 में उल्लिखित दायित्व एवं कर्तव्यों के अतिरिक्त अपनी नियुक्ति के तत्काल पश्चात् निम्न कार्य भी सम्पादित करेंगे:-

- प्रकरण के तथ्यों के संदर्भ में तत्काल आवश्यक जानकारी एवं आगामी तारीख पेशी ज्ञात करके राजकीय अधिवक्ता से सम्पर्क कर न्यायालय में आवश्यक कार्यवाही सम्पादित करेंगे।
- प्रकरण की विषयवस्तु से सम्बन्धित सभी पत्रावलियां/दस्तावेज/अधिनियम/नियम/ विनियम/परिपत्र/दिशा-निर्देश/अधिसूचना/आदेश/सूचना एवं सुसंगत तथ्य एकत्रित करेंगे।
- प्रकरण में उठाये गये सभी तथ्य एवं बिन्दुओं का प्रशासनिक अनुभाग से प्राप्त तथ्यात्मक प्रतिवेदन एवं तथ्यों के आधार पर प्रकरण का पैरा क्रमानुसार तथ्यात्मक प्रतिवेदन तैयार करते हुए एवं ऐसी अतिरिक्त जानकारी अंकित करते हुये जो राजकीय अधिवक्ता एवं राज्य पक्ष के प्रतिक्षण/पक्ष प्रस्तुतिकरण के लिए आवश्यक/सहायक हो तैयार करेंगे।
- प्रभारी अधिकारी सम्बन्धित प्रशासनिक अनुभाग से तथ्य एवं तथ्यात्मक विवरण प्राप्त करके राजकीय अभिभाषक को प्रकरण का ब्रीफ, प्रभारी अधिकारी के नियुक्ति पत्र के साथ प्रपत्र 'क' में उपलब्ध करायेगे, जिसमें प्रकरण की पैराक्रमानुसार तथ्यात्मक स्थिति के अतिरिक्त प्रकरण की विषयवस्तु का दिनांकवार विवरण एवं घटनाक्रम अनुसार सम्बन्धित नियम, अधिनियम, अधिसूचना, परिपत्र एवं दिशा-निर्देश और यदि पूर्व में समान बिन्दुओं पर निर्णित उच्च न्यायालय/उच्चतम न्यायालय के निर्णय हो तो वे (List / Details of Dates and Events, Act, Rules, Notification, Circular, Guidelines etc, Courts Judgments relevant & under reference) भी प्रभारी अधिकारी द्वारा स्वयं के ज्ञान व विभाग के अभिलेखानुसार ज्ञात कर इस ब्रीफ में सम्मिलित किये जायेंगे।
- न्यायालय में दायर किये जाने वाले वाद/अपील/पुनर्विलोकन/पुनरीक्षण/विविध प्रार्थना पत्र आदि की विभागीय तथ्यात्मक स्थितियों/आधार एवं तथ्यों का अभिलेख के साथ एकत्रिकरण किया जावे, जिनके आधार पर कार्यवाही सम्पादित की जानी है।
- प्रभारी अधिकारी द्वारा प्रकरण की तथ्यात्मक रिपोर्ट प्राप्त हो जाने एवं पैलन लॉयर/स्टेडिंग कॉउन्सिल/राजकीय अधिवक्ता/एडवोकेट ऑन रिकार्ड/अतिरिक्त महाधिवक्ता की प्रकरण में पैरवी हेतु नियुक्ति हो जाने पर संबंधित अधिवक्ता से अतिशीघ्र सम्पर्क करके वांछित कार्यवाही सम्पादित की जावे।
- प्रभारी अधिकारी प्रकरण के सुसंगत, क्रमबद्ध एवं व्यवस्थित तथ्यों व अभिलेख के साथ यथा समय पूर्व राजकीय अधिवक्ता से सम्पर्क करके आवश्यक प्रार्थना पत्र जवाब/अपील/रिट आदि तैयार न्यायालय में प्रस्तुत करायेगे।
- प्रभारी अधिकारी प्रकरण के सुसंगत, क्रमबद्ध एवं व्यवस्थित तथ्यों व अभिलेख के साथ यथा समय पूर्व राजकीय अधिवक्ता से सम्पर्क करके आवश्यक प्रार्थना पत्र जवाब/अपील/रिट आदि तैयार न्यायालय में प्रस्तुत करायेगे।
- प्रभारी अधिकारी द्वारा उपर्युक्त तथ्यात्मक प्रतिवेदन एवं सामग्री के साथ प्रभारी अधिकारी द्वारा राजकीय अधिवक्ता से सम्पर्क करके आवश्यक प्रार्थना पत्र जवाब/अपील/रिट आदि तैयार न्यायालय में प्रस्तुत करायेगे।

Generate OIC Appointment Letter (Page – 2)

का प्रस्तुत किया जावगा।

9. प्रभारी अधिकारी न्यायालय में पैरवी कर रहे राजकीय अधिवक्ता के पास प्रकरण पत्रावली परिपूर्ण एवं नवीनतम प्रगति व सूचनाओं सहित उपलब्ध रहे, यह सुनिश्चित करेंगे।
10. प्रभारी अधिकारी प्रकरण में न्यायालय में निर्धारित की गई सुनवाई की तारीख, प्रकरण की प्रगति एवं उसमें सम्पादित होने वाली आगामी कार्यवाही से स्वयं एवं विभाग को सदैव अवगत रखेंगे।
11. प्रभारी अधिकारी प्रत्येक तारीख पेशी को न्यायालय में उपस्थित हो कर राजकीय अधिवक्ता की पैरवी करने में मदद करेंगे और समय-समय पर साक्ष्य, अभिलेख एवं प्रकरण की वर्तमान नवीनतम प्रगति प्रशासनिक अनुभाग/सम्बन्धित कार्यालय/अधिकारी से ज्ञात करके न्यायालय में प्रस्तुत करवायेंगे। अतः प्रभारी अधिकारी प्रकरण की नवीनतम जानकारी एवं प्रगति निरन्तर प्राप्त करते रहेंगे।
12. प्रभारी अधिकारी प्रत्येक तारीख पेशी की कार्यवाही विवरण एवं आगामी तारीख पेशी का अंकन पत्रावली पर अंकित कर विभाग को अवगत करायेंगे और LITES के प्रपत्र 3 में आगामी तारीख का व्यक्तिगत इन्द्राज करवायेंगे।
13. प्रभारी अधिकारी द्वारा न्यायालय से कोई आदेश, निर्देश, निर्णय पारित होने पर विभाग को उसके तथ्यों सहित उसी दिन जानकारी/सूचना उच्चाधिकारी को देनी होगी। प्रभारी अधिकारी न्यायालय के उक्त निर्देश/आदेश/निर्णय की प्रमाणित प्रति प्राप्त करने हेतु उसी दिन अथवा आगामी दिवस को आवेदन प्रस्तुत करेंगे।
14. प्रभारी अधिकारी प्रकरण में स्वयं की रिपोर्ट और राजकीय अधिवक्ता की राय के साथ न्यायालय के निर्देश, आदेश, निर्णय की प्रमाणित प्रति न्यायालय से प्राप्त कर तत्काल विभाग को प्रस्तुत करेंगे।
15. प्रभारी अधिकारी का दायित्व विभाग के विरुद्ध पारित निर्णय के सन्दर्भ में आगामी अपीलवी कार्यवाही में अन्य प्रभारी अधिकारी की नियुक्ति अथवा निर्णय की अनुपालना होने तक निरन्तर रहेगा।
16. प्रभारी अधिकारी वादकरण प्रकरणों की मॉनिटरिंग हेतु न्याय विभाग की वेबसाइट LITES के निर्धारित सभी प्रपत्रों का संधारण करेंगे एवं LITES/Updation Centre को समय-समय पर प्रकरण प्रगति व अद्यतन सूचना प्रस्तुत करेंगे।
17. प्रभारी अधिकारी का स्थानान्तरण/सेवानिवृत्त होने की स्थिति में अथवा प्रकरण अन्य प्रभारी अधिकारी को स्थानान्तरित होने पर सभी प्रकरणों की सूची, पत्रावलियां, अभिलेख, आगामी तारीख पेशी और उस पर न्यायालय में सम्पादित होने वाली कार्यवाही का विवरण नवीन प्रभारी अधिकारी को उपलब्ध करवाया जावेगा और इस आशय को प्रस्तुत करेगा अन्यथा स्थिति में अन्तिम वेतन भुगतान प्रमाण पत्र (L.P.C) जारी नहीं होगा।
18. यदि प्रभारी अधिकारी उपर्युक्त निर्देशों की उपेक्षा करता है अथवा इनके प्रति असावधान पाया जाता है तो स्वयं को अनुशासनिक कार्यवाही हेतु उत्तरदायी बनायेगा।

सुरेन्द्र सिंह
अतिरिक्त रजिस्ट्रार (द्वितीय)

क्रमांक: प-1(85)CDR/LC/2016

दिनांक: 12-04-2016

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

- 1 -उप शासन सचिव, सहकारिता विभाग राजस्थान सरकार, जयपुर।
- 2- अतिरिक्त रजिस्ट्रार सहकारी समितियाँ, मोटा खड मोटा।
- 3 - पबंध निदेशक, केन्द्रीय सहकारी बैंक लि, बूंदी।
- 4 - श्री भ्रुवनेश शर्मा, राजकीय अधिवक्ता, राजस्थान उच्च न्यायालय, जयपुर।
- 5 - नोडल अधिकारी, (LITES) एवं अतिरिक्त रजिस्ट्रार सहकारी समितियाँ, मोटा खड मोटा।
- 6 - गाउँ फाईल।

सुरेन्द्र सिंह
अतिरिक्त रजिस्ट्रार (द्वितीय)

Case Hearing (Format-3)

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Abbreviation: -- All --
Status: Pending
Court Type: -- All --
Year: -- All --
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S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Enter/Edit/Delete Hearings
2	1	SUIT	2001	CJ (JD) JM, CHURU	Enter/Edit/Delete Hearings
3	1	SUIT	2004	CJ (JD) JM, JAIPUR	Enter/Edit/Delete Hearings
4	1	CA	2011	ADJ NO. 1, JAIPUR	Enter/Edit/Delete Hearings
5	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter/Edit/Delete Hearings
6	1	SUIT	2011	ACJM NO. 2, JAIPUR	Enter/Edit/Delete Hearings

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» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
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» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

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3	1	SUIT	2004	CJ (JD) JM, JAIPUR	Enter/Edit/Delete Hearings
4	1	CA	2011	ADJ NO. 1, JAIPUR	Enter/Edit/Delete Hearings
5	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter/Edit/Delete Hearings
6	1	SUIT	2011	ACJM NO. 2, JAIPUR	Enter/Edit/Delete Hearings

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Enter Case Hearing Details

Forestry Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (JD)JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer: -- Select --
Hearing Date: 31/08/2001
Select OIC: DD (EXT) DURGAPURA

Judg. pro./Reserved? P R
Argument Over(Y/N) Y N

SB Summon Received (Y/N) Y N
SB Issues Framed (Y/N) Y N
SB Reply Filed (Y/N) Y N X

SB Evidence of Defendant Y N
SB Evidence of Plaintiff Y N
SB Stay Granted (Y/N) Y N

Interim Order(Y/N) Y N
Suppl. Reply filed(Y/N) Y N
App. Vacating /Stay(Y/N) Y N

Adjourned without any action hearing / Adjournment Y N
Reply File Date: Enter Reply File Date

Personal Appearance: Enter Personal Appearance
Factual Report Submission Date: Enter Factual Report Submission Date

Next Hearing Date: Enter Next Hearing Date
Is Ex-Parte Stay: Enter Stay Date

Remark: Enter Remark
Due Course: -- Select --
Decided: Y N

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Case Hearings List

Sr. No.	Hearing Date	Next Hearing Date	Due Course	Remark	Decided	Action
1	31/08/2001				No	Update Delete

Enter Case Hearing Details

SB Stay Granted- Click –Yes – Stay in Govt Favour Y/N

Unit
Unit

Home / Case Hearings

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (JD)JM, CHURU | Case No./Year/Abbreviation : 1/2019
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer	-- Select --	Hearing Date	31/08/2001	Select OIC	DD (EXT) DURGAPURA
Judg. pro./Reserved ?	<input type="radio"/> P <input type="radio"/> R	Argument Over(Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Reply Filed (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N <input type="radio"/> X
SB Summon Received (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	SB Issues Framed (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Stay Granted (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N
SB Evidence of Defendant	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Evidence of Plaintiff	<input type="radio"/> Y <input checked="" type="radio"/> N	Stay in Govt Favour?	<input type="radio"/> Y <input type="radio"/> N
Interim Order(Y/N)	<input type="radio"/> Y <input type="radio"/> N	Suppl. Reply filed(Y/N)	<input type="radio"/> Y <input type="radio"/> N	App. Vacating /Stay(Y/N)	<input type="radio"/> Y <input type="radio"/> N
Adjourned without any action hearing / Adjournment	<input type="radio"/> Y <input checked="" type="radio"/> N	Reply File Date	Enter Reply File Date		
Personal Appearance	Enter Personal Appearance			Factual Report Submission Date	Enter Factual Report Submission Date
Next Hearing Date	<input type="checkbox"/> Enter Next Hearing Date			Is Ex-Parte Stay	<input type="checkbox"/> Enter Stay Date
Remark	Enter Remark			Due Course	-- Select --
				Decided	<input type="radio"/> Y <input checked="" type="radio"/> N

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Enter Case Hearing Details

Interim Order -Click Y- Interim Order No. & Date

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Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (JD)JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer	-- Select --	Hearing Date	31/08/2001	Select OIC	DD (EXT) DURGAPURA
Judg. pro./Reserved ?	<input type="radio"/> Y <input checked="" type="radio"/> N	Argument Over(Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Reply Filed (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N <input type="radio"/> X
SB Summon Received (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Issues Framed (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Stay Granted (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N
SB Evidence of Defendant	<input checked="" type="radio"/> Y <input type="radio"/> N	SB Evidence of Plaintiff	<input type="radio"/> Y <input checked="" type="radio"/> N		
Stay in Govt Favour?	<input checked="" type="radio"/> Y <input type="radio"/> N	Interim Order(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Interim Order No	Enter Interim Order No
Interim Order(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Interim Order Date		Interim Order Date	Enter Date
Suppl. Reply filed(Y/N)	<input type="radio"/> Y <input type="radio"/> N	App. Vacating /Stay(Y/N)	<input type="radio"/> Y <input type="radio"/> N	Reply File Date	Enter Reply File Date
Adjudged without any action hearing / Adjournment	<input type="radio"/> Y <input checked="" type="radio"/> N	Factual Report Submission Date		Factual Report Submission Date	Enter Factual Report Submission Date
Personal Appearance	Enter Personal Appearance	Is Ex-Parte Stay	<input type="checkbox"/>	Enter Stay Date	Enter Stay Date
Next Hearing Date	<input type="checkbox"/> Enter Next Hearing Date	Due Course	-- Select --		
Remark	Enter Remark	Decided	<input type="radio"/> Y <input checked="" type="radio"/> N		

Cancel Save Save & Next

Enter Case Hearing Details

Supl. Reply Filed –Click-Y-Supl. Inward No. & Date

Unit
Unit

Home / Case Hearings

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (JD) JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer	<input type="text" value="Select --"/>	Hearing Date	<input type="text" value="31/08/2001"/>	Select OIC	<input type="text" value="DD (EXT) DURGAPURA"/>
Judg. pro./Reserved ?	<input type="radio"/> P <input type="radio"/> R	Argument Over(Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Reply Filed (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N <input type="radio"/> X
SB Summon Received (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	SB Issues Framed (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Stay Granted (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N
SB Evidence of Defendant	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Evidence of Plaintiff	<input type="radio"/> Y <input checked="" type="radio"/> N	Interim Order(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N
Interim Order(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Interim Order No	<input type="text" value="Enter Interim Order No"/>	Interim Order Date	<input type="text" value="Enter Date"/>
Supl. Reply filed(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Supl. Inward No.	<input type="text" value="Enter Interim Order No"/>	Supl. Inward Date	<input type="text" value="Enter Date"/>
App. Vacating /Stay(Y/N)	<input type="radio"/> Y <input type="radio"/> N	Adjudged without any action hearing / Adjournment	<input type="radio"/> Y <input checked="" type="radio"/> N	Reply File Date	<input type="text" value="Enter Reply File Date"/>
Personal Appearance	<input type="text" value="Enter Personal Appearance"/>	Factual Report Submission Date	<input type="text" value="Enter Factual Report Submission Date"/>	Is Ex-Parte Stay	<input type="checkbox"/> <input type="text" value="Enter Stay Date"/>
Next Hearing Date	<input type="checkbox"/> <input type="text" value="Enter Next Hearing Date"/>	Due Course	<input type="text" value="Enter Stay Date"/>	Decided	<input type="text" value="-- Select --"/>
Remark	<input type="text" value="Enter Remark"/>				<input type="radio"/> Y <input checked="" type="radio"/> N

Cancel Save Save & Next

Enter Case Hearing Details

Appl. Vacanting/ Stay-Click –Y- Appl. Inward No. & Date

Unit
Unit

Home / Case Hearings

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (JD) JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer	<input type="text" value="Select --"/>	Hearing Date	<input type="text" value="31/08/2001"/>	Select OIC	<input type="text" value="DD (EXT) DURGAPURA"/>
Judg. pro./Reserved ?	<input type="radio"/> P <input type="radio"/> R	Argument Over(Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Reply Filed (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N <input type="radio"/> X
SB Summon Received (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	SB Issues Framed (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Stay Granted (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N
SB Evidence of Defendant	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Evidence of Plaintiff	<input type="radio"/> Y <input checked="" type="radio"/> N	Interim Order No	<input type="text" value="Enter Interim Order No"/>
Interim Order(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Interim Order Date	<input type="text" value="Enter Date"/>	Suppl. Inward No.	<input type="text" value="Enter Interim Order No"/>
Suppl. Reply filed(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Suppl. Inward Date	<input type="text" value="Enter Date"/>	App. Inward No.	<input type="text" value="Enter No"/>
App. Vacating /Stay(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	App. Inward Date	<input type="text" value="Enter Date"/>	Reply File Date	<input type="text" value="Enter Reply File Date"/>
Adjourned without any action hearing / Adjournment	<input type="radio"/> Y <input checked="" type="radio"/> N	Factual Report Submission Date	<input type="text" value="Enter Factual Report Submission Date"/>	Is Ex-Parte Stay	<input type="checkbox"/> <input type="text" value="Enter Stay Date"/>
Personal Appearance	<input type="text" value="Enter Personal Appearance"/>	Due Course	<input type="text" value="Enter Date"/>	Decided	<input type="radio"/> Y <input checked="" type="radio"/> N
Next Hearing Date	<input type="checkbox"/> <input type="text" value="Enter Next Hearing Date"/>				
Remark	<input type="text" value="Enter Remark"/>				

Cancel Save Save & Next

Enter Case Hearing Details

Adjourned without any Action Hearing/Adjournment-Click-Y-Enter Adj. By Court -Y/N-, Adj. By Petitioner-Y/N- and Adj. By Respondent-Y/N

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE

Court Name and Place : CJ (JD) JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer	-- Select --	Hearing Date	31/08/2001	Select OIC	DD (EXT) DURGAPURA
Judg. pro./Reserved ?	<input type="radio"/> P <input type="radio"/> R	Argument Over(Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Reply Filed (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N <input type="radio"/> X
SB Summon Received (Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	SB Issues Framed (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Stay Granted (Y/N)	<input type="radio"/> Y <input checked="" type="radio"/> N
SB Evidence of Defendent	<input type="radio"/> Y <input checked="" type="radio"/> N	SB Evidence of Plaintiff	<input type="radio"/> Y <input checked="" type="radio"/> N	Interim Order No	Enter Interim Order No
Interim Order(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Interim Order Date	Enter Date	Suppl. Inward No.	Enter Interim Order No
Suppl. Reply filed(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	Suppl. Inward Date	Enter Date	App. Inward No.	Enter No
App. Vacating /Stay(Y/N)	<input checked="" type="radio"/> Y <input type="radio"/> N	App. Inward Date	Enter Date	Adjourned without any action hearing / Adjournment	<input checked="" type="radio"/> Y <input type="radio"/> N
Adj. By Court (Y/N)	<input type="radio"/> Y <input type="radio"/> N	Reply File Date	Enter Reply File Date	Adj. By Petitioner(Y/N)	<input type="radio"/> Y <input type="radio"/> N
Personal Appearance	Enter Personal Appearance	Adj. By Respondent(Y/N)	<input type="radio"/> Y <input type="radio"/> N	Factual Report Submission Date	Enter Factual Report Submission Date
Next Hearing Date	<input type="checkbox"/> Enter Next Hearing Date	Is Ex-Parte Stay	<input type="checkbox"/> Enter Stay Date	Due Course	-- Select --
Remark	Enter Remark	Decided	<input type="radio"/> Y <input checked="" type="radio"/> N		

Cancel Save Save & Next

Save Case Hearing Details

Unit
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Case Management
Case Registration(F1)
Case Lawyer & OIC(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Case Factual Report **New**
Lawyer Appointment Request **New**
Payment Request
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports
Pending Cases Report
Search/Query **New**
User Manual **New**

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSD](#) [Log out](#)

Home / Case Hearings

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (D) JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer: -- Select --
Hearing Date: 31/08/2001
Select OIC: DD (EXT) DURGAPURA

Judg. pro./Reserved? P R
Argument Over(Y/N) Y N

SB Summon Received (Y/N) Y N
SB Issues Framed (Y/N) Y N

SB Evidence of Defendent Y N
SB Evidence of Plaintiff Y N

Interim Order(Y/N) Y N
Suppl. Reply filed(Y/N) Y N

Adjoined without any action hearing / Adjournment Y N
Reply File Date: Enter Reply File Date

Personal Appearance: Enter Personal Appearance
Factual Report Submission Date: Enter Factual Report Submission Date

Next Hearing Date: Enter Next Hearing Date
Is Ex-Parte Stay: Enter Stay Date

Remark: Enter Remark
Due Course: -- Select --
Decided: Y N

Case Hearings List

Sr. No.	Hearing Date	Next Hearing Date	Due Course	Remark	Decided	Action
1	31/08/2001				No	Update Delete

Update Case Hearing Details

Unit
Unit

Dashboard
Masters
Case Management
Case Registration(F1)
Case Lawyer & OIC(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Case Factual Report **New**
Lawyer Appointment Request **New**
Payment Request
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports
Pending Cases Report
Search/Query **New**
User Manual **New**

Enter Case No for Search...

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Home / Case Hearings

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (JD) JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHISHU KHAN | Non-Petitioner/Respondent : STATE

Case Hearings

Select Lawyer: -- Select --
Hearing Date: 31/08/2001
Select OIC: DD (EXT) DURGAPURA

Judg. pro./Reserved? P R
Argument Over(Y/N) Y N

SB Summon Received (Y/N) Y N
SB Issues Framed (Y/N) Y N

SB Evidence of Defendent Y N
SB Evidence of Plaintiff Y N

Interim Order(Y/N) Y N
Suppl. Reply filed(Y/N) Y N

Adjudged without any action hearing / Adjournment Y N
Reply File Date: Enter Reply File Date

Personal Appearance: Enter Personal Appearance
Factual Report Submission Date: Enter Factual Report Submission Date

Next Hearing Date: Enter Next Hearing Date
Is Ex-Parte Stay: Enter Stay Date

Remark: Enter Remark
Due Course: -- Select --
Decided: Y N

Case Hearings List

Sr. No.	Hearing Date	Next Hearing Date	Due Course	Remark	Decided	Action
1	31/08/2001				No	Update Delete

Case Decision (Format-4)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseDecision/List

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Decision

Office: -- All -- ▾
Abbreviation: -- All -- ▾
Court Type: -- All -- ▾
Year: -- All -- ▾
Search

Case Decision

10 records per page

Type keywords.. 🔍

S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	-253	SLP	2005	SUPREME COURT, DELHI	Update Decision Delete
2	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Enter Decision
3	1	SUIT	2001	CJ (JD)JM, CHURU	Enter Decision
4	1	SUIT	2004	CJ (JD)JM, JAIPUR	Enter Decision
5	1	CA	2011	ADJ NO. 1, JAIPUR	Enter Decision
6	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter Decision
7	1	SUIT	2011	ACJM NO. 2, JAIPUR	Enter Decision

Case Decision (Format-4)

For Entry & Update

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseDecision/List ☆ 🌐 🔍 📌 ☰

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Decision

Office: -- All -- ▾ Court Type: -- All -- ▾

Abbreviation: -- All -- ▾ Year: -- All -- ▾

Search

Case Decision

10 ▾ records per page

Type keywords.. 🔍

S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	-253	SLP	2005	SUPREME COURT, DELHI	Update Decision Delete
2	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Enter Decision
3	1	SUIT	2001	CJ (JD)JM, CHURU	Enter Decision
4	1	SUIT	2004	CJ (JD)JM, JAIPUR	Enter Decision
5	1	CA	2011	ADJ NO. 1, JAIPUR	Enter Decision
6	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter Decision
7	1	SUIT	2011	ACJM NO. 2, JAIPUR	Enter Decision

Unit
Unit

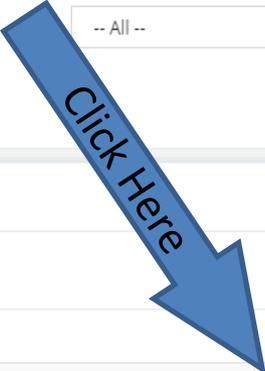
Dashboard <

Masters <

Case Management ▾

- » Case Registration(F1)
- » Case Lawyer & OIC(F2)
- » Case Hearing(F3)
- » **Case Decision(F4)**
- » Case Contempt(F5)
- » Case Without Case no
- » Decided on 1st Hearing
- » Case Documents **New**
- » Lawyer Appointment Request **New**

High Court Cases **New** <



Case Decision Details – Enter & Save

Unit
Unit

Dashboard <

Masters <

Case Management >

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents **New**
- Case Factual Report **New**
- Lawyer Appointment Request **New**
- Payment Request

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

Enter Case No for [] []

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Case Decision

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE

Court Name and Place : SUPREME COURT, DELHI | Case No./Year/Abbreviation : -253/2005/SLP
Petitioner/Appellant : STATE | Non-Petitioner/Respondent : MAHENDRA KUMAR METHA

Case Decision

Decision Detail

Decision Date: 18/05/2009

Time limit for compliance date: Enter PD_DecisionCompliedDate

Decision Detail: SLP/CIVIL APPEAL ADMITTED

Decision In Govt.favour: Yes No

Web copy of order obtained(y/n): Yes No

Post Decision Detail

Implementation required(Y/N): Y N

AppliedFor Cert. Copy(Y/N): Y N

Copy Received (Y/N): Y N

Copy Forwarded Of Oic/Hod (Y/N): Y N

Opinion Provided To Oi/Hod (Y/N): Y N

Court decision sent to Head of office ? Enter decision sent to Head of o

Due date for filling appeal: Enter PD_AppealFilingDate

Court decision sent to Govt. ? Enter PD_DecisionSenttoGovtDa

Final decision of Govt. for appeal ? Enter PD_FinalDecisionofGovtDe

Stay Granted ? Enter PD_StayGrantedDate

Decision complied ? Enter PD_DecisionCompliedDate

Case Decision (Format-4) Enter & Save Continued

Court decision sent to Head of office Enter decision sent to Head of o

Court decision sent to Govt. ? Enter PD_DecisionSentoGovtDa

Stay Granted ? Enter PD_StayGrantedDate

Opinion of lawyer obtained ? Y N

Date of filling appeal Enter PD_DateoffilingAppeal

Remark/Comments Enter Remark

Date of sending certified copy By Lawyer Enter Date

Due date for filling appeal Enter PD_AppealFilingDate

Final decision of Govt. for appeal ? Enter PD_FinalDecisionofGovtDa

Decision complied ? Enter PD_DecisionCompliedDate

Opinion of Deptt. received ? Y N

Appeal No Enter PD_AppealNo

Is Ex-Parte Enter Date

PLC Details

PLC Date Enter Date

PLC Document Choose File No file chosen (Maximum file size 25 MB)

Copy Of PLC Decision Docs. Choose File No file chosen (Maximum file size 25 MB)

Opinion Of Oic (Y/N) Y N

Decision Non Complied Reason Enter Decision Non Complied Reason

Cancel Save

Case Decision (Format-4)

Decision in Govt. Favor – Y/N-Click-Y- Implementation Required Y/N – Click Y-Impl. Order No. and Date.

Unit
Unit

Dashboard
Masters
Case Management
Case Registration(F1)
Case Lawyer & OIC(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Case Factual Report **New**
Lawyer Appointment Request **New**
Payment Request
High Court Cases **New**
Pre Litigation
User Management **New**
Monthly Litigation

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Press **F11** to exit full screen

Home / Case Decision

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : SUPREME COURT, DELHI | Case No./Year/Abbreviation : -253/2005/SLP
Petitioner/Appellant : STATE | Non-Petitioner/Respondent : MAHENDRA KUMAR METHA

Case Decision

Decision Detail

Decision Date: 18/05/2009
Time limit for compliance date:

Decision Detail: SLP/CIVIL APPEAL ADMITTED
Decision In Govt.favour: Yes No
Web copy of order obtained(y/n): Yes No

Post Decision Detail

Implementation required(Y/N): Y N
Impl. Order No:
Implementation date:

AppliedFor Cert. Copy(Y/N): Y N
Copy Received (Y/N): Y N
Copy Forwarded Of Oic/Hod (Y/N): Y N
Opinion Provided To Oi/Hod (Y/N): Y N

Court decision sent to Head of office ?
Due date for filling appeal:

Court decision sent to Govt. ?
Final decision of Govt. for appeal ?

Stay Granted ?
Decision complied ?

Case Decision (Format-4)

Decision in Govt. Favor – Y/N-Click-Y- Appl. Certi. Copy Y/N-Click-Y-Copy
Appl. Certi. Inward No. Date

The screenshot shows a web-based form for 'Case Decision'. The left sidebar contains a navigation menu with items like 'Case Management', 'High Court Cases', 'Pre Litigation', 'User Management', 'Monthly Litigation', 'MIS Reports', 'Summary Reports', 'Detail Reports', 'Analysis Reports', 'Pending Cases Report', and 'Search/Query'. The main form area is titled 'Case Decision' and is divided into several sections:

- Decision Detail:** Includes 'Decision Date' (18/05/2009), 'Decision Detail' (SLP/CIVIL APPEAL ADMITTED), and 'Time limit for compliance date' (Enter PD_DecisionCompliedDate).
- Post Decision Detail:** Contains several fields with radio buttons for 'Y' and 'N':
 - Implementation required(Y/N): Y N
 - AppliedFor Cert. Copy(Y/N): Y N
 - Copy Received (Y/N): Y N
- Other Fields:** Includes 'Impl. Order No', 'Appl. Cert. Inword No', 'Implementation date', 'Appl.Cert. date', 'Copy Forwarded Of Oic/Hod (Y/N)', and 'Opinion Provided To Oi/Hod (Y/N)'. Each has an input field for data entry.
- Final Status:** Includes 'Court decision sent to Head of office?' (checked), 'Court decision sent to Govt.?' (checked), 'Stay Granted?' (unchecked), 'Opinion of lawyer obtained?' (checked), 'Date of filling appeal', 'Remark/Comments', 'Due date for filling appeal', 'Final decision of Govt. for appeal?', 'Decision complied?' (checked), 'Opinion of Deptt. received?' (checked), 'Appeal No', and 'Is Ex-Parte'.

A blue arrow points from the 'AppliedFor Cert. Copy(Y/N)' field in the 'Post Decision Detail' section to the 'Appl. Cert. Inword No' field in the 'Other Fields' section, indicating a data flow or relationship between these two fields.

Case Decision (Format-4)

Decision in Govt. Favor – Y/N-Click-Y- Copy Received- Y/N-Click –Y-Copy of Court Decision Received –Y/N

Case Management

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)**
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents **New**
- Case Factual Report **New**
- Lawyer Appointment Request **New**
- Payment Request

High Court Cases **New**

Pre Litigation

User Management **New**

Monthly Litigation

MIS Reports

Summary Reports

Detail Reports

Analysis Reports

Pending Cases Report

Search/Query **New**

Case Decision

Decision Detail

Decision Date: 18/05/2009

Decision Detail: SLP/CIVIL APPEAL ADMITTED

Time limit for compliance date: Enter PD_DecisionCompliedDate

Decision In Govt.favour: Yes No

Web copy of order obtained(y/n): Yes No

Web Copy Received Date: Enter Date

Post Decision Detail

Implementation required(Y/N): Y N

Impl. Order No: Enter Order No

Implementation date: Enter Date

AppliedFor Cert. Copy(Y/N): Y N

Appl. Cert. Inword No: Enter Inword No

Appl.Cert. date: Enter Date

Copy Received (Y/N): Y N

Copy Forwarded Of Oic/Hod (Y/N): Y N

Opinion Provided To Oi/Hod (Y/N): Y N

Copy of court decision received?: Y N

Enter Decision Received Date

Due date for filling appeal: Enter PD_AppealFilingDate

Court decision sent to Head of office?: Y N

Enter decision sent to Head of o

Final decision of Govt. for appeal?: Y N

Enter PD_FinalDecisionofGovtDa

Court decision sent to Govt.?: Y N

Enter PD_DecisionSenttoGovtDa

Decision complied?: Y N

Enter PD_DecisionCompliedDate

Stay Granted?: Y N

Enter PD_StayGrantedDate

Opinion of Deptt. received?: Y N

Opinion of lawyer obtained?: Y N

Appeal No: Enter PD_AppealNo

Date of filling appeal: Enter PD_DateoffilingAppeal

Is Ex-Parte: Y N

Enter Date

Remark/Comments: Enter Remark

Case Decision (Format-4)

Decision in Govt. Favor – Y/N-Click-Y-Copy Forwarded of OIC/HoD-Y/N-Click-

Y-Court Decision Sent to HoD.

Case Management

- Case Registration(F1)
- Case Lawyer & OIC(F2)
- Case Hearing(F3)
- Case Decision(F4)**
- Case Contempt(F5)
- Case Without Case no
- Decided on 1st Hearing
- Case Documents **New**
- Case Factual Report **New**
- Lawyer Appointment Request **New**
- Payment Request
- High Court Cases **New**
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports
- Detail Reports
- Analysis Reports
- Pending Cases Report
- Search/Query **New**

Case Decision

Decision Detail

Decision Date: 18/05/2009

Decision Detail: SLP/CIVIL APPEAL ADMITTED

Time limit for compliance date: Enter PD_DecisionCompliedDate

Decision In Govt.favour: Yes No

Web copy of order obtained(y/n): Yes No

Web Copy Received Date: Enter Date

Post Decision Detail

Implementation required(Y/N): Y N

Impl. Order No: Enter Order No

Implementation date: Enter Date

AppliedFor Cert. Copy(Y/N): Y N

Appl. Cert. Inword No: Enter Inword No

Appl.Cert. date: Enter Date

Copy Received (Y/N): Y N

Copy Forwarded Of Oic/Hod (Y/N): Y N

Opinion Provided To Oi/Hod (Y/N): Y N

Copy of court decision received?: Enter Decision Received Date

Due date for filling appeal: Enter PD_AppealFilingDate

Court decision sent to Head of office?: Enter decision sent to Head of o

Court decision sent to HOD?: Enter PD_DecisionSenttoHODDa

Court decision sent to Govt.?: Enter PD_DecisionSenttoGovtDa

Final decision of Govt. for appeal?: Enter PD_FinalDecisionofGovtDe

Stay Granted?: Enter PD_StayGrantedDate

Decision complied?: Enter PD_DecisionCompliedDate

Opinion of lawyer obtained?: Y N

Opinion of Deptt. received?: Y N

Date of filling appeal: Enter PD_DateoffilingAppeal

Appeal No: Enter PD_AppealNo

Remark/Comments: Enter Remark

Is Ex-Parte: Enter Date

Case Decision (Format-4)

Opinion Provided to OIC / HoD Y/N-Click-
Y- Date of sending Comments/Opinion

Copy Received (Y/N) Y N **Copy Forwarded Of Oic/Hod (Y/N)** Y N **Opinion Provided To Oi/Hod (Y/N)** Y N

Copy of court decision received ?

Court decision sent to Head of office ?

Court decision sent to Govt. ?

Stay Granted ?

Opinion of lawyer obtained ? Y N

Date of filing appeal

Remark/Comments

Date of sending certified copy By Lawyer

Due date for filling appeal

Court decision sent to HOD ?

Final decision of Govt. for appeal ?

Decision complied ?

Opinion of Deptt. received ? Y N

Appeal No

Is Ex-Parte

Date Of Sending Comments / Opinion

PLC Details

PLC Date

PLC Document No file chosen (Maximum file size 25 MB)

Copy Of PLC Decision Docs. No file chosen (Maximum file size 25 MB)

Opinion Of Oic (Y/N) Y N

Decision Non Complied Reason

Case Decision (Format-4)

Date of sending Certificate Copy by Lawyer –Click-Y-Select Upload File

User Management New <

Monthly Litigation <

MIS Reports <

Summary Reports <

Detail Reports <

Analysis Reports <

Pending Cases Report <

Search/Query New <

User Manual New <

Court decision sent to Head of office ? Enter decision sent to Head of o

Court decision sent to HOD ? Enter PD_DecisionSenttoHODd

Court decision sent to Govt. ? Enter PD_Press F11 to exit full screen Final decision of Govt. for appeal ? Enter PD_FinalDecisionofGovtD

Stay Granted ? Enter PD_StayGrantedDate

Decision complied ? Enter PD_DecisionCompliedDate

Opinion of lawyer obtained ? Y N

Opinion of Deptt. received ? Y N

Date of filling appeal Enter PD_DateoffilingAppeal

Appeal No Enter PD_AppealNo

Remark/Comments Enter Remark

Is Ex-Parte Enter Date

Date Of Sending Comments / Opinion Enter Date

Date of sending certified copy By Lawyer Enter Date

Select certified copy No file chosen (Maximum file size 25 MB)

PLC Details

PLC Date Enter Date

PLC Document No file chosen (Maximum file size 25 MB)

Copy Of PLC Decision Docs. No file chosen (Maximum file size 25 MB)

Opinion Of Oic (Y/N) Y N

Decision Non Complied Reason Enter Decision Non Complied Reason

Case Decision (Format-4)

Pre Litigation Committee (PLC) Detail-Upload PLC Document

The screenshot displays a web application interface for uploading PLC documents. A sidebar on the left contains navigation links: User Management (New), Monthly Litigation, MIS Reports, Summary Reports, Detail Reports, Analysis Reports, Pending Cases Report, Search/Query (New), and User Manual (New). The main form area is divided into several sections:

- Court decision sent to Head of office ?** Enter decision sent to Head of o
- Court decision sent to HOD ?** Enter PD_DecisionSenttoHODDa
- Court decision sent to Govt. ?** Enter PD_DecisionSenttoGovtDa
- Final decision of Govt. for appeal ?** Enter PD_FinalDecisionofGovtDa
- Stay Granted ?** Enter PD_StayGrantedDate
- Decision complied ?** Enter PD_DecisionCompliedDate
- Opinion of lawyer obtained ?** Y N
- Opinion of Deptt. received ?** Y N
- Date of filling appeal** Enter PD_DateoffilingAppeal
- Appeal No** Enter PD_AppealNo
- Remark/Comments** Enter Remark
- Is Ex-Parte** Enter Date
- Date of sending certified copy By** Enter Date
- Date Of Sending Comments / Opinion** Enter Date

PLC Details

- PLC Date** Enter Date
- PLC Document** Choose File No file chosen (Maximum file size 25 MB)
- Copy Of PLC Decision Docs.** Choose File No file chosen (Maximum file size 25 MB)
- Opinion Of Oic (Y/N)** Y N
- Opinion Of Oic Docs** Choose File No file chosen (Maximum file size 25 MB)

Decision Non Complied Reason

Enter Decision Non Complied Reason

Buttons: Cancel, Save

A blue arrow points from the 'Court decision sent to Head of office ?' field down to the 'PLC Document' field, and another blue arrow points from the 'PLC Document' field to the 'Copy Of PLC Decision Docs.' field.

Case Decision (Format-4)

Opinion of OIC-Y/N-Click-Y-Select Upload File

User Management New

- Monthly Litigation
- MIS Reports
- Summary Reports
- Detail Reports
- Analysis Reports
- Pending Cases Report
- Search/Query New
- User Manual New

Court decision sent to Head of office ? Enter decision sent to Head of o

Court decision sent to Govt. ? Enter PD_DecisionSenttoGovtDa

Stay Granted ? Enter PD_StayGrantedDate

Opinion of lawyer obtained ? Y N

Date of filling appeal Enter PD_DateoffilingAppeal

Remark/Comments Enter Remark

Date of sending certified copy to lawyer Enter Date

Court decision sent to HOD ? Enter PD_DecisionSenttoHODa

Final decision of Govt. for appeal ? Enter PD_FinalDecisionofGovtDe

Decision complied ? Enter PD_DecisionCompliedDate

Opinion of Deptt. received ? Y N

Appeal No Enter PD_AppealNo

Is Ex-Parte Enter Date

Date Of Sending Comments / Opinion Enter Date

PLC Details

PLC Date Date

PLC Document No file chosen (Maximum file size 25 MB)

Copy Of PLC Decision Docs. No file chosen (Maximum file size 25 MB)

Opinion Of Oic (Y/N) Y N

Opinion Of Oic Docs No file chosen (Maximum file size 25 MB)

Decision Non Complied Reason Enter Decision Non Complied Reason

Enter & Save - Case Decision

Unit
Unit

Dashboard
Masters
Case Management
Case Registration(F1)
Case Lawyer & Oic(F2)
Case Hearing(F3)
Case Decision(F4)
Case Contempt(F5)
Case Without Case no
Decided on 1st Hearing
Case Documents **New**
Case Factual Report **New**
Lawyer Appointment Request **New**
Payment Request
High Court Cases **New**
Pre Utigation
User Management **New**
Monthly Utigation
MIS Reports
Summary Reports
Detail Reports
Analysis Reports
Pending Cases Report
Search/Query **New**
User Manual **New**

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur | Back to SSO | Log out

Home / Case Decision

Agriculture Department, Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE
Court Name and Place : CJ (D) JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT
Petitioner/Appellant : GHEHU KHAN | Non-Petitioner/Respondent : STATE

Case Decision

Decision Detail

Decision Date

Time limit for compliance date

Decision Detail

Decision In Govt.favour Yes No

Web copy of order obtained(y/n) Yes No

Post Decision Detail

Applied For Cert. Copy(Y/N) Y N

Copy Received (Y/N) Y N

Copy Forwarded Of Oic/Hod (Y/N) Y N

Opinion Provided To Oic/Hod (Y/N) Y N

Court decision sent to Head of office ?

Court decision sent to Govt. ?

Stay Granted ?

Opinion of lawyer obtained ?

Y N

Date of filling appeal

Remark/Comments

Date of sending certified copy By Lawyer

PLC Details

PLC Date

PLC Document No file selected. (Maximum file size 25 MB)

Copy Of PLC Decision Docs. No file selected. (Maximum file size 25 MB)

Opinion of Oic (Y/N) Y N

Decision Non Complied Reason



Case - Contempt (Format-5)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseContempt/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Contempt

Office -- All -- ▾ Court Type -- All -- ▾

Abbreviation -- All -- ▾ Year -- All -- ▾

Search

Case Contempt

10 ▾ records per page Type keywords.. 🔍

S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	-253	SLP	2005	SUPREME COURT, DELHI	Enter Contempt
2	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Enter Contempt
3	1	SUIT	2001	CJ (JD)JM, CHURU	Enter Contempt
4	1	SUIT	2004	CJ (JD)JM, JAIPUR	Enter Contempt
5	1	CA	2011	ADJ NO. 1, JAIPUR	Enter Contempt
6	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter Contempt
7	1	SUIT	2011	ACJM NO. 2 , JAIPUR	Enter Contempt

Unit
Unit

Dashboard <

Masters <

Case Management >

- » Case Registration(F)
- » Case Lawyer & OI
- » Case Hearing(F3)
- » Case Decision(F4)
- » **Case Contempt(F5)**
- » Case Without Case no
- » Decided on 1st Hearing
- » Case Documents **New**
- » Lawyer Appointment Request **New**

High Court Cases **New** <

Click Here

Case - Contempt (Format-5)

(Click here for Entry)

← → ↻ ⓘ Not secure lites.law.rajasthan.gov.in/Trn_CaseContempt/List ☆ 🇮🇳 🔍 📌

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Contempt

Office: -- All -- ▾ Court Type: -- All -- ▾

Abbreviation: -- All -- ▾ Year: -- All -- ▾

Search

Case Contempt

10 ▾ records per page

... keywords.. 🔍

S.N.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Action
1	-253	SLP	2005	SUPREME COURT, DELHI	Enter Contempt
2	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Enter Contempt
3	1	SUIT	2001	CJ (JD) JM, CHURU	Enter Contempt
4	1	SUIT	2004	CJ (JD) JM, JAIPUR	Enter Contempt
5	1	CA	2011	ADJ NO. 1, JAIPUR	Enter Contempt
6	1	SUIT	2009	ADJ NO. 1, JAIPUR	Enter Contempt
7	1	SUIT	2011	ACJM NO. 2, JAIPUR	Enter Contempt

Unit
Unit

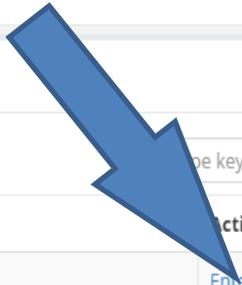
Dashboard <

Masters <

Case Management ▾

- » Case Registration(F1)
- » Case Lawyer & OIC(F2)
- » Case Hearing(F3)
- » Case Decision(F4)
- » **Case Contempt(F5)**
- » Case Without Case no
- » Decided on 1st Hearing
- » Case Documents **New**
- » Lawyer Appointment Request **New**

High Court Cases **New** <



Case - Contempt

Not secure | lites.law.rajasthan.gov.in/Trn_CaseContempt/Index/2E9676D5D9E05878



Unit
Unit

Dashboard <

Masters <

Case Management >

Case Registration(F1)

Case Lawyer & OIC(F2)

Case Hearing(F3)

Case Decision(F4)

Case Contempt(F5)

Case Without Case no

Decided on 1st Hearing

Case Documents New

Lawyer Appointment Request New

High Court Cases New <

Pre Litigation <

User Management New <

Monthly Litigation <

MIS Reports <

Enter Case No for Search...



Welcome to AYURVEDIC DEPARTMENT [Back to SSO](#) [Log out](#)

Home / Case Contempt

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT

Court Name and Place : ACJM No. 11, DUNGARPUR | Case No./Year/Abbreviation : 1/2008/SUIT

Petitioner/Appellant : GAUTAM LAL | Non-Petitioner/Respondent : GOVT OF RAJASTHAN

Case Contempt

Contempt No.

Enter Contempt_No

Year

Enter Year

Registration Date

Enter Registration Date

Gist of Court Order

Enter Gist_Of_CourtOrder

Govt. Party

Enter Contempt_GovtParty

Compliance Detail

Enter Compliance_Detail

Non Govt.Party

Enter Contempt_NonGovtParty

Reply Filed YN

Enter ReplyFiledDt

GLA Appointed YN

-- Select --

Hearing Date

Enter HearingDt

OIC Appointed YN

-- Select --

Order Hearing

Enter Order_ContemptHearing

Personal Appearance

Enter Personal Appearance

Cancel

Save

Caveat

Y N

Enter & Save Case - Contempt

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseContempt/Index/2E9676D5D9E05878

☰ Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT 🔗 Back to SSO 🔗 Log out

Home / Case Contempt

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT

Court Name and Place : ACJM No. 11, DUNGARPUR | Case No./Year/Abbreviation : 1/2008/SUIT
Petitioner/Appellant : GAUTAM LAL | Non-Petitioner/Respondent : GOVT OF RAJASTHAN

Case Contempt

Contempt No.	<input type="text" value="Enter Contempt_No"/>	Year	<input type="text" value="Enter Year"/>
Registration Date	<input type="text" value="Enter Registration Date"/>	Gist of Court Order	<input type="text" value="Enter Gist_Of_CourtOrder"/>
Govt. Party	<input type="text" value="Enter Contempt_GovtParty"/>	Compliance Detail	<input type="text" value="Enter Compliance_Detail"/>
Non Govt.Party	<input type="text" value="Enter Contempt_NonGovtParty"/>	Reply Filed YN	<input type="checkbox"/> <input type="text" value="Enter ReplyFiledDt"/>
GLA Appointed YN	<input type="checkbox"/> -- Select -- ▼	Hearing Date	<input type="text" value="Enter HearingDt"/>
OIC Appointed YN	<input type="checkbox"/> -- Select -- ▼	Order Hearing	<input type="text" value="Enter Order_ContemptHearing"/>
Personal Appearance	<input type="text" value="Enter Personal Appearance"/>		
Caveat	<input type="radio"/> Y <input type="radio"/> N		



Case without Case No.

Not secure | lites.law.rajasthan.gov.in/Trn_CaseWithoutCaseNo/List

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Case Registrations

Office: -- All -- Court Type: -- All --
Abbreviation: -- All -- Year: -- All --
[Search](#)

Case Without Case No. List [New Case Registration](#)

records per page

	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	2060290	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Remand Docs Appellant Respondent OIC Lawyer Hearing View Update CaseNo
2	2060437	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Remand Docs Appellant Respondent OIC Lawyer Hearing View Update CaseNo
3	2064680	SAW	2015	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Remand Docs Appellant Respondent OIC Lawyer Hearing View Update CaseNo

Showing 1 to 10 of 3 entries

Unit
Unit

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no**
 - Decided on 1st Hearing
 - Case Documents **New**
 - Lawyer Appointment Request **New**
- High Court Cases **New**

Case without Case No.

For New Case Registration (Click here)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseWithoutCaseNo/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Registrations

Office: -- All --
Abbreviation: -- All --
Court Type: -- All --
Year: -- All --

Search

Click Here

Case Without Case No. List New Case Registration

10 records per page 🔍

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	2060290	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Remand Docs Appellant Respondent OIC Lawyer Hearing View Update CaseNo
2	2060437	SAW	2016	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Remand Docs Appellant Respondent OIC Lawyer Hearing View Update CaseNo
3	2064680	SAW	2015	HIGH COURT BENCH JAIPUR, JAIPUR	Main_Party	Edit Delete Group Remand Docs Appellant Respondent OIC Lawyer Hearing View Update CaseNo

Showing 1 to 10 of 3 entries

Unit
Unit

- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no**
 - Decided on 1st Hearing
 - Case Documents New
 - Lawyer Appointment Request New
- High Court Cases New

Enter & Save Case without Case No.

lites.law.rajasthan.gov.in/Trn_CaseRegistrations/Index/F32D4CD34EF03688

Enter Case No for Search...

Welcome to IGRS Log out

Home / Case Registrations

Case Registration

Admin Deptt.	Finance Department, Jaipur	Unit	Registration and Stamps Department, Ajmer
Office	IGRS	Court Type	Other Sub-Ordinate Courts
Court Place	SAMBHAR (JAIPUR)	Court	CIVIL COURT
Abbreviation	CIVIL SUIT/ SUIT-SUIT	Case Year	2016
Case No	2029134	Category	CIVIL
SubCategory	STATE REVENUE/TAX RELATED	SubjectMatter	ORDER
Sub Matter	ORDER	File No	F7(160)VIDHI/WRIT/
Main/Performa	Main_Party	Finance on Stake(Rs.)	485826
Priority Code	Green	Govt. Appellant or Responded	Responded
Registration Date	18/03/2016	Does the Litigation involve any policy of Govt./ any amendment in act/ any policy decision of administrative department ?	<input type="checkbox"/>
WACPNo	20-108-5901-29-35-2029134/2016	Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?	<input type="checkbox"/>
Remark	Enter Remark		

Cancel Update

Case Decided on 1st Hearing

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trm_CaseDecidedOn1stHearing/List

Unit
Unit

Dashboard <

Masters <

Case Management >

- » Case Registration(F1)
- » Case Lawyer & OIC(F2)
- » Case Hearing(F3)
- » Case Decision(F4)
- » Case Contempt(F5)
- » Case Without Case no
- » **Decided on 1st Hearing** 6
- » Case Documents **New**
- » Lawyer Appointment Request **New**
- » High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Registrations

Office -- All --

Abbreviation -- All --

Court Type -- All --

Year -- All --

Search

Case List

10 records per page

Type keywords.. 🔍

10 records found

New Case Registration

Click Here

Case Decided on 1st Hearing

[For New Case Registration \(Click here\)](#)

The screenshot displays the web interface for the Rajasthan Law Portal. The browser address bar shows the URL `lites.law.rajasthan.gov.in/Trn_CaseDecidedOn1stHearing/List`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a welcome message "Welcome to Agriculture Department, Jaipur", and links for "Back to SSO" and "Log out".

The main content area is titled "Case Registrations" and features a filter section with the following dropdown menus:

- Office: -- All --
- Abbreviation: -- All --
- Court Type: -- All --
- Year: -- All --

A green "Search" button is located below the filter section. To the right of the filter section, there is a yellow arrow pointing to an orange button labeled "New Case Registration" with the text "Click Here" written on it.

Below the filter section, the "Case List" area shows a dropdown for "10 records per page" and a search bar with the placeholder text "Type keywords..". A yellow message box below the search bar states "No Records found".

The left sidebar contains a navigation menu with the following items:

- Unit
- Dashboard
- Masters
- Case Management
 - Case Registration(F1)
 - Case Lawyer & OIC(F2)
 - Case Hearing(F3)
 - Case Decision(F4)
 - Case Contempt(F5)
 - Case Without Case no
 - Decided on 1st Hearing**
 - Case Documents **New**
 - Lawyer Appointment Request **New**
- High Court Cases **New**

Enter & Save Case Decided on 1st Hearing

← → ↻ lites.law.rajasthan.gov.in/Trn_CaseDecidedOn1stHearing/Index 🔍 ☆ ☰

Unit Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents New
» Lawyer Appointment Request New
High Court Cases New <
Pre Litigation <
User Management New <

Enter Case No for Search... 🔍

Welcome to D.C, (ADM) HQ,JAIPUR 🏠 Log out

Home / Case Registrations

Case Registration

Admin Deptt.	Finance Department, Jaipur	Unit	Commercial Taxes Department, Jaipur
Office	D.C, (ADM) HQ,JAIPUR	Court Type	-- Select --
Court Place	-- Select --	Court	-- Select --
Abbreviation	-- Select --	Case Year	--Select--
Case No	Enter Case No	Category	-- Select --
SubCategory	-- Select --	SubjectMatter	-- Select --
Sub Matter	-- Select --	File No	Enter File No
Main/Performa	Main_Party	Finance on Stake(Rs.)	Enter R/E Implicatione (In Amount)
Priority Code	Red	Govt. Appellant or Responded	Appellant
Registration Date	Enter Registration Date	Does the Litigation involve any policy of Govt./ any amendment / any policy decision of administrative department ?	<input type="checkbox"/>
WACPNo		Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?	<input type="checkbox"/>
Remark	Enter Remark		



Case Document

SELECT (COURT TYPE, ABBREVAITION, YEAR, GROUP , STATUS) CLICK SEARCH AND CLICK UPLOAD DOCUMENT

The screenshot shows the 'Case Registrations' page of the lites.law.rajasthan.gov.in website. The interface includes a search bar at the top, a filter section with dropdown menus for Office, Abbreviation, Court Type, Group Type, and Status, and a table of case records. A sidebar on the left contains navigation options like Dashboard, Masters, and Case Management. Annotations with arrows point to the 'Search' button and the 'Upload Document' link in the table.

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Ca...
» Decided on 1st H...
» Case Documents **New**
» Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Case Registrations

Office: -- All --
Abbreviation: -- All --
Court Type: -- All --
Group Type: -- Select --
Status: Pending

10 records per page

S.N.	CaseNo	Abbreviation	Year	Court Name, Court Place	Performa/Main	Action
1	1	SUIT	2011	ADDL. DISTRICT JUDGE (ADJ), ALWAR	Main_Party	Upload Document
2	1	SUIT	2001	CJ (JD) JM, CHURU	Main_Party	Upload Document
3	1	SUIT	2004	CJ (JD) JM, JAIPUR	Main_Party	Upload Document
4	1	CA	2011	ADJ NO. 1, JAIPUR		Upload Document
5	1	SUIT	2009	ADJ NO. 1, JAIPUR	Main_Party	Upload Document
6	1	SUIT	2011	ACIM NO. 2, JAIPUR	Main_Party	Upload Document

Case Document

CLICK UPLOAD DOCUMENT

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseDocuments/Index/587ECCE85902462E

Unit
Unit

Dashboard <
Masters <
Case Management ▾
 > Case Registration(F1)
 > Case Lawyer & OIC(F2)
 > Case Hearing(F3)
 > Case Decision(F4)
 > Case Contempt(F5)
 > Case Without Case no
 > Decided on 1st Hearing
 > Case Documents **New**
 > Lawyer Appointment Request **New**
High Court Cases **New** <
Pre Litigation <
User Management **New** <

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Home / Case Registrations

Ayurved Department, Jaipur, Ayurved Department, Ajmer, AYURVEDIC DEPARTMENT
Court Name and Place : A.C.J.(J,D.)-M.M. NO. 1, JHUNJHUNUN | Case No./Year/Abbreviation : 1/2008/EXECU. APPL.
Petitioner/Appellant : NARESH KUMAR | Non-Petitioner/Respondent : STATE OF RAJASTHAN

Add Case Documents

Document Type
-- Select -- ▾

File Name
Enter File Name

Select File
Choose File No file chosen
(Maximum file size 25 MB)

Upload Files

Cancel



Case Factual Report

Unit
Unit

Dashboard <
Masters <
Case Management >
» Case Registration(F1)
» Case Lawyer & OIC(F2)
» Case Hearing(F3)
» Case Decision(F4)
» Case Contempt(F5)
» Case Without Case no
» Decided on 1st Hearing
» Case Documents
» **Case Factual Report** New
» Lawyer Appointment Request New
» Payment Request
High Court Cases New <
Pre Litigation <
User Management New <
Monthly Litigation <

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Case Factual Report

Office: -- All --
Abbreviation: -- All --
Status: Pending
Court Type: -- All --
Year: -- All --

Case Management
▼ records per page
Type keywords..

S.No.	CaseNo	Abbreviation	Case Year	Court Name, Court Place	Actions
1	1	SUIT	2001	CJ (JD) JM, CHURU	Factual Report/ReplyFile Draft Deision Report
2	1	SUIT	2004	CJ (JD) JM, JAIPUR	Factual Report/ReplyFile Draft Deision Report
3	1	CA	2011	ADJ NO. 1, JAIPUR	Factual Report/ReplyFile Draft Deision Report
4	1	SUIT	2009	ADJ NO. 1, JAIPUR	Factual Report/ReplyFile Draft Deision Report
5	1	SUIT	2011	ACJM NO. 2 , JAIPUR	Factual Report/ReplyFile Draft Deision Report
6	2	CA	2018	DISTRICT & SESSION JUDGE (DJ), RAJSAMAND	Factual Report/ReplyFile Draft Deision Report
7	3	SUIT	2007	ACJM NO. 2 , BIKANER	Factual Report/ReplyFile Draft Deision Report
8	3	CA	2004	DISTRICT & SESSION JUDGE (DJ), DAUSA	Factual Report/ReplyFile Draft Deision Report
9	4	CA	2017	ADDL. DISTRICT JUDGE (ADJ), DAUSA	Factual Report/ReplyFile Draft Deision Report
10	5	SUIT	2002	CJ (JD) JM, MERTA (NAGAUER)	Factual Report/ReplyFile Draft Deision Report

Showing 1 to 10 of 908 entries

Previous 1 2 3 4 5 Next

Upload Document & Save

The screenshot displays a web application interface for managing case documents. The interface is divided into several sections:

- Header:** Includes a search bar with the text "Enter Case No for Search..." and a "Welcome to Agriculture Department, Jaipur" message with links for "Back to SSO" and "Log out".
- Sidebar:** Contains navigation options such as "Unit", "Dashboard", "Masters", "Case Management" (with sub-items like "Case Registration(F1)", "Case Lawyer & OIC(F2)", "Case Hearing(F3)", "Case Decision(F4)", "Case Contempt(F5)", "Case Without Case no", "Decided on 1st Hearing", "Case Documents", "Case Factual Report", "Lawyer Appointment Request", "Payment Request"), "High Court Cases", "Pre Litigation", "User Management", and "Monthly Litigation".
- Main Content Area:** Shows the breadcrumb "Home / Case Factual Report/Reply File Draft" and a header for "Agriculture Department, Jaipur, DIRECTORATE OF AGRICULTURE". Below this, it displays case details: "Court Name and Place: JM, CHURU | Case No./Year/Abbreviation : 1/2001/SUIT" and "Petitioner/Applicant: HISHU KHAN | Non-Petitioner/Respondent : STATE".
- Form:** Titled "Add Factual Report/Reply File Draft Information", it contains:
 - Action Type:** A dropdown menu currently showing "-- Select --".
 - Attachment:** A "Choose File" button and the text "No file chosen".
 - Remark:** A large text area for entering remarks.
 - Buttons:** "Cancel" and "Save" buttons at the bottom right of the form.

Two blue arrows are overlaid on the image: one points vertically down to the "Action Type" dropdown, and another points diagonally up and left to the "Save" button.

Lawyer APPOINTMENT REQUEST

Check lawyer appointment request

Unit
Unit

Dashboard <
Masters <
Case Management >
› Case Registration(F1)
› Case Lawyer & OIC(F2)
› Case Hearing(F3)
› Case Decision(F4)
› Case Contempt(F5)
› Case Without Case no
› Decided on 1st Hea
› Case Documents
› Lawyer Appointment Request **New**
High Court Cases **New** <

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT ⏪ Back to SSO ⏪ Log out

Home / Case Lawyers

Lawyer Appointment Request List

10 records per page

Sr. No.	Department Name	Lawyer Name	Case Detail	Court Name	Action
1	Ayurved Department, Jaipur	GRISH CHATURVADI	38/SUIT/2015	DISTRICT & SESSION JUDGE (DJ), BHARATPUR	Cancel Request

Showing 1 to 10 of 1 entries

Click Here

Check lawyer Request

Note:- If You Want to cancel request please click here

High Court Cases

High Court Cases List

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrationHighCourt/List ☆ 🌐 📧 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Registration High Court **Cases Information updated Weekly from High Court Site, Last Updated on - 06/08/2018**

Year: -- All --
Court Type: High Court Jodhpur
Status: All
Case No:
Case Abbr: -- All --
Case Stage: -- All --

+ Advanced Filters **Click For More Filter**

Next Hearings Search

Click Here

Case List (If row color is green, then case is decided) [Click Here to see List other than LITES Departments](#)

10 records per page 🔍

S.N.	Department Name	Unit Name	CaseType/CaseNo/Year/ Reg. Date	Pett./App. VS Respondent	Pett. Adv./Res. Adv.	Next Hearing Date/ Disposal Date	Orders/ Judgement	Action
5	Agriculture Produce Market	Agriculture Marketing Department, Jaipur	SAW /01557 /2003/D/ 06/05/2003	M/S.BABU LAL CHAMPA LAL VS STATE & ORS	AR MEHTA /	22/08/2003	----	Register in Lites
4	Agriculture Produce Market	Agriculture Marketing Department, Jaipur	SAW /01556 /2003/D/ 06/05/2003	M/S.ANIL KUMAR VINOD KUMAR JAIN VS STATE & ORS	AR MEHTA /	22/08/2003	----	Register in Lites

High Court Cases

Search (Use Filter) Next Hearing and Search Cases

Unit
Unit

Dashboard <
Masters <
Case Management <
High Court Cases New ✓
 » High Court Cases List
Pre Litigation <
User Management New <
Monthly Litigation <
MIS Reports <
Summary Reports <
Detail Reports <

Not secure | lites.law.rajasthan.gov.in/Trn_CaseRegistrationHighCourt/List

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Case Registration High Court Cases Information updated Weekly from High Court Site, Last Updated on - 06/08/2018

Year: -- All -- Court Type: High Court Jodhpur Status: All

Case No: Case No Case Abbr: -- All -- Case: -- All --

+ Advanced Filters

Reg. Date From: Reg. Date To: Next Hearing Date From: Next Hearing Date To: Decision Date From: Decision Date To:

Click Search For Cases

Next Hearings Search

Click For Next Hearing

Case List (If row color is green, then case is decided) [Click Here to see List other than LITES Departments](#)

10 records per page Type keywords..

S.N.	Department Name	Unit Name	CaseType/CaseNo/Year/Reg. Date	Pett./App. VS Respondent	Pett. Adv./Res. Adv.	Next Hearing Date/ Disposal Date	Orders/ Judgement	Action
5	Agriculture Produce	Agriculture	SAW /01557 /2003/D/	M/S BABUL LAL CHAMPA LAL VS	AR	22/08/2003	----	Register in

High Court Cases

Cause List Search (Use Filter) Next Hearing and Search Cases-Cause List Type

The screenshot displays the LITES: Justice Department web application interface. The browser address bar shows the URL: `lites.law.rajan.gov.in/Trn_CaseRegistrationHighCourt/CouseList`. The page title is "LITES: Justice Department".

The interface includes a search bar at the top with the placeholder text "Enter Case No for Search...". Below the search bar, there is a navigation breadcrumb: "Home / Case Registration High Court".

The main content area contains a search form with the following fields:

- Court Type:** A dropdown menu currently set to "High Court Jo".
- Cause List Type:** A dropdown menu with a list of options: "-- Select --", "Daily", "Supplementary", "Weekly", and "Regular". A yellow arrow labeled "Select" points to this dropdown.
- Cause List Date:** A text input field containing "03/06/2019".

A green "Search" button is located to the right of the Cause List Date field.

Below the search form, there is a section titled "Search Cause List" which is currently empty.

The left sidebar menu contains the following items:

- Unit Unit
- Dashboard
- Masters
- Case Management
- High Court Cases **New**
 - High Court Cases List
 - Cause List
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports
- Detail Reports
- Analysis Reports

A yellow arrow labeled "Click Here" points to the "Cause List" item in the sidebar menu.

The Windows taskbar at the bottom shows the system tray with the date and time: "12:43 PM 6/3/2019".

High Court Cases

Cause List Search (Use Filter) Next Hearing and Search Cases-List

The screenshot shows a web application interface for High Court Cases. The interface includes a sidebar menu, a search bar, a filter section for Court Type, Cause List Type, and Cause List date, and a table of search results. Two yellow arrows point to the 'Cause List' dropdown and the 'Search' button.

Search Cause List

10 records per page

S.N.	Cause List Date / Cause List Type	Abbreviation/Year/Case No/Banch	CourtNo CourtName	Judge Name / Judge Name2	Petitioner Lawyer Name / Respondent Lawyer Name	Petitioner Name / Respondent Name	For Orders
1	03/05/2019 / Daily	CMA/2017/2002/ SB	DR	Deputy Registrar (Judicial) (Dr) /	BL BISHNOI-P DEEPAK BISHNOI-P SHREE KANT VERMA-P / VISHAL SINGHAL-R SIDDHARTH KARWASRA-R DS NIMLA-R SHREE KANT VERMA-R	CHATURBHUJ / RAJKUMAR AND ORS.	FOR ORDERS
2	03/05/2019 / Daily	CW/2017/12004/ SB	DR	Deputy Registrar (Judicial) (Dr) /	BS SANDHU-P MS CHAMPAWAT-P /	UNION OF INDIA AND ORS / MOHAN LAL TIWADI	FOR ORDERS
3	03/05/2019 / Daily	CW/2018/1590/ SB	DR	Deputy Registrar (Judicial) (Dr) /	MAHAVEER BISHNOI-P HS BISHNOI-P /	ASHA KHARADI / STATE OF RAJASTHAN AND ORS.	FOR ORDERS
4	03/05/2019	CW/2007/7305/ SB	DR	Deputy	MANISH SHISHODIA-P / MR	M/S BHATI	FOR

Pre Litigation Case

(Demand of Justice)

The screenshot shows a web application interface for the AYURVEDIC DEPARTMENT. The browser address bar displays `lites.law.rajasthan.gov.in/Trn_DemandOfJustice/List`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a welcome message "Welcome to AYURVEDIC DEPARTMENT", and links for "Back to SSO" and "Log out". The breadcrumb trail shows "Home / DemandOfJustice".

The main content area features a table titled "Demand of Justice List" with a message "No Records found". An orange button labeled "Add New Demand of Justice" is positioned in the top right corner of the table area.

The left sidebar menu contains the following items:

- Dashboard
- Masters
- Case Management
- High Court Cases New
- Pre Litigation**
 - » Demand of Justice
 - » Notice 80 CPC
 - » Arbitration
- User Management New
- Monthly Litigation
- MIS Reports
- Summary Reports

Two blue arrows are overlaid on the image:

- One arrow points to the "Pre Litigation" menu item in the sidebar, with the text "Click Here".
- Another arrow points to the "Add New Demand of Justice" button, with the text "Click add new demand of justice".

Pre Litigation Case

(Click for save “Demand of Justice”)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_DemandOfJustice/Index 🔍 ☆ 🇮🇳 📧 📌 ⋮

Add DemandOfJustice

Unit Name Rajasthan Subordinate and Ministerial Services Selection Board, Jaipur	Address -To
Applicant Name Enter Applicant Name	Name Enter Name
Applicant Address Enter Applicant Address	Designation Enter Designation
Applicant Designation Enter Applicant Designation	Department Rajasthan Subordinate and Ministerial Services Selection Board, Jaipur
Applicant Department Rajasthan Subordinate and Ministerial Services Selection Board, Jaipur	Issue in brief Enter Issue
Date of Applicant for Demand Of Justice Enter Registration Date	Likely Financial implication to the state (Rs.) 0
Sent to Law Department for review Enter Sent to Law Department for review Date	Action taken
Reply by Law Department Enter Reply by Law Department Date	Pre-Litigation Committee Enter Action Taken Committee DOM Date
	Decision (if any, in brief) Enter Decision
	Legal Advise by Law Department on Demand of Justice Enter Legal Advise by Law Department on Demand of Justice
	Upload Document (if any) Choose File No file chosen

[Save](#)



Pre Litigation Case

(Notice 80 CPC)

The screenshot displays a web application interface for the AYURVEDIC DEPARTMENT. The browser address bar shows the URL `lites.law.rajasthan.gov.in/Trn_Notice80CPC/List`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a welcome message "Welcome to AYURVEDIC DEPARTMENT", and links for "Back to SSO" and "Log out".

The left sidebar menu is expanded, showing the following items:

- Dashboard
- Masters
- Case Management
- High Court Cases
- Pre Litigation**
 - Demand of Justice
 - Notice 80 CPC**
 - Arbitration
- User Management New
- Monthly Litigation
- MIS Reports
- Summary Reports

The main content area displays the "Notice 80 CPC List" with an "Add New Notice 80 CPC" button. A message "No Records found" is shown in a yellow box. Two blue arrows with text are overlaid on the image: "Click Here" pointing to the "Pre Litigation" menu item, and "Click add new Notice 80 cpc" pointing to the "Add New Notice 80 CPC" button.

Pre Litigation Case

(Click Save Notice 80 CPC)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_Notice80CPC/Index

Unit
Unit

Dashboard < Masters < Case Management < High Court Cases **New** < **Pre Litigation** > Demand of Justice > **Notice 80 CPC** > Arbitration < User Management **New** < Monthly Litigation < MIS Reports < Summary Reports < Detail Reports < Analysis Reports < Pending Cases Report < Search/Query **New** <

Home / Notice80CPC

Welcome to AYURVEDIC DEPARTMENT Back to SSO Log out

Enter Case No for Search...

Add Notice 80 CPC

Unit Name -- Select --	Address -To Name Enter Name
Applicant Name Enter Applicant Name	Designation Enter Designation
Applicant Address Enter Applicant Address	Department -- Select --
Upload Document (if any) Choose File No file chosen	Issue in brief Enter Issue
Applicant Designation Enter Applicant Designation	Likely Financial implication to the state (Rs.) 0
Applicant Department -- Select --	Action taken Pre-Litigation Committee Enter ActionTakenCommitteeDOM Date
Date of Applicant for Notice under 80CPC Enter Notice Date	Decision (if any, in brief) Enter Decision
Sent to Law Department for review Enter Sent to Law Department for review Date	Legal Advise by Law Department on 80 CPC Enter Legal Advise by Law Department on 80 CPC
Reply by Law Department Enter Reply by Law Department Date	Upload Document (if any) Choose File No file chosen

Save



Pre Litigation Case (Arbitration)

The screenshot shows a web application interface for Pre Litigation Case (Arbitration). The browser address bar displays the URL `lites.law.rajasthan.gov.in/Trn_Arbitration/List`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a welcome message "Welcome to AYURVEDIC DEPARTMENT", and links for "Back to SSO" and "Log out". The sidebar menu on the left contains the following items: Dashboard, Masters, Case Management, High Court Cases (New), Pre Litigation (selected), Demand of J, Notice 80 CP, Arbitration, User Management (New), Monthly Litigation, MIS Reports, and Summary Reports. The main content area is titled "Arbitration List" and features an "Add New Arbitration" button. Below the title, a yellow message box states "No Records found". A blue arrow points to the "Add New Arbitration" button with the text "Click add new Arbitration". Another blue arrow points to the "Pre Litigation" menu item with the text "Click Here".

Pre Litigation Case

(Click for save Arbitration)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Trn_Arbitration/Index

Unit
Unit

Home / Arbitration

Enter Case No for Search...

Welcome to AFURVEDIC DEPARTMENT | Back to SSO | Log out

Add Arbitration

Unit Name -- Select --	Govt. Advocate Appointed <input checked="" type="radio"/> Y <input type="radio"/> N
Application No. Enter Application No.	Govt. Advocate Name -- Select --
Application Date Enter Date	Govt. Advocate Fee Details (Rs.) Enter Fee Rate
Application Name Enter Application Name	Fee To Be Paid (So Far) Enter Fee To Be Paid (So Far)
Application Address Enter Application Address	Fee Paid (So Far) Enter Fee Paid (So Far)
Enter Application Address	Fee balance (So Far) Enter Fee balance (So Far)
Enter Application Address	Date of decision by arbitrator Enter Date
Enter Application Address	Decision Details Enter Decision Details
Case Detail Enter Case Detail	Appealed <input type="radio"/> Y <input checked="" type="radio"/> N
Submission Date to X-En Enter Date	Appealed Date Enter Date
Reference to ESC Date Enter Date	Stay <input type="radio"/> Y <input checked="" type="radio"/> N
Reason (If >= Month) Enter Reason	Stay Date Enter Date
Date Of ESC Meeting Enter Date	Order Enter Order
Decision Details If(Any) Enter Decision Details	Financial Implication For the state Govt. Due To (Rs.)
Party went to Court <input type="radio"/> Y <input type="radio"/> N	Govt. Advocate's Fee Enter Fee
Arbitrator Appointed <input checked="" type="radio"/> Y <input type="radio"/> N	Arbitrator's Fee Enter Fee
Date Enter Date	Other Expenditure Enter Other Expenditure
Arbitration Fee Detail (Rs.)	Total Enter Total Amount
Fee Rate Enter Fee Rate	<input type="button" value="Save"/>
Fee To Be Paid(So Far) Enter Fee To Be Paid (So Far)	
Fee Paid (So Far) Enter Fee Paid (So Far)	
Fee balance (So Far) Enter Fee balance (So Far)	

User Management

user registration

The screenshot shows a web application interface for user management. The browser address bar displays `lites.law.rajasthan.gov.in/UserLogin/List`. The page title is "Welcome to Agriculture Department" and includes a "Log out" link. The breadcrumb trail is "Home / User Login".

Annotations with yellow arrows point to specific UI elements:

- Select Office**: Points to the "Office" dropdown menu.
- Select Status**: Points to the "Active" dropdown menu.
- Click Search**: Points to the "Search" button.
- Click Here**: Points to the "User Management" menu item in the sidebar.

The main content area features a table with the following columns: S.No., Role Name, Admin Name, Unit Name, Office Name, Lawyer Name, District Name, User Name, SSOID, and Action. The table contains five rows of data. A red text warning above the table states: "User's row color is red, then Unit/Office is deleted".

S.No.	Role Name	Admin Name	Unit Name	Office Name	Lawyer Name	District Name	User Name	SSOID	Action
1	Unit	Agriculture Department	Agriculture Department, Jaipur				lites.unt049	VKSHARMA.AGRI	Demap
2	Office	Agriculture Department	Agriculture Department, Jaipur	DIRECTORATE OF AGRICULTURE		Jaipur	lites.off10035	RJUD201337005714	Demap
3	Office	Agriculture Department	Agriculture Department, Jaipur	Joint Director Agriculture Jaipur		Jaipur	lites.off14041	RJJP199419007366	Demap
4	Office	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Dausa		Dausa	lites.off14042	RKATAL.AGRI	Demap
5	Office	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Alwar		Alwar	lites.off14043	RJAL199402011933	Demap

User Management

user registration click user demap

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/UserLogin/List ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / User Login

Office: -- All -- Active: Active Search

User's List (If row color is red, then Unit/Office is deleted)

10 records per page

Sr. No.	Role Name	Admin Name	Unit Name	Office Name	Lawyer Name	District Name	User Name	SSOID	Action
1	Unit	Agriculture Department	Agriculture Department, Jaipur				lites.unt049	VKSHARMA.AGRI	Demap
2	Office	Agriculture Department	Agriculture Department, Jaipur	DIRECTORATE OF AGRICULTURE		Jaipur	lites.off10035	RJUD201337005714	Demap
3	Office	Agriculture Department	Agriculture Department, Jaipur	Joint Director Agriculture Jaipur		Jaipur	lites.off14041	RJJP199419007366	Demap
4	Office	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Dausa		Dausa	lites.off14042	RKATAL.AGRI	Demap
5	Office	Agriculture Department	Agriculture Department, Jaipur	Dy. Director Agriculture (V) ZP Alwar		Alwar	lites.off14043	RJAL199402011933	Demap



Monthly Litigation

Monthly Status– Click here

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Dashboard ☆ ⚙ 🔍 📌 ⋮

Unit
Unit

Enter Case No for Search... 🔍

Welcome to AYURVEDIC DEPARTMENT → Back to SSO → Log out

Main/Performa Status

Case Entry Status

	Registered (Entered)
Today	0
This week	0
This month	5
This Year(A)	92
Previous Years(B)	524
Total(A+B)	616

Category wise

Color	Count
Red	37
Orange	135
Green	444

Action Pending (Pending Cases - Main Party)

lites.law.rajasthan.gov.in/Tm Litigation QuarterlyReport/List

Click Here

Monthly Litigation

Select – Office, Month, Year & Click Search

LITES

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Monthly Report

Office: Month: Year:

Monthly Report (M)

Cases Status Report of January, 2019 (Agriculture Department, Jaipur)

Court Type	No of cases in prev. Month	Reply Filed Status			Court Order Compliance Status			Contempt Cases Status				
		No of cases in Current Month			No of cases in prev. Month	No of cases in Current Month		No of cases in prev. Month	No of cases in Current Month			
		Replies Pending	Reply Filed	Balance		Received for Compliance	Compliance Done		Balance	Received	Disposed	Balance
1	2	7	8	9	10	11	12	13	14	15	16	17
Supreme Court	0	0	0	0	0	0	0	0	0	0	0	0
High Court Jodhpur	0	0	0	0	0	0	0	0	0	0	0	0
High Court Jaipur	0	0	0	0	0	0	0	0	0	0	0	0
RCSAT	0	0	0	0	0	0	0	0	0	0	0	0
Other Sub-Ordinate	0	0	0	0	0	0	0	0	0	0	0	0
Other Courts	0	0	0	0	0	0	0	0	0	0	0	0

Office Dropdown List:

- All --
- DIRECTORATE OF AGRICULTURE
- Dy. Director Agriculture (V) ZP Baran
- Dy. Director Agriculture (V) Bundi
- Dy. Director Agriculture (V) ZP Alwar
- Dy. Director Agriculture (V) ZP Banswara
- Dy. Director Agriculture (V) ZP Barmer
- Dy. Director Agriculture (V) ZP Chittorgarh
- Dy. Director Agriculture (V) ZP Churu
- Dy. Director Agriculture (V) ZP Dausa
- Dy. Director Agriculture (V) ZP Dholpur
- Dy. Director Agriculture (V) ZP Dungarpur
- Dy. Director Agriculture (V) ZP Jhunjhunu
- Dy. Director Agriculture (V) ZP Nagaur
- Dy. Director Agriculture (V) ZP Pali
- Dy. Director Agriculture (V) ZP Pratapgarh
- Dy. Director Agriculture (V) ZP Rajsamand
- Dy. Director Agriculture (V) ZP Sawai Madhopur
- Dy. Director Agriculture (V) ZP Sirohi
- Joint Director Agriculture Jaipur

Monthly Litigation

Add Monthly Report – Click here



LITES



Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Monthly Litigation Review

Office: -- Select --
Year: 2019

Month: January

Find Record

Name Of Courts	Cases Status				Reply Filed Status				Court Order Compliance Status				Contempt Cases Status			
	No of cases in prev. Month	No of cases in Current Month			No of cases in prev. Month	No of cases in Current Month			No of cases in prev. Month	No of cases in Current Month			No of cases in prev. Month	No of cases in Current Month		
		Received	Disposed	Balance		Reply Filed Pending	Reply Filed	Balance		Received for Compliance	Compliance Done	Balance		Received	Disposed	Balance
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
Supreme Court	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
High Court Jodhpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
High Court Jaipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
RCSAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Other Sub-Ordinate	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Other Courts	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

New

New

New

New

Monthly Litigation

Select Office, Month, Year and Entry

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Monthly Litigation Review

Office -- Select -- **Month** January **Year** 2019

Name Of Courts	Cases Status			Reply Filed Status			Court Order Compliance Status			Contempt Cases Status						
	No of cases in prev. Month	No of cases in Current Month			No of cases in prev. Month	No of cases in Current Month			No of cases in prev. Month	No of cases in Current Month						
		Received	Disposed	Balance		Reply Filed Pending	Reply Filed	Balance		Received for Compliance	Compliance Done	Balance	Received	Disposed	Balance	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
Supreme Court	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
High Court Jodhpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
High Court Jaipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
RCSAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Other Sub-Ordinate	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Other Courts	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Save Cancel

MIS Report

Entry Status, Action Pending, Lawyer Performance, Decision in F/A



Unit
Unit

Dashboard

Masters

Case Management

High Court Cases New

Pre Litigation

User Management New

Monthly Litigati

MIS Reports

» Entry Status

» Action Pending Report

» Lawyer Performance

» Decision In F/A

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Office: -- All -- Status: Pending From: To: Search

ENTRY STATUS SUMMARY

<< Back PDF XLS

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

Overall Status											(As on 08/08/2018)	
	Format 1			Format 2		Format 3	Format 4	Format 5	Pre Litigation			Total
	Regist.	Pett./App.	Non-Pett./Res.	Lawyer	OIC	Hearing	Decision	Contempt	Demand of Justice	Notice 80 CPC	Arbitration	Transaction
Entry	719	781	1088	953	771	3168	13	1	0	0	0	7494
Update	368	295	532	274	277	1151	2	0	0	0	0	2899
Delete	35	9	29	17	55	157	15	0	0	0	0	317
Today's Status												
Entry	1	1	1	1	1	1	0	0	0	0	0	6
Update	0	0	0	0	0	0	0	0	0	0	0	0
Delete	0	0	0	0	0	0	0	0	0	0	0	0



MIS Report

(Action Pending Report)

← → ↻ lites.law.rajasthan.gov.in/Reports_AtAGlance/ActionPendingReport 🔍 ☆ ☰

LITES



Enter Case No for Search...



Welcome to D.C. (ADM) HQJAIPUR 🖱️ Log out



Home / MIS Report



Action Pending Report



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

ACTION PENDING REPORT

Court Name	Total Cases	Decision Not Implemented	Reply Not Filed	Order Pending for Appeal	Contempt Cases	Due Course
Supreme Court	9	0	0	0	0	0
High Court Jodhpur	93	0	5	4	6	12
High Court Jaipur	184	0	4	0	8	37
RC SAT	80	0	0	3	3	6
Other Sub-Ordinate Courts	19	0	0	0	0	0
Tribunal Courts	5	0	0	0	0	0
Total	390	0	9	7	17	55

MIS Report

Click here for save report in different formats (PDF, Word, Excel etc.)

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Reports_AtAGlance/ActionPendingReport`. The page title is "Action Pending Report". The header includes a search bar with the text "Enter Case No for Search..." and a "Log out" link. The main content area displays the "Action Pending Report" table. A dropdown menu is open over the table, showing options to save the report in various formats: XML file with report data, CSV (comma delimited), PDF, MHTML (web archive), Excel, TIFF file, and Word.

Court Name	Total Cases	Decision Not Implemented		Order Pending for Appeal	Contempt Cases	Due Course
Supreme Court	9	0		0	0	0
High Court Jodhpur	93	0	5	4	6	12
High Court Jaipur	184	0	4	0	8	37
RC SAT	80	0	0	3	3	6
Other Sub-Ordinate Courts	19	0	0	0	0	0
Tribunal Courts	5	0	0	0	0	0
Total	390	0	9	7	17	55

MIS Report

(Action Pending Report) for printing (PDF)

file:///C:/Users/user/Downloads/MIS_ActionPendingReport%20(1).pdf

endingReport

1 / 1



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

ACTION PENDING REPORT

Court Name	Total Cases	Decision Not Implemented	Reply Not Filed	Order Pending for Appeal	Contempt Cases	Due Course
Supreme Court	9	0	0	0	0	0
High Court Jodhpur	93	0	5	4	6	12
High Court Jaipur	184	0	4	0	8	37
RCSAT	80	0	0	3	3	6
Other Sub-Ordinate Courts	19	0	0	0	0	0
Tribunal Courts	5	0	0	0	0	0
Total	390	0	9	7	17	55

MIS Report

(Lawyer Performance Report)

lites.law.rajasthan.gov.in/Reports_AtAGlance/LawyerPerformanceReport

Enter Case No for Search...

Welcome to D.C, (ADM) HQ,JAI PUR Log out

Home / MIS Report

Lawyers Performance Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

LAWYER PERFORMANCE REPORT

Lawyer Name	Total Cases	Decided	Favour	Against	Percentage
BR MEHTA	19	2	2	0	100.00 %
APP - SALEEN KHAN	9	8	7	1	87.50 %
B L YADAV	6	3	3	0	100.00 %
KR SAHARAN, DY GC	9	4	2	2	50.00 %
PRADHYUMNA SINGH	3	1	0	1	0 %
R.K.SHARMA	31	0	0	0	0 %
SHIV MANGAL SHARMA	9	3	1	2	33.33 %
SUNIL CHACHAWAT	30	0	0	0	0 %
--	35	2	1	1	50.00 %
A A G	64	29	22	7	75.86 %
A A G DINESH YADAVA	2	0	0	0	0 %
A K MATHUR	19	8	7	1	87.50 %
A K PAREEK	10	1	1	0	100.00 %
A P P	177	29	25	4	86.21 %
A P P CHITORGRAH	26	11	7	4	63.64 %
A R GODARA	3	1	1	0	100.00 %
A RAJPUROHIT	1	0	0	0	0 %
A S KHANGAROT	27	3	1	2	33.33 %
A S KHANGAROT ADD G C	570	88	57	31	64.77 %
A. K. SHARMA	41	21	19	2	90.48 %
A. K. SINGH	6	1	1	0	100.00 %
A. P. P. CHURU	13	6	5	1	83.33 %
A. P. P. KARHU	70	14	14	0	100.00 %

MIS Report

(Decision in Favour / Against)

← → ↻ lites.law.rajasthan.gov.in/Reports_Detail/DecisionInFAReport

LITES Enter Case No for Search... Welcome to D.C, (ADM) HQ,JAIPUR Log out

Home / Detail Report

Decision in F/A wise Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

DECISION FAVOUR/AGAINST WISE CASE REPORT

Administrative Department :- Finance Department, Jaipur

Sr. No.	Office Name	CaseNo/Abb/Year	Court Name	Decision Date	Decision FA	Decision Detail
Unit/Department :- Commercial Taxes Department, Jaipur						
1	D.C, (ADM) HQ,JAIPUR	11847/SLP/2012	SUPREME COURT	12/07/2012	Against	SLP DISSMISS AS WITHDRAWN.
2	D.C, (ADM) HQ,JAIPUR	13336/SLP/2012	SUPREME COURT	02/01/2013	Against	CASE DISSMISSED.
3	D.C, (ADM) HQ,JAIPUR	12488/SLP/2012	SUPREME COURT	27/07/2012	Against	SLP DISSMISS AS WITHDRAWAN.
4	D.C, (ADM) HQ,JAIPUR	14725/SLP/2008	SUPREME COURT	12/04/2010	Against	slp dismissed
5	D.C, (ADM) HQ,JAIPUR	17680/SLP/2005	SUPREME COURT	18/07/2006	Against	civil appeal dismissed. DB oder up heald
6	D.C, (ADM) HQ,JAIPUR	20685/SLP/2012	SUPREME COURT	27/07/2012	Against	SLP DISSMISS AS WITHDRAWAN.
7	D.C, (ADM) HQ,JAIPUR	20151/SLP/2012	SUPREME COURT	12/07/2012	Favour	SLP DISSMISS AS WITHDRAWN.
8	D.C, (ADM) HQ,JAIPUR	300/SAW/2009	RAJASTHAN HIGH COURT JODHPUR	18/03/2009	Against	SPECIAL APPEAL LACKS MERIT AND DESERVES TO BE dismissed
9	D.C, (ADM) HQ,JAIPUR	2202/CWP/CW/2001	RAJASTHAN HIGH COURT JODHPUR	28/04/2011	Against	WRIT ALLOWED
10	D.C, (ADM) HQ,JAIPUR	2620/CWP/CW/2009	RAJASTHAN HIGH COURT JODHPUR	27/04/2011	Against	THE WRIT PETITION IS ALLOWED AND ORDER IMPUGNED DATED 25/02/2009 SO FAR AS IT RELATES TO THE PETITIONER, IS QUASHED AND SET ASIDE.
11	D.C, (ADM) HQ,JAIPUR	1013/SAW/2011	RAJASTHAN HIGH COURT JODHPUR	31/01/2012	Against	APPEAL DISSMISSED.
12	D.C, (ADM) HQ,JAIPUR	1095/SAW/2011	RAJASTHAN HIGH COURT JODHPUR	21/02/2012	Against	APPEAL DISSMISSED.
13	D.C, (ADM) HQ,JAIPUR	1521/SAW/2011	RAJASTHAN HIGH COURT JODHPUR	21/02/2012	Against	APPEAL DISSMISSED.
14	D.C, (ADM) HQ,JAIPUR	2247/CWP/CW/2004	RAJASTHAN HIGH COURT JODHPUR	11/05/2011	Against	RESPONDENTS ARE DIRECTED TO CONCIDER IN LITES OF WRIT NO 2099/01 LOKESH DIXIED
15	D.C, (ADM) HQ,JAIPUR	2255/CWP/CW/2004	RAJASTHAN HIGH COURT JODHPUR	11/05/2011	Against	RESPONDED DIRCED TO CONCIDER THE CASE OF WRIT NO 2099/01 LOKESH DIXIT

Summary Report

Deficiency Report, Court wise, Office wise, OIC Appointed etc.

The screenshot shows a web application interface for generating a Deficiency Summary Report. The browser address bar displays the URL: `lites.law.rajasthan.gov.in/Reports_Summary/ValidationReport`. The page title is "Deficiency Summary Report".

The interface includes a sidebar menu on the left with the following items:

- Unit
- Unit
- Dashboard
- Masters
- Case Management
- High Court Cases **New**
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports**
 - » Deficiency Report
 - » Evaluation Report
 - » Court Wise Report

The main content area features a search bar with the placeholder text "Enter Case No for Search...". Below the search bar, the breadcrumb navigation shows "Home / Summary Report".

The "Deficiency Summary Report" section contains the following filters:

- Office: -- All --
- Status: Pending
- Main/Performance: Main Party
- District: -- All --

There are two buttons at the bottom right of the filter section: "Search" and "Print Letter Format".

A yellow arrow points to the "Deficiency Report" option in the sidebar menu with the text "Click Here".

Summary Report

(Deficiency Report)

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LITES

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Summary Report

Deficiency Summary Report



Government of Rajasthan
Justice Department
 (Litigation Information Tracking & Evaluation System)

09/08/2018 11:00:28

Office Wise Deficiency Summary Report (Pending), Main/Performa: Main Party

Sr. No.	Office Name	Total Entries (All Cases)	Pending Cases		Not Entered Details					Next Hearing Date Out dated	Red Category Case	Reply Not Filled	Total Contempt Case	Total PIL	Case already Decided but Reg. Later on	Hearing Entered but Case Reg. Later on	Hearing Date Entered after decision of case
			As Per Office Records	As Per LITES	Pett./ App.	Non-Pett. / Res.	Lawyer	OIC	Hearing								
Administrative Department : Agriculture Department																	
Unit/ Department Name : Agriculture Department, Jaipur																	
1	DIRECTORATE OF AGRICULTURE	2019	622	535	0	0	0	0	0	271	21	20	19	0	0	0	0
	Total	2019	622	535	0	0	0	0	0	271	21	20	19	0	0	0	0

Summary Report

(Evaluation Summary Report)

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LITES

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Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Summary Report

Evaluation Summary Report



Government of Rajasthan Justice Department

(Litigation Information Tracking & Evaluation System)

09/08/2018 11:10:02

Administrative Deptt. Wise Evaluation Summary Report Major - Department (having more than 2000 pending cases)

Rank	Administrative Deptt. Name	Pending Cases	Pendency in Different Format (F1,F2 & F3)	Pendency in Per Format in percentage	Reply Not Filed	Reply Not Filed in percentage	Case Decided (Against)	Order Pending for Appeal	Pendency of pending Appeal (in %)	Order Pending for Compliance	Pendency of pending Compliance (in %)	Contempt Case	Pendency of Contempt against pending cases (in %)	Evaluation Formula Weightage in percentage 30% O, 20% P, 20% Q, 15% R, 15% S
a	b	c	d	e	f	g	h	i	j	k	l	m	n	
				(O) = ((d/c)/5)%		(P) = (f/c)%			(Q) = (i/h)%		(R) = (k/h)%		(S) = (m/c)%	
1	Finance Department, Jaipur	11979	41	0.07	218	1.82	6665	54	0.81	67	1.01	36	0.30	0.74
2	Water Resources Department, Jaipur	4222	55	0.26	85	2.01	1201	8	0.67	94	7.83	39	0.92	1.93
3	Energy Department, Jaipur	14506	73	0.10	275	1.00	3060	26	1.18	248	8.10	122	0.85	1.00

Summary Report

(Court wise Report)

lites.law.rajasthan.gov.in/Reports_Summary/CourtwiseReport



LITES

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Welcome to D.C, (ADM) HQ,JAIPUR Log out

Home / Summary Report

Court wise Summary Report



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

COURT WISE SUMMARY REPORT

Administrative Department :- Finance Department, Jaipur

Sr. No.	Office Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Unit/Department :- Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	9	93	184	80	5	19	390
Total :		9	93	184	80	5	19	390
Grant Total :		9	93	184	80	5	19	390

Summary Report

(Office wise Report)

lites.law.rajasthan.gov.in/Reports_Summary/OfficewiseReport



LITES

Enter Case No for Search...

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Home / Summary Report

Office wise Summary Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

OFFICE WISE SUMMARY REPORT

Administrative Department :- Finance Department, Jaipur

Sr. No.	Office Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Unit/Department :- Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	9	93	184	80	5	19	390
Total :		9	93	184	80	5	19	390
Grant Total :		9	93	184	80	5	19	390

Summary Report

(Priority Wise Report)

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LITES

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Summary Report

Priority Wise Report

Government of Rajasthan Justice Department

(Litigation Information Tracking & Evaluation System)

09/08/2018 11:13:16

PRIORITY WISE SUMMARY REPORT (Pending)

Administrative Department :- Agriculture Department

Sr. No.	Office Name	Red						ORANGE						GREEN						Total Cases
		Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	
			Jodhpur	Jaipur Bench					Jodhpur	Jaipur Bench					Jodhpur	Jaipur Bench				
Unit/Department :- Agriculture Department, Jaipur																				
1	DIRECTORATE OF AGRICULTURE	1	0	12	13	0	0	0	0	63	24	16	39	2	6	204	52	88	45	565
Total :		1	0	12	13	0	0	0	0	63	24	16	39	2	6	204	52	88	45	565
Grant Total :		1	0	12	13	0	0	0	0	63	24	16	39	2	6	204	52	88	45	565

Summary Report

(Sub Priority Wise Report)

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LITES

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Home / Summary Report

Sub Priority Wise Report



Government of Rajasthan Justice Department

(Litigation Information Tracking & Evaluation System)

09/08/2018 11:15:22

Office Wise Summary Report of Priority (Pending), Main/Performa: Main Party

Sr. No.	Office Name	RED					ORANGE					GREEN	
		Financial implication of more than Rs.10 Cr.	Policy of the Government (Amendment in acts / Policies /Orders after cabinet decision)	Issues of public importance – (Environmental issues with development implications, PILs)	Contempt cases of SC/HC/ Tribunals	Total	Financial implication of more than 1 Cr. and less than 10 Cr.	Policy of the Govt. (Policies/Orders of Admin. Dept. with wider ramification)	Issues of public importance at district level	Contempt Cases in sub-ordinate courts	Pending in Courts for more than 10 years	Total	Other than Red and Orange category
Administrative Department : Agriculture Department													
Unit/Department Name : Agriculture Department, Jaipur													
1.	DIRECTORATE OF AGRICULTURE	0	0	1	20	21	0	0	1	0	138	139	375
Grand Total :		0	0	1	20	21	0	0	1	0	138	139	375

Summary Report

(Subject Category wise Report)

lites.law.rajasthan.gov.in/Reports_Summary/SubjectCategoryWiseReport

Enter Case No for Search...

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Home / Summary Report

Category wise Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

SUBJECT CATEGORY WISE SUMMARY REPORT

Administrative Department :- Labour and Employment Department, Jaipur

Subject Category :- CIVIL

Sr.	Office Name	Subject sub Category	Supreme Court	Rajasthan High Court		RCSAT Court	Other High Court	Other Court	Total Cases
				Jodhpur	Jaipur Bench				
Unit/Department :- Employees State Insurance Department, Jaipur									
1	ESI DIRECTORATE JAIPUR	COMPENSATION RELATED	0	3	1	0	0	7	11
2	ESI DIRECTORATE JAIPUR	CONSUMER RELATED	0	1	1	0	0	11	13
3	ESI DIRECTORATE JAIPUR	CONTRACTS RELATED	0	0	2	0	0	0	2
4	ESI DIRECTORATE JAIPUR	Others - Others	0	2	1	0	0	2	5
5	ESI DIRECTORATE JAIPUR	SERVICE MATTER APAR	0	4	1	3	0	0	8
6	ESI DIRECTORATE JAIPUR	Service Matters - Appointments, Salary related	0	9	1	5	0	4	19
7	ESI DIRECTORATE JAIPUR	Service Matters - DEs related	0	1	1	0	0	0	2
8	ESI DIRECTORATE JAIPUR	Service Matters - Others	0	2	1	1	0	2	6
9	ESI DIRECTORATE JAIPUR	Service Matters - Promotion	0	3	1	1	0	0	5
10	ESI DIRECTORATE JAIPUR	Service Matters - Retiral benefits	0	3	3	6	0	0	12
11	ESI DIRECTORATE JAIPUR	Service Matters - Transfer	0	12	0	21	0	0	33
12	ESI DIRECTORATE JAIPUR	TO BE UPDATED	0	0	2	0	0	5	7
Total :			0	40	15	37	0	31	123
Grant Total :			0	40	15	37	0	31	123

Summary Report

(Court Place wise Report)

lites.law.rajasthan.gov.in/Reports_Summary/CourtplacewiseReport

LITES

Enter Case No for Search...



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Home / Summary Report

Court place wise Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

COURT PLACE WISE SUMMARY REPORT

Administrative Department :- Finance Department, Jaipur

Court Place :- AJMER

Sr. No.	Office Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Unit/Department :- Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	0	0	0	0	0	2	2
Total :		0	0	0	0	0	2	2

Court Place :- ALWAR

Sr. No.	Office Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Unit/Department :- Commercial Taxes Department, Jaipur								
2	D.C, (ADM) HQ,JAIPUR	0	0	0	0	0	1	1
Total :		0	0	0	0	0	1	1

Court Place :- BIKANER

Sr. No.	Office Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Unit/Department :- Commercial Taxes Department, Jaipur								
3	D.C, (ADM) HQ,JAIPUR	0	0	0	0	0	5	5
Total :		0	0	0	0	0	5	5

Court Place :- DEEG (BHARATPUR)

Summary Report

(OIC wise Report)

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Unit
Unit

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OIC Wise Report



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 11:18:27

OIC WISE SUMMARY REPORT (All)

Sr.	OIC Name	Administrative Department	Unit/Department	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
					Jodhpur	Jaipur Bench				
1	A O(ATC) DAG	Agriculture Department	Agriculture Department, Jaipur	0	0	0	1	0	0	1

Dashboard <

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Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

MIS Reports <

Summary Reports ▾

» Deficiency Report

» Evaluation Report

» Court Wise Report

Summary Report

(Financial Implication wise Report)

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LITES

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Financial Implication wise Report


Government of Rajasthan
Justice Department
 (Litigation Information Tracking & Evaluation System)

09/08/2018 11:23:04

FINANCIAL IMPLICATION WISE SUMMARY REPORT (All)

Administrative Department :- Agriculture Department

Sr. No.	Office Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Unit/Department :- Agriculture Department, Jaipur								
Financial Implication :- FINANCIAL IMPLICATION = 0								
1	DIRECTORATE OF AGRICULTURE	71	270	1005	347	111	211	2015
Financial Implication :- FINANCIAL IMPLICATION > 0 And FINANCIAL IMPLICATION < 1 Crore								
2	DIRECTORATE OF AGRICULTURE	0	0	1	0	1	2	4
Total		71	270	1006	347	112	213	2019
Grant Total		71	270	1006	347	112	213	2019

Summary Report

(Lawyer wise Report)

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LITES

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GLA wise Report



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 11:25:46

GOVERNMENT LAWYER/ADVOCATE WISE SUMMARY REPORT (All)

Lawyer Name/Address :- A K PAREEK SANGEET SAI /

Sr. No.	Unit Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Administrative Department :- Agriculture Department								
1	Agriculture Department, Jaipur	0	0	1	0	0	1	2
Total		0	0	1	0	0	1	2

Summary Report

(District wise Report)

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LITES

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Home / Summary Report

District Wise Report



Government of Rajasthan Justice Department

(Litigation Information Tracking & Evaluation System)

09/08/2018 11:28:10

Office - District Wise Summary Report (All)

Sr. No.	Office Name	Cases As Per Office Records	Cases Registered As Per LITES	Reply Not Filled	Red Category Cases	Contempt Cases
District Name :- Jaipur						
Administrative Department : Agriculture Department						
Unit/Department Name : Agriculture Department, Jaipur						
1.	DIRECTORATE OF AGRICULTURE	622	2019	96	123	48
	Grand Total	622	2019	96	123	48

Summary Report

(Duplicate wise Report)

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☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Summary Report

Duplicate Summary Report

 ▾

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 11:29:49

DUPLICATE SUMMARY REPORT (Pending)

Sr.	Unit Name	Total Cases
Administrative Department :- Agriculture Department		
1	Agriculture Department, Jaipur	2
Total : 2		

Unit
Unit

- Dashboard
- Masters
- Case Management
- High Court Cases **New**
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports
 - » Deficiency Report
 - » Evaluation Report
 - » Court Wise Report

Summary Report

(OIC Load wise Report)

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Home / Summary Report

OIC Wise Report



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 11:31:51

OIC LOAD WISE SUMMARY REPORT (All)

Administrative Department : - Agriculture Department

Sr. No.	OIC Name	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Unit/Department : - Agriculture Department, Jaipur								
1	A O(ATC) DAG	0	0	0	1	0	0	1
Total		0	0	0	1	0	0	1
Grant Total		0	0	0	1	0	0	1



Unit
Unit

Dashboard <

Masters <

Case Management <

High Court Cases **New** <

Pre Litigation <

User Management **New** <

Monthly Litigation <

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» Deficiency Report

» Evaluation Report

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Summary Report

(Case Not in Check List wise Report)

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LITES

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Home / Summary Report

Office Wise Case Not in Check List Status



Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

OFFICE WISE NOT IN CHECK LIST REPORT

Administrative Department :- Finance Department, Jaipur

SR.	Office Name	Case Registration (F1)			Case Lawyer & OIC(F2)		Not in Hearing Details (F3)	Pending Cases(F4)
		Total Case Reg. (F1-1)	Not in App. Details(F1-2)	Not in Res. Details(F1-3)	Not in Laywer(F2-1)	Not in OIC (F2-2)		
Unit/Department :- Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	390	0	0	0	0	1	186
Total :		390	0	0	0	0	1	186

Summary Reports

OIC Appointed by LITES

OIC Appointed By LITES Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

16/03/2017 12:44:36

Office Wise Summary Report of OIC Appointed By LITES (Pending)
From: 01/01/1947 To: 16/03/2017

Sr. No.	Office Name	Total Cases	OIC Appointed
Administrative Department : Finance Department, Jaipur			
Unit/Department Name : Treasuries and Accounts Department, Jaipur			
1.	TREASURIES & ACCOUNTS	168	22
	Total :-	168	22
	Grand Total :-	168	22

Summary Reports

Monthly Entry Status Report

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Monthly Entry Status Report



Government of Rajasthan Justice Department

(Litigation Information Tracking & Evaluation System)

09/08/2018 11:33:37

MONTHLY ENTRY STATUS REPORT (JANUARY, 2018)

Administrative Department : - Agriculture Department

Unit/Department : - Agriculture Department, Jaipur

Sr. No.	Office Name	Total Pending Cases	Total Pending Reply Filed	Total Pending Order Compliance	Total Pending Contempts
1.	DIRECTORATE OF AGRICULTURE	622	36	97	25
Total :-		622	36	97	25

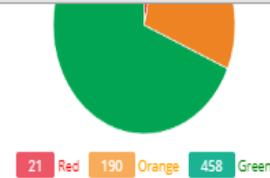
Summary Reports – Case Document Summary Report

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- High Court Cases
- Pre Litigation
- User Management New
- Monthly Litigation
- MIS Reports
- Summary Reports**
 - Deficiency Report
 - Evaluation Report
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 - Priority Wise
 - SubPriority Wise
 - Subject Category Wise
 - Courtplace Wise
 - OIC Wise Report
 - Financial Implication Wise
 - Lawyer Summary
 - District wise
 - Duplicate Records
 - OIC Load Wise
 - Case Not in Check List Wise Report
 - OIC Appointed Report
 - Monthly Entry Status
 - Case Document Report**
 - Due Course Report
 - Detail Reports

This week	1
This month	1
This Year(A)	121
Previous Years(B)	548
Total(A+B)	669



Action Pending (Pending Cases - Main Party)

PDF

Court wise **District wise** Office wise

Court Type	Total Pending		Red Category	Reply Not Filed	Contempt Cases	Decision not Implemented	Order Pending for Appeal	Stay in Favour	Stay in Against	Personal Appearance	Next Hearing Date		
	As Per Office Records	As Per LITES									Due Course	Not updated (Date Before Today)	Updated (Today and Onward Date)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Supreme Court	2	3	1	0	0	0	0	0	0	0	0	1	2
High Court Jodhpur	120	110	0	5	0	3	0	0	0	0	2	61	47
High Court Bench, Jaipur	254	252	7	13	6	2	0	0	3	0	8	119	124
RCSAT	97	94	13	4	13	0	0	0	0	0	15	22	57
Other Coordinate	98	103	0	1	0	76	0	0	0	0	16	46	0
Courts	56	107	0	0	0	0	0	0	0	1	0	95	1
	627	669	21	23	19	81	0	0	3	1	41	344	231

Click Here

Next Hearing Details (Last 7 Days and Next one Month) If row color is red then please update OIC Mobile No.

Last 7 Days Next One Month Court Wise District Wise Office Wise

Summary Reports

Case Document Summary Report

Use Filter And Click Search

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Unit Unit

Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Office: -- All -- Status: Pending From: To:

Search 

<< Back Print XLS

Government of Rajasthan
Justice Department
 (Litigation Information Tracking & Evaluation System) (As on 09/08/2018)
Office Wise Case Documents Summary Report (Pending)
 (From: 01/01/1947 To: 09/08/2018)

Sr. No.	Office Name	Cases		Show Cause Notice	Lawyer Appointment	Reply filed	Decision Order	Others	Total Docs
		Total	Not Upload						
Administrative Deptt. Name: Agriculture Department									
Unit/ Department Name: Agriculture Department, Jaipur									
1	DIRECTORATE OF AGRICULTURE	535	286	247	2	0	0	6	255
2	Joint Director Agriculture Jaipur	18	18	0	0	0	0	0	0
3	Dy. Director Agriculture (V) ZP Dausa	2	1	1	0	0	0	0	1
4	Dy. Director Agriculture (V) ZP Alwar	1	1	0	0	0	0	0	0
5	Joint Director Agriculture Sriganganagar	1	0	1	0	0	0	0	1
6	Joint Director Agriculture Jodhpur	110	71	39	1	0	0	0	40

Dashboard Masters Case Management High Court Cases New Pre Litigation User Management New Monthly Litigation MIS Reports Summary Reports Deficiency Report Evaluation Report Court Wise Report

Summary Reports

Due Course Summary Report

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Unit

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Case Management <
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Pre Litigation <
User Management **New** <
Monthly Litigation <
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Summary Reports ▾
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 > Courtplace Wise
 > OIC Wise Report

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**Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)
Office Wise Due Course Summary Report** (As on 30/05/2019)

S.No.	Office Name	Supreme Court	Rajasthan High Court		RCSAT	Other Sub-Ordinate Courts	National Green Tribunal	Tribunal Courts	Total Cases
			Jodhpur	Jaipur Bench					
Administrative Deptt. Name: Agriculture Department									
Unit/ Department Name: Agriculture Department, Jaipur									
1	DIRECTORATE OF AGRICULTURE	0	0	6	11	15	0	0	32
2	Dy. Director Agriculture (V) ZP Churu	0	0	0	0	1	0	0	1
3	Joint Director Agriculture Jodhpur	0	2	0	3	0	0	0	5
	Total	0	2	6	14	16	0	0	38

Detail Report

Court wise, Priority wise, Category wise, District wise etc.

The screenshot displays a web application interface for generating detail reports. The browser address bar shows the URL `lites.law.rajasthan.gov.in/Reports_Detail/CourtWiseReport`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a welcome message "Welcome to Agriculture Department, Jaipur", and links for "Back to SSO" and "Log out". The breadcrumb trail indicates the current location: "Home / Detail Report".

The main content area is titled "Court wise Report" and contains the following filters:

- Office:** A dropdown menu currently set to "-- All --".
- Court Name:** A dropdown menu currently set to "-- Select --".
- From:** An empty text input field.
- To:** An empty text input field.
- Status:** A dropdown menu currently set to "All".

A green "Search" button is located to the right of the filters. On the left side, a dark blue navigation menu is visible, with a blue arrow pointing to the "Detail Report" item, which is expanded to show sub-options: "Court wise", "Abbreviation wise", "Priority wise", and "SubPriority wise".

Detail Report

(Court wise Report)

Government of Rajasthan Justice Department (Litigation Information Tracking & Evaluation System)							
COURT WISE CASE REPORT							
Administrative Department : - Finance Department, Jaipur							
Court Name :- HIGH COURT BENCH JAIPUR							
Sr. No.	Office Name	CaseNo/Abb/ Year	Appellant Name	Respondant Name	Lawyer Name	OIC Name	RE Implication
Unit/Department : - Commercial Taxes Department, Jaipur							
1	D.C, (ADM) HQ,JAIPUR	170/CWP/CW/2007	S.R.MEENA	STATE OF RAJ.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	S.O.III D.O.P.	0
2	D.C, (ADM) HQ,JAIPUR	8246/CWP/CW/2012	BHAWANI SINGH	STATE OF RAJASTHAN	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)	0
3	D.C, (ADM) HQ,JAIPUR	18961/CWP/CW/2012	SUBHASH CHAND VERMA	PS (FINANCE)	R.B.MATHUR, JAIPUR	CTO (ESTT-II)	0
4	D.C, (ADM) HQ,JAIPUR	4821/CWP/CW/2010	SUBHASH CHANDRA CHOUDHARY	STATE OF RAJASTHAN & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)	0
5	D.C, (ADM) HQ,JAIPUR	5749/CWP/CW/2013	JAI SINGH & ORS	STATE OF RAJ. & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)	0
6	D.C, (ADM) HQ,JAIPUR	155/CWP/CW/2015	VIJAY KUMAR SHARMA	RAJASTHAN STATE & ORS	PARINITOO JAIN	CTO	0
7	D.C, (ADM) HQ,JAIPUR	3171/CWP/CW/2004	OM PRAKASH SAIN	STATE	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)	0
8	D.C, (ADM) HQ,JAIPUR	12456/CWP/CW/2008	NARAYAN SINGH RANAWAT	STATE OF RAJ.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)	0
9	D.C, (ADM) HQ,JAIPUR	760/CCP/2009	RAMLAL DEEGWAL	C.T.D.	A.A.G. PUSPENRA SINGH BHATI	A.S.DOP-3,LC DEPT.	0
10	D.C, (ADM) HQ,JAIPUR	7557/CWP/CW/2011	MOHAN LAL SWARNKAR	RAJASTHAN STATE & ORS	SANJEEV KUMAR SINGHAL	CTO (ESTT-II)	0
					N. M. LODHA, AG, RAJASTHAN		

Detail Report

(Abbreviation wise Report)

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Abbreviation wise Report

Government of Rajasthan
Justice Department
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ABBREVIATION WISE CASE REPORT

Administrative Department : - Finance Department, Jaipur

Abbreviation Name : - CIVIL WRIT PETITION/CIVIL WRIT

Sr. No.	Office Name	CaseNo/Abb/Year	Appellant Name	Respondant Name	Lawyer Name	OIC Name	RE Implication
Unit/Department : - Commercial Taxes Department, Jaipur							
1	D.C, (ADM) HQ,JAIPUR	12522/CWP/CW/2015	SHANTIRAJ SINGHVI	RAJASTHAN STATE & ORS	VINIT KUMAR MATHUR, PL JODHPUR	AC WRITS JODHPUR	0
2	D.C, (ADM) HQ,JAIPUR	4762/CWP/CW/2000	RAJ.COM.TAX.SERV.ASSOC.	STATE	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JTLR LEGAL CELL	0
3	D.C, (ADM) HQ,JAIPUR	14064/CWP/CW/2011	NITIN SHARMA	C.C.T.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-WT-ALWAR	0
4	D.C, (ADM) HQ,JAIPUR	3622/CWP/CW/2011	NEERAJ SAINI	C.C.TD.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO GANGAPURCITY	0
5	D.C, (ADM) HQ,JAIPUR	14068/CWP/CW/2011	LOKESH KUMAR SHARMA	C.C.T.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-WT-ALWAR	0
6	D.C, (ADM) HQ,JAIPUR	4425/CWP/CW/2000	GIRRAJ PRASAD	STATE	N. M. LODHA, AG, RAJASTHAN HIGH COURT	AC.-ADM HQ	0
7	D.C, (ADM) HQ,JAIPUR	12508/CWP/CW/2010	SHUSHIL KUMAR GUPTA	C.C.T	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO B BHARATPUR	0
8	D.C, (ADM) HQ,JAIPUR	9340/CWP/CW/2012	JAGDISH DHOBI	STATE OF RAJ & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-A UDAIPUR	0
9	D.C, (ADM) HQ,JAIPUR	12118/CWP/CW/2010	DEEPAK KUMAR SHARMA	STATE OF RAJASTHAN	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO B BHARATPUR	0
10	D.C, (ADM) HQ,JAIPUR	8442/CWP/CW/2008	KISHORE CHAND CHANDAWAT	STATE OF RAJASTHAN & ORS	VK MATHUR, JODHPUR	JODHPUR CTO WRITS	0

Detail Report

(Priority wise Report)

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Priority wise Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

PRIORITY WISE CASE REPORT

Administrative Department :- Finance Department, Jaipur

Priority Name :- Red

Sr. No.	Office Name	Court Name	CaseNo/Abb/Year	Appellant Name	Respondant Name	Lawyer Name	OICName	R E Implication
Unit/Department :- Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	1734/CWP/CW/2004	RAMESHWAR SHARMA	STATE OF RAJASTHAN	ANIL BHANSALI	JODHPUR CTO WRITS	0
2	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	3960/CWP/CW/2004	HANSRAJ SHARMA	STATE	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0
3	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	4586/CWP/CW/2005	HARI MOHAN GUPTA	STATE OF RAJASTHAN	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0
4	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	320/CFA/2005	BANSHI LAL	C.C.T.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	ACTO-FS RANIWARA	53967
5	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	5050/CWP/CW/2005	VED PRAKASH KAUSHIK	STATE OF RAJASTHAN	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0
6	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	5290/CWP/CW/2005	SUALEH RAJA BAIG	STATE OF RAJASTHAN	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO B	0
7	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	5605/CWP/CW/2004	ASHOK KUMAR	STATE	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0
8	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	1012/SAW/2011	STATE OF RAJASTHAN	BHAGWAT SINGH	GR PUNIYA	CTO-A UDAIPUR	0
9	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	2145/CWP/CW/1989	KAMAL KISHORE GAUR	STATE OF RAJASTHAN	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0
10	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	2177/CWP/CW/2004	DEVI SINGH BHATI	STATE OF RAJASTHAN ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0

Detail Report

(Sub-Priority wise Report)

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SubPriority wise Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

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Detail Report of Sub-Priority (Pending) From: 01/01/1947 To: 14/03/2017

Sr. No.	Abbl/ Case No/Year	Cour Name & Place	Petitioner / Appellant	Non- Petitioner / Respondent	Lawyer Name	OIC Name	Priority ->Sub-Priority	Finance on Stack (Rs.)
Administrative Department Name :- Ayurved Department, Jaipur								
Unit/ Department Name :- Ayurved Department, Ajmer								
Office Name :- AYURVEDIC DEPARTMENT								
1.	SLP/10467/2008	SUPREME COURT,DELHI	SHYAM SUNDER	STATE OF RAJASTHAN	G.A SUPREME COURT DELHI	DY. DIRECTOR, AYURVED	Green ->	0
2.	SLP/1/2016	SUPREME COURT,DELHI	STATE OF RAJASTHAN	OM PRAKASH DEWAT	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
3.	SLP/2/2016	SUPREME COURT,DELHI	STATE OF RAJASTHAN	Dr. GAURI SHANKAR JAIPAL AND OTHERS	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
4.	SLP/3/2016	SUPREME COURT,DELHI	STATE OF RAJASTHAN	DR. NEERAJ KUMAR MEENA	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
5.	SLP/4/2016	SUPREME COURT,DELHI	STATE OF RAJASTHAN	DINESH KUMAR DANTASULIY AND ORS	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
6.	SLP/5/2016	SUPREME COURT,DELHI	STATE OF RAJASTHAN	Dr. VIJAY Kumar and ors	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
7.	SLP/6/2016	SUPREME COURT,DELHI	STATEOFRAJASTHAN	Dr.Piyush Nagar	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
8.	SLP/7/2016	SUPREME COURT,DELHI	STATE OF RAJASTHAN	DR. VED PRAKSH BHARDWAJ	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
9.	SLP/8/2016	SUPREME COURT,DELHI	GOVT OF RAJASTHAN	RAMNIWAS YADAV	SHIV MANGAL SHARMA AAG, SC New Delhi (2)	MOHAN SIGH MEENA	Green -> Other than Red and Orange category	
10.	SLP/697/2016	SUPREME COURT,DELHI	STATE OF RAJASTHAN	MATHURA LAL	SHIV MANGAL SHARMA AAG, SC	MOHAN SIGH MEENA	Green -> Other than Red	

Detail Report

(Subject Matter wise Report)

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Subject matter wise Report

Government of Rajasthan
Justice Department
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SUBJECT MATTER WISE CASE REPORT

Administrative Department : - Finance Department, Jaipur

Sub MatterName :- ACT/RULE

Sr. No.	Office Name	Case Detail	Subject Sub Matter Name	Appellant Name	Respondant Name	Lawyer Name	OIC Name	R E Implication
Unit/Department : - Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	13336/SLP/2012	ACT/RULE	STATE OF RAJASTHAN	LOKESH SONI	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
2	D.C, (ADM) HQ,JAIPUR	20151/SLP/2012	ACT/RULE	STATE OF RAJASTHAN	ASHOK KUMAR JAITMAL	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
3	D.C, (ADM) HQ,JAIPUR	2886/SLP/2012	ACT/RULE	STATE OF RAJASTHAN CCT	GULAB CHAND JAIN	MANISH SHINGHVI ,AAG,NEW DELHI	CTO (ESTT-II)	0
4	D.C, (ADM) HQ,JAIPUR	12488/SLP/2012	ACT/RULE	STATE OF RAJASTHAN	ISHAQ MOHAMMED	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
5	D.C, (ADM) HQ,JAIPUR	20685/SLP/2012	ACT/RULE	STATE OF RAJASTHAN	MAHENDRA SINGH	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
6	D.C, (ADM) HQ,JAIPUR	11847/SLP/2012	ACT/RULE	STATE OF RAJASTHAN	BHAGWAT SINGH	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
7	D.C, (ADM) HQ,JAIPUR	2885/SLP/2012	ACT/RULE	STATE OF RAJASTHAN	GULAB CHAND JAIN	MANISH SHINGHVI ,AAG,NEW DELHI	CTO (ESTT-II)	6500000
8	D.C, (ADM) HQ,JAIPUR	4799/CA/2011	ACT/RULE	MEHNDI HASAN	CCT	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0
9	D.C, (ADM) HQ,JAIPUR	975/CWP/CW/2010	ACT/RULE	PYARE LAL LODHA	STATE OF RAJASTHAN & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS	0
10	D.C, (ADM) HQ,JAIPUR	9366/CWP/CW/2012	ACT/RULE	KAILASH SINGH CHAUHAN	STATE OF RAJ & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-A UDAIPUR	0
11	D.C, (ADM) HQ,JAIPUR	2518/CWP/CW/2006	ACT/RULE	HARISH KUMAR	CTO SPL. PALI	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO SPL PALI	0
12	D.C, (ADM) HQ,JAIPUR	9340/CWP/CW/2012	ACT/RULE	JAGDISH DHOBI	STATE OF RAJ & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-A UDAIPUR	0
13	D.C, (ADM) HQ,JAIPUR	9364/CWP/CW/2012	ACT/RULE	DEV KUMAR MEENA	STATE OF RAJ & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-A UDAIPUR	0

Detail Report

(Category wise Report)

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Government of Rajasthan
Justice Department
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CATEGORY WISE CASE REPORT

Administrative Department :- Finance Department, Jaipur

Category Name :- CIVIL

Sr. No.	Office Name	CaseNo/Abb/Year	Subject Sub Category Name	Appellant Name	Respondant Name	Lawyer Name	OIC Name	R E Implication
Unit/Department :- Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	17680/SLP/2005	Service Matters - Appointments, Salary related	STATE OF RAJASTHAN & OTH.	DEV KUMAR	MANISH KUMAR & ANSAR AHMED CHOURDHARY	AC .OSD. HQ.UDAIPUR	0
2	D.C, (ADM) HQ,JAIPUR	14725/SLP/2008	Service Matters - Appointments, Salary related	COMMISENOR COMMERCIAL TAX	RAMSINGH	MANISH KUMAR & ANSAR AHMED CHOURDHARY	CTO LITIGATION-1 HQ	0
3	D.C, (ADM) HQ,JAIPUR	13336/SLP/2012	Service Matters - Appointments, Salary related	STATE OF RAJASTHAN	LOKESH SONI	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
4	D.C, (ADM) HQ,JAIPUR	11847/SLP/2012	Service Matters - Appointments, Salary related	STATE OF RAJASTHAN	BHAGWAT SINGH	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
5	D.C, (ADM) HQ,JAIPUR	12488/SLP/2012	Service Matters - Appointments, Salary related	STATE OF RAJASTHAN	ISHAQ MOHAMMED	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
6	D.C, (ADM) HQ,JAIPUR	20685/SLP/2012	Service Matters - Appointments, Salary related	STATE OF RAJASTHAN	MAHENDRA SINGH	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
7	D.C, (ADM) HQ,JAIPUR	20151/SLP/2012	Service Matters - Appointments, Salary related	STATE OF RAJASTHAN	ASHOK KUMAR JAITMAL	MANISH SHINGHVI ,AAG,NEW DELHI	CTO-A UDAIPUR	0
8	D.C, (ADM) HQ,JAIPUR	320/CFA/2005	Service Matters - Appointments, Salary related	BANSHI LAL	C.C.T.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	ACTO-FS RANIWARA	53967

Detail Report

(Decision in F/A wise Report)

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Decision in F/A wise Report

Government of Rajasthan
Justice Department
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DECISION FAVOUR/AGAINST WISE CASE REPORT

Administrative Department :- Finance Department, Jaipur

Sr. No.	Office Name	CaseNo/Abb/Year	Court Name	Decision Date	Decision FA	Decision Detail
Unit/Department : - Commercial Taxes Department, Jaipur						
1	D.C, (ADM) HQ,JAIPUR	11847/SLP/2012	SUPREME COURT	12/07/2012	Against	SLP DISMISS AS WITHDRAWN.
2	D.C, (ADM) HQ,JAIPUR	13336/SLP/2012	SUPREME COURT	02/01/2013	Against	CASE DISMISSED.
3	D.C, (ADM) HQ,JAIPUR	12488/SLP/2012	SUPREME COURT	27/07/2012	Against	SLP DISMISS AS WITHDRAWN.
4	D.C, (ADM) HQ,JAIPUR	14725/SLP/2008	SUPREME COURT	12/04/2010	Against	slp dismissed
5	D.C, (ADM) HQ,JAIPUR	17680/SLP/2005	SUPREME COURT	18/07/2006	Against	civil appeal dismissed. DB oder up heald
6	D.C, (ADM) HQ,JAIPUR	20685/SLP/2012	SUPREME COURT	27/07/2012	Against	SLP DISMISS AS WITHDRAWAN.
7	D.C, (ADM) HQ,JAIPUR	20151/SLP/2012	SUPREME COURT	12/07/2012	Favour	SLP DISMISS AS WITHDRAWN.
8	D.C, (ADM) HQ,JAIPUR	300/SAW/2009	RAJASTHAN HIGH COURT JODHPUR	18/03/2009	Against	SPECIAL APPEAL LACKS MERIT AND DESERVES TO BE dismissed
9	D.C, (ADM) HQ,JAIPUR	2202/CWP/CW/2001	RAJASTHAN HIGH COURT JODHPUR	28/04/2011	Against	WRIT ALLOWED
10	D.C, (ADM) HQ,JAIPUR	2620/CWP/CW/2009	RAJASTHAN HIGH COURT JODHPUR	27/04/2011	Against	THE WRIT PETITION IS ALLOWED AND ORDER IMPUGNED DATED 25/02/2009 SO FAR AS IT RELATES TO THE PETITIONER, IS QUASHED AND SET ASIDE.
11	D.C, (ADM) HQ,JAIPUR	1013/SAW/2011	RAJASTHAN HIGH COURT JODHPUR	31/01/2012	Against	APPEAL DISMISSED.
12	D.C, (ADM) HQ,JAIPUR	1095/SAW/2011	RAJASTHAN HIGH COURT JODHPUR	21/02/2012	Against	APPEAL DISMISSED.
13	D.C, (ADM) HQ,JAIPUR	1521/SAW/2011	RAJASTHAN HIGH COURT JODHPUR	21/02/2012	Against	APPEAL DISMISSED.
14	D.C, (ADM) HQ,JAIPUR	2247/CWP/CW/2004	RAJASTHAN HIGH COURT JODHPUR	11/05/2011	Against	RESPONDENTS ARE DIRECTED TO CONSIDER IN LITES OF WRIT NO 2099/01 LOKESH DIXIED
15	D.C, (ADM) HQ,JAIPUR	2255/CWP/CW/2004	RAJASTHAN HIGH COURT JODHPUR	11/05/2011	Against	RESPONDED DIERCED

Awara - Ab Raat Guzarme Wali Hai - La

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Contempt wise Report


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CONTEMPT WISE CASE REPORT

Administrative Department : - Finance Department, Jaipur

Unit/Department : - Commercial Taxes Department, Jaipur

Sr. No.	Office Name	Court Name	CaseNo/Abb/Year	Contempt No	Contempt Date	Contempt Govt Party	Contempt Non Govt Party	Lawyer Name	OICName
1	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	137/CCP/2012	137	10/12/2012	MAHENDRA SINGH	SHRI C.K. MATHEW (ACS-F)	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-SPECIAL UDAIPUR
2	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	5605/CWP/CW/2004	668	07/12/2011	ADD.CHIEF SECRETARY (FIN.	ASHOK KUMAR	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS
3	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	2247/CWP/CW/2004	137	03/08/2012	C.MATHEW,FS,DC(ADM)	MAHENDRA SINGH	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS
4	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	5050/CWP/CW/2005	204	14/05/2012	Dr. RAVI KUMAR S., DS FIN	VED PRAKASH KAUSHIK	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS
5	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	1012/SAW/2011	136	09/07/2012	F.S. DC (ADM) UDAIPUR,ORS	BHAGWAT SINGH	GR PUNIYA	CTO-A UDAIPUR
6	D.C, (ADM) HQ,JAIPUR	RAJASTHAN HIGH COURT JODHPUR	1521/SAW/2011	465	03/12/2012	Dr. GOVIND SHARMA & ORS	ISHAQ MOHAMMED	GR PUNIYA	CTO-A UDAIPUR
7	D.C, (ADM) HQ,JAIPUR	HIGH COURT BENCH JAIPUR	2448/CWP/CW/2011	168	14/03/2012	NIRANJAN ARYA & OTHERS	RISHI RAJ MEENA	N. M. LODHA, AG, RAJASTHAN HIGH COURT	C.T.O CIRCLE KARAU LI
8	D.C, (ADM) HQ,JAIPUR	HIGH COURT BENCH JAIPUR	2447/CWP/CW/2011	170	14/03/2012	NIRANJAN ARYA & OTHERS	DHARMENDRA KUMAR SONI	N. M. LODHA, AG, RAJASTHAN HIGH COURT	C.T.O CIRCLE KARAU LI
9	D.C, (ADM) HQ,JAIPUR	HIGH COURT BENCH JAIPUR	2884/CWP/CW/2003	437	02/11/2011	COMMISSIONER	RAMSING	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)
10	D.C, (ADM) HQ,JAIPUR	HIGH COURT BENCH JAIPUR	7138/CWP/CW/2002	1016	25/08/2012	KUMUDI GUPTA	KRISHNA DEVI	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)
11	D.C, (ADM) HQ,JAIPUR	HIGH COURT BENCH JAIPUR	8251/CWP/CW/2012	821	08/10/2014	GOVIND SHARMA PSF & OTHER	TEEKAMDAS AGNANI	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO (ESTT-II)
12	D.C, (ADM) HQ,JAIPUR	HIGH COURT BENCH JAIPUR	1380/CWP/CW/2011	171	14/03/2012	NIRANJAN ARYA & OTHERS	ANSU GUTTAM	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO GANGAPURCITY

Detail Report

(Govt. Lawyer/ Advocate Performance wise Report)

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Lawyers Performance Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

GOVERNMENT LAWYER/ADVOCATE PERFORMANCE REPORT

Administrative Department : - Finance Department, Jaipur

Sr. No.	Office Name	CaseNo/Abb/Year	Court Name	Appellant Name	Respondant Name	Decision Date	Decision FA	Decision Detail
Unit/Department : - Commercial Taxes Department, Jaipur								
GLA Name : - ANIL BHANSALI								
1	D.C. (ADM) HQJAIPUR	1734/CWP/CW/2004	RAJASTHAN HIGH COURT JODHPUR	RAMESHWAR SHARMA	STATE OF RAJASTHAN	01/12/2014	AGAINST	CASE DISPOSED.
2	D.C. (ADM) HQJAIPUR	233/CCP/2015	RAJASTHAN HIGH COURT JODHPUR	LAXMAN SINGH RATHORE	P.S.MEHRA & ORS.	04/09/2015	AGAINST	CASE IS IN GOVT. FAVOUR.
3	D.C. (ADM) HQJAIPUR	3028/CWP/CW/2003	RAJASTHAN HIGH COURT JODHPUR	DHUKAL SINGH CHOPRA	STATE OF RAJASTHAN	01/12/2014	AGAINST	REPRESENTATION FOR SELECTION GRADE.
Total no. of cases : 3 Total no. of cases favoring Govt. : 3 Total no. of cases against Govt. : 0 GLA performance : 100.00 %								
GLA Name : - G.A. AJMER								
1	D.C. (ADM) HQJAIPUR	21/OA/APPL/2011	DISTRICT & SESSION JUDGE (DJ)	MOHINI DEVI	COLLECTOR AJMER & OTHERS	11/09/2012	FAVOUR	ISSUE SUCCESSION CERTIFICATE TO MOHINI DEVI.
Total no. of cases : 1 Total no. of cases favoring Govt. : 0 Total no. of cases against Govt. : 1 GLA performance : 0.00 %								
GLA Name : - G.L.SHARMA								
1	D.C. (ADM) HQJAIPUR	503/CA/2008	RCSAT, JAIPUR	GOVIND RAM GODARA	FS & ORS	15/04/2011	AGAINST	CASE DISMISS
Total no. of cases : 1 Total no. of cases favoring Govt. : 1 Total no. of cases against Govt. : 0 GLA performance : 100.00 %								
GLA Name : - G.R. PUNIA, AAG, JODHPUR								
1	D.C. (ADM) HQJAIPUR	486/CCP/2012	RAJASTHAN HIGH COURT JODHPUR	ISHAZQ MOHAMMED	DR. GOVIND SHARMA & ORS	23/10/2012	AGAINST	CASE DISMISSED.
2	D.C. (ADM) HQJAIPUR	1095/SAW/2011	RAJASTHAN HIGH COURT JODHPUR	STATE OF RAJASTHAN	ASHOK KUMAR	21/02/2012	FAVOUR	APPEAL DISMISSED.

Detail Report

(District wise Report)

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District wise Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

DISTRICT WISE CASE REPORT

District : - Jodhpur

Sr. No.	Office Name	Court Name	CaseNo/Abb/ Year	Appellant Name	Respondant Name	Lawyer Name	OIC Name
Administrative Department : - Public Health Engineering Department, Jaipur							
Unit/Department : - Public Health Engineering Department, Jaipur							
1	EE LITIGATION JODHPUR	RAJASTHAN HIGH COURT JODHPUR	419/CWP/CW/2015	CHARU JOSHI	STATE OF RAJASTHAN	N K METHA, AGC, JODHPUR	EE(LIT)JODHPUR
2	EE LITIGATION JODHPUR	RAJASTHAN HIGH COURT JODHPUR	11024/CWP/CW/2009	K K VYAS	STATE	V K MATHUR, AGC, JODHPUR	EE(LIT)JODHPUR
3	EE LITIGATION JODHPUR	RAJASTHAN HIGH COURT JODHPUR	3773/CWP/CW/1995	RAGU RAJ SINGH	STATE	N K METHA, AGC, JODHPUR	S.L.TAWAR
4	EE LITIGATION JODHPUR	RAJASTHAN HIGH COURT JODHPUR	5023/CWP/CW/2015	RAJESH KUMAR	SECRETARY	N K METHA, AGC, JODHPUR	EE(LIT)JODHPUR
5	EE LITIGATION JODHPUR	RAJASTHAN HIGH COURT JODHPUR	9124/CWP/CW/2014	MAHAVEER SINGH	STATE OF RAJASTHAN	N K METHA, AGC, JODHPUR	EE(LIT)JODHPUR
6	EE LITIGATION JODHPUR	RAJASTHAN HIGH COURT	5667/CWP/CW/2014	RADHEY SHYAM & OTHERS	PRINCIPAL SECRETARY	N K METHA, AGC, JODHPUR	EE(LIT)JODHPUR

Detail Report

(Stay Order Case Report)

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Stay Order Case Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

STAY ORDER CASE REPORT

Administrative Department :- Finance Department, Jaipur

Sr. No.	Office Name	CaseNo/Abb/Year	Court Name	Appellant Name	Respondant Name	Lawyer Name	OIC Name
Unit/Department :- Commercial Taxes Department, Jaipur							
1	D.C, (ADM) HQ,JAIPUR	13336/SLP/2012	SUPREME COURT	STATE OF RAJASTHAN	LOKESH SONI	MANISH SHINGHVI ,AAG.NEW DELHI	CTO-A UDAIPUR
2	D.C, (ADM) HQ,JAIPUR	14725/SLP/2008	SUPREME COURT	COMMISENOR COMMERCIAL TAX	RAMSINGH	MANISH KUMAR & ANSAR AHMED CHOURDHARY	CTO LITIGATION-1 HQ
3	D.C, (ADM) HQ,JAIPUR	20151/SLP/2012	SUPREME COURT	STATE OF RAJASTHAN	ASHOK KUMAR JAITMAL	MANISH SHINGHVI ,AAG.NEW DELHI	CTO-A UDAIPUR
4	D.C, (ADM) HQ,JAIPUR	11847/SLP/2012	SUPREME COURT	STATE OF RAJASTHAN	BHAGWAT SINGH	MANISH SHINGHVI ,AAG.NEW DELHI	CTO-A UDAIPUR
5	D.C, (ADM) HQ,JAIPUR	2886/SLP/2012	SUPREME COURT	STATE OF RAJASTHAN CCT	GULAB CHAND JAIN	MANISH SHINGHVI ,AAG.NEW DELHI	CTO (ESTT-II)
6	D.C, (ADM) HQ,JAIPUR	17680/SLP/2005	SUPREME COURT	STATE OF RAJASTHAN & OTH.	DEV KUMAR	MANISH KUMAR & ANSAR AHMED CHOURDHARY	AC .OSD. HQ.UDAIPUR
7	D.C, (ADM) HQ,JAIPUR	12488/SLP/2012	SUPREME COURT	STATE OF RAJASTHAN	ISHAQ MOHAMMED	MANISH SHINGHVI ,AAG.NEW DELHI	CTO-A UDAIPUR
8	D.C, (ADM) HQ,JAIPUR	20685/SLP/2012	SUPREME COURT	STATE OF RAJASTHAN	MAHENDRA SINGH	MANISH SHINGHVI ,AAG.NEW DELHI	CTO-A UDAIPUR
9	D.C, (ADM) HQ,JAIPUR	2885/SLP/2012	SUPREME COURT	STATE OF RAJASTHAN	GULAB CHAND JAIN	MANISH SHINGHVI ,AAG.NEW DELHI	CTO (ESTT-II)
10	D.C, (ADM) HQ,JAIPUR	9217/CWP/CW/2009	RAJASTHAN HIGH COURT JODHPUR	SUMAN ACHARYA	C.T.D.	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS
11	D.C, (ADM) HQ,JAIPUR	1123/CWP/CW/2010	RAJASTHAN HIGH COURT JODHPUR	CHUTURBHUUJ KALAWAT	STATE OF RAJASTHAN & ORS	SANJAY PALIWAL	S.O.III D.O.P.
12	D.C, (ADM) HQ,JAIPUR	7286/CWP/CW/2013	RAJASTHAN HIGH COURT JODHPUR	POONAM CHAND SONI	STATE OF RAJASTHAN & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	BKN/A-BKN/AC-A-BKN
13	D.C, (ADM) HQ,JAIPUR	300/SAW/2009	RAJASTHAN HIGH COURT JODHPUR	STATE OF RAJASTHAN	KISNA RAM	N. M. LODHA, AG, RAJASTHAN HIGH COURT	JODHPUR CTO WRITS
14	D.C, (ADM) HQ,JAIPUR	9364/CWP/CW/2012	RAJASTHAN HIGH COURT JODHPUR	DEV KUMAR MEENA	STATE OF RAJ & ORS	N. M. LODHA, AG, RAJASTHAN HIGH COURT	CTO-A UDAIPUR

Detail Report

(AAG Performance Report)

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AAG Performance Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 11:53:05

AAG PERFORMANCE REPORT

AAG Name : - G.S. Gill AAG , Raj. HC Jaipur (10)

Administrative Department : - Agriculture Department

Sr. No.	Unit/Department	Court Name	Abb/CaseNo/ Year	Date of submission of Case filling by Deptt. to AAG	Date of filling Case in Court by AAG	Whether application under Sec. 5 of Limitation Act filed	Date of Decision	Decision in Favour / Against State Govt.	Remarks
1.	Agriculture Department, Jaipur	HIGH COURT BENCH JAIPUR	CWP/CW/5606/1999			--	27/08/2007	Favour	
2.	Agriculture Department, Jaipur	HIGH COURT BENCH JAIPUR	CWP/CW/7008/2005			--	22/05/2008	Against	
3.	Agriculture Department, Jaipur	HIGH COURT BENCH JAIPUR	CSA (WRIT)/29/2006			--	29/06/2009	Favour	
4.	Agriculture Department, Jaipur	HIGH COURT BENCH JAIPUR	CWP/CW/3359/2006			--	02/11/2016	Against	

Total No. of Cases : 4

Total No. of Cases Decision in -> Favour of Govt. : 2 | Against of Govt. : 2 | AAG Performance : 50.00 %

New

Detail Report

AAG Cases Detail Report

Filter use(Office , Lawyer , Court , Status , Date Wise) Click Search



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- User Management New
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 - Court wise
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 - Category wise
 - Decision In F/A
 - Contempt Wise

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Office: District: Lawyer: Court:
Status: Entry Status: From: To:

Case List

Total: 19 / Yes: 16 / No: 3

S.N.	AdmDept Name	Unit Name	Office Name	Abbr/CaseNo/Year	Court Name	Lawyer Name	Pett./App. VS Respondent	Entry Status	Action
1	Agriculture Department	Agriculture Department, Jaipur	DIRECTORATE OF AGRICULTURE	SLP/2199008/2019	SUPREME COURT, DELHI	Sh. MANISH SHINGHVI	STATE GOVT. OF RAJ AND ORS VS AJIT SINGH AND ORS	No	Update
2	Agriculture Department	Agriculture Department, Jaipur	Joint Director Agriculture Jodhpur	CWP/CW/7110/2019	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	KARAN SINGH RAJPUROHIT-RHCJDR	BHUPENDRA KUMAR VS STATE OF RAJASTHAN	Yes	Updated
3	Agriculture Department	Agriculture Department, Jaipur	Joint Director Agriculture Jodhpur	CWP/CW/5153/2019	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	KARAN SINGH RAJPUROHIT-RHCJDR	RAM NIWAS VS STATE OF RAJASTHAN	Yes	Updated
4	Agriculture Department	Agriculture Department, Jaipur	Joint Director Agriculture Jodhpur	CWP/CW/530/2019	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	KARAN SINGH RAJPUROHIT-RHCJDR	BHALA RAM PATEL VS STATE OF RAJASTHAN	No	Update
5	Agriculture Department	Agriculture Department, Jaipur	Joint Director Agriculture Jodhpur	SAW/16129/2018	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	KARAN SINGH RAJPUROHIT-RHCJDR	GRAM PANCHAYAT KANTIYA VS STATE GOVT. OF RAJ AND ORS	Yes	Updated
6	Agriculture Department	Agriculture Department, Jaipur	Joint Director Agriculture Jodhpur	WCP/1427/2017	RAJASTHAN HIGH COURT JODHPUR, Jodhpur	KARAN SINGH RAJPUROHIT-RHCJDR	DHARAMVEER VS AMITABH GAUTAM AND ORS.	Yes	Updated

Detail Report

Cases Wise SLA Report Use Filter (Office , Date Wise)
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The screenshot shows a web application interface for generating a Case-wise SLA Report. The browser address bar displays the URL: `lites.law.rajasthan.gov.in/Reports_Summary/CasewiseSLASummaryReport`. The page header includes a search bar with the placeholder text "Enter Case No for Search...", a "Welcome to Agriculture Department" message, and a "Log out" link. The main content area contains a filter for "Office" (currently set to "-- All --"), "From" and "To" date input fields, and a green "Search" button. A blue arrow points to the "Search" button with the text "Click Search". The left sidebar menu is expanded, showing a list of report categories under "Detail Reports", with "Casewise SLA Report" highlighted by a blue arrow.

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Detail Report

Cases Wise SLA Report

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Government of Rajasthan Justice Department (Litigation Information Tracking & Evaluation System) (As on 09/08/2018) Case Wise SLA Summary Report (From: 01/01/1947 To: 09/08/2018)									
Sr. No.	CaseNo/Year/Abbr	Registration Date	OIC Appointed (in days)	Lawyer Appointment (in days)	Reply filed (in days)	Decision Date	Compliance (in days)	Appeal (in days)	Status
Default Time for OIC Appintment: 15 days, Lawyer Appointment: 15 days, Reply file: 90 days, Compliance: 90 days and Appeal: 90 days									
Administrative Deptt. Name: Agriculture Department									
Unit/ Department Name: Agriculture Department, Jaipur									
Office Name: DIRECTORATE OF AGRICULTURE									
1	-253/2005/SLP	17/10/2005	2695	2695	----	18/05/2009	N/A	N/A	Decided -> Favour
2	1/2001/SUIT	31/08/2001	1655	2556	----	Pending	N/A	N/A	Pending
3	1/2004/SUIT	18/12/2004	780	447	----	Pending	N/A	N/A	Pending
4	1/2011/CA	28/03/2011	122	122	----	Pending	N/A	N/A	Pending
5	3/2004/CA	02/05/2004	842	827	----	Pending	N/A	N/A	Pending
6	3/2005/SUIT	04/03/2005	705	1275	----	01/04/2015	----	----	Decided -> Against

Detail Report

AAG Appointed Report

Use Filter(Office , Lawyer , Court , Status , Date Wise) Click Search

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Office: -- All -- Lawyer: -- All -- Court: All Status: All

From: 01/12/2013 To:

Click Search →

Lites of AAG Appointed

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**Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)** (As on 09/08/2018)

Lites of AAG Appointed

Sr.No.	Administrative Department	Entry Status of cases related to AAG Report (Date 01/12/2013 to 09/08/2018)			
		Total	Updated	Pending	Pending (%)
1	Agriculture Department	121	119	2	1.65
Total		121	119	2	1.65

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Analysis Report

Pre Decision Analysis Report

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Case Type: CONTEMPT 🔍 Search

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**Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)
Pre Decision Analysis Report (CONTEMPT) (As on 09/08/2018)**

Department Name : Agriculture Department

Unit Name : Agriculture Department, Jaipur

Court Type	OIC Appointed			Lawyer Appointed			Reply Not Filed			Case Pending for				
	within 15 days	15 to 30 days	More than 30 days	within 15 days	15 to 30 days	More than 30 days	for 1 month	1-3 months	more than 3 months	Less than 1 year	1-3 year	3-5 year	more than 5 years	more than 10 years
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
High Court Jodhpur	0	0	0	0	0	0	0	0	0	0	0	0	0	0
High Court Bench, Jaipur	0	0	6	0	0	6	0	0	0	2	4	0	0	0
RCSAT	0	0	13	11	2	0	0	0	0	0	13	0	0	0
Other Sub-Ordinate Courts	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total	0	0	19	11	2	6	0	0	0	2	17	0	0	0

Click Here

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- Pre Litigation
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- Summary Reports
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- Analysis Reports
 - Pre Decision Analysis
 - Post Decision Analysis
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 - Lawyer Wise Report (Detail)
 - Decision(F/A)

Analysis Report

Post Decision Analysis Report

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Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)
Post Decision Analysis Report (As on 09/08/2018)

Department Name : Agriculture Department
Unit Name : Agriculture Department, Jaipur

Court Type	Total Cases Disposed	Total Against	Total Favour	Case Disposal Period				Order Pending for Compliance			Order Pending for Appeal		
				Less than 1 year	1-3 years	3-5 years	More than 5 years	Less than 3 months	3-6 months	More than 6 months	Less than 3 months	3-6 months	More than 6 months
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Supreme Court	68	11	57	3	31	31	3	0	0	0	0	0	0
High Court Jaipur	286	140	146	49	54	24	102	0	0	3	0	0	0
High Bench, Jaipur	726	328	398	59	193	109	255	0	0	2	0	0	0
Sub-Ordinate Courts	258	162	96	27	74	10	53	0	0	0	0	0	0
Judicial Courts	129	111	18	75	28	9	4	0	0	76	0	0	0
Total	8	5	3	0	2	1	0	0	0	0	0	0	0
Total	1475	757	718	213	382	184	417	0	0	81	0	0	0

Analysis Reports

- Pre Decision Analysis
- Post Decision Analysis**
- Pre Decision DateWise
- Lawyer Wise Report (Detail)
- Decision(F/A)

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Analysis Report

Pre Decision Date Wise Report Search Case Type , Date Wise

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Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System) (As on 09/08/2018)
Pre Decision Date Wise Analysis Report (CONTEMPT)
(From: 01/01/1947 To: 09/08/2018)

Department Name : Agriculture Department

Unit Name : Agriculture Department, Jaipur

Court Type	Total Cases Registered	OIC Appointed			Lawyer Appointed			Reply Not Filed		
		within 15 days	15 to 30 days	More than 30 days	within 15 days	15 to 30 days	More than 30 days	for 3 month	3-6 months	more than 6 months
1	2	3	4	5	6	7	8	9	10	11
H... Jodhpur	0	0	0	0	0	0	0	0	0	0
... Bench, Jaipur	6	0	0	6	0	0	6	0	0	0
	13	0	0	13	11	2	0	0	0	0
... Sub-Ordinate Courts	0	0	0	0	0	0	0	0	0	0
Total	19	0	0	19	11	2	6	0	0	0



Analysis Report

Lawyer Performance Report

Filter (Office , Lawyer , Status , Date Wise) By Search

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Reports_Analysis/GLAPerformanceDetailReport`. The page title is "Welcome to Agriculture Department, Jaipur". The main content area is titled "Lawyer Wise Detail Report" and contains the following filters:

- Office: -- All --
- Lawyer: -- All --
- Status: All
- From: [] To: []

A green "Search" button is located to the right of the date range filters. A blue arrow points to this button with the text "Click Search".

The left sidebar menu includes the following items:

- Dashboard
- Masters
- Case Management
- High Court Cases **New**
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports
- Detail Reports
- Analysis Reports
 - Pre Decision Analysis
 - Post Decision Analysis
 - Pre Decision DateWis
 - Lawyer Wise Report (Detail)
 - Decision(F/A)

A blue arrow points to the "Lawyer Wise Report (Detail)" menu item with the text "Click Here".

Analysis Report

(Lawyer Performance Report)

← → ↻ lites.law.rajasthan.gov.in/Reports_Analysis/GLAPerformanceDetailReport 🔍 ☆ ☰

LITES 🔍

Welcome to D.C, (ADM) HQ,JAIPUR 🌐 Log out

Home / Analysis Report

Lawyers Performance Detail Report

📄

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

LAWYER WISE REPORT

Lawyer Name : - A.A.G. PUSPENRA SINGH BHATI

Sr. No.	Office Name	CaseNo/Abb/Year	Court Name	Abbreviation Name	Respondant Name	OIC Name
Administrative Department :- Finance Department, Jaipur						
Unit/Department :- Commercial Taxes Department, Jaipur						
1	D.C, (ADM) HQ,JAIPUR	760/CCP/2009	HIGH COURT BENCH JAIPUR	RAMLAL DEEGWAL	C.TD.	A.S.DOP-3,LC DEPT.
Total No Of Case For Unit : 1						
Total No Of Case For ADM Deppt : 1						
Total No Of Case : 1						
Lawyer Name : - ANIL BHANSALI						
Sr. No.	Office Name	CaseNo/Abb/Year	Court Name	Abbreviation Name	Respondant Name	OIC Name
Administrative Department :- Finance Department, Jaipur						
Unit/Department :- Commercial Taxes Department, Jaipur						
1	D.C, (ADM) HQ,JAIPUR	233/CCP/2015	RAJASTHAN HIGH COURT JODHPUR	LAXMAN SINGH RATHORE	P.S.MEHRA & ORS.	JODHPUR CTO E
2	D.C, (ADM) HQ,JAIPUR	1734/CWP/CW/2004	RAJASTHAN HIGH COURT JODHPUR	RAMESHWAR SHARMA	STATE OF RAJASTHAN	JODHPUR CTO WRITS
3	D.C, (ADM) HQ,JAIPUR	1903/CWP/CW/2015	RAJASTHAN HIGH COURT JODHPUR	LAXMAN SINGH RATHORE	RAJASTHAN STATE & ORS	JODHPUR CTO E
4	D.C, (ADM) HQ,JAIPUR	3026/CWP/CW/2003	RAJASTHAN HIGH COURT JODHPUR	DHUKAL SINGH CHOPRA	STATE OF RAJASTHAN	JODHPUR CTO WRITS

Analysis Report

(Decision (F/A) Summary Report)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Reports_Analysis/DecisionInFAWiseReport ☆ 🌐 🔍 📌 ⋮

LITES 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Analysis Report

DECISION (F/A) SUMMARY REPORT


Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 12:49:35

DECISION FAVOUR/AGAINST WISE SUMMARY REPORT

Administrative Department :- Agriculture Department

SR.	Unit/Department	CRIMINAL		CIVIL		COMTEMPT		ARBITRATION		Total Cases
		Favour	Against	Favour	Against	Favour	Against	Favour	Against	
1	Agriculture Department, Jaipur	27	12	642	743	51	4	4	5	1489
Total		27	12	642	743	51	4	4	5	1489

Analysis Report

Lawyer Performance Report-> Filter (Lawyer , Court Type) By Search

The screenshot shows a web application interface for generating reports. The browser address bar displays `lites.law.rajasthan.gov.in/Reports_Analysis/GLAPerformanceSummary`. The page title is "GLA Performance Summary Report".

On the left, a dark sidebar contains a menu with the following items:

- Unit
- Dashboard
- Masters
- Case Management
- High Court Cases **New**
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports
- Detail Reports
- Analysis Reports**
 - Pre Decision Analysis
 - Post Decision Analysis
 - Pre Decision DateWise
 - Lawyer Wise Report (Detail)
 - Decision(F/A)
 - Lawyer Performance (Summary)**
 - Year Wise Report
 - OIC Performance
 - Contempt Wise

The main content area features a search bar at the top with the placeholder text "Enter Case No for Search...". Below it, the breadcrumb "Home / Analysis Report" is visible. The report title "GLA Performance Summary Report" is centered. Two dropdown menus are present: "Lawyer" with "-- All --" selected, and "Court Type" with "Other Sub-Ordinate Courts" selected. A green "Search" button is located to the right of the "Court Type" dropdown.

Two blue arrows with white text are overlaid on the image:

- A large arrow pointing from the "Lawyer Performance (Summary)" menu item in the sidebar to the main content area, labeled "Click Here".
- A large arrow pointing from the "Search" button to the right, labeled "Click Search".

Analysis Report

(Lawyer Performance Report)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Reports_Analysis/GLAPerformanceSummary ☆ 🔍 📌 ⋮

LITES

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Analysis Report

GLA Performance Summary Report


Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System) 09/08/2018 12:52:45

GLA PERFORMANCE REPORT

Sr. No.	Adm Deptt Name	Unit/Department	GLA Name	Total Cases	Total No. Of Cases			GLA Percentage
					Decided	(A) Govt.	(F) Govt.	
1	Agriculture Department	Agriculture Department, Jaipur	ASHOK KUMAR AGRAWAL	1	0	0	0	0 %
Total :				1	0	0	0	0 %

Analysis Report

(Year wise Report)

lites.law.rajasthan.gov.in/Reports_Analysis/YearWiseReport

LITES

Enter Case No for Search...



Welcome to D.C, (ADM) HQ,JAIPUR Log out

Home / Analysis Report

Year wise Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

YEAR WISE REPORT

Administrative Department : - Finance Department, Jaipur

Sr.	Office	Supreme Court	Rajasthan High Court		RCSAT Court	Other State HC	Other Court	Total Cases
			Jodhpur	Jaipur Bench				
Year : - 2015								
Unit/Department : - Commercial Taxes Department, Jaipur								
1	D.C, (ADM) HQ,JAIPUR	0	9	10	3	0	0	22
Total		0	9	10	3	0	0	22
Grant Total		0	9	10	3	0	0	22

Analysis Report

(OIC Performance Report)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Reports_Analysis/OICPerformanceReport ☆ 🌐 🔍 📌 ⋮

☰ Enter Case No for Search... 🔍

Welcome to Agriculture Department, Jaipur → Back to SSO → Log out

Home / Analysis Report

OIC Performance Report


Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 12:59:13

OIC PERFORMANCE REPORT (All)

Administrative Department :- Agriculture Department

Sr. No.	Unit/Department	OIC Name	Total Case	Total No. Of Cases			OIC Percentage
				Decided	(A) Govt.	(F) Govt.	
1	Agriculture Department, Jaipur	DD(Stat)	7	5	2	3	60.00 %
2	Agriculture Department, Jaipur	REKHA RAM SUTRAKAR	2	0	0	0	0 %
3	Agriculture Department, Jaipur	P D(AATMA)BUNDI	1	0	0	0	0 %
4	Agriculture Department, Jaipur	AO (CROPS)	1	1	1	0	0 %
5	Agriculture Department, Jaipur	Sh. Harish Mehra	1	1	1	0	0 %
6	Agriculture Department, Jaipur	AD(Ext.)Shri Madhopur	1	0	0	0	0 %
7	Agriculture Department, Jaipur	Gangadan Singh Baghel	1	0	0	0	0 %
8	Agriculture Department, Jaipur	KAMTA NANDAN	1	1	0	1	100.00 %
9	Agriculture Department, Jaipur	DD (EXT) CHURU	88	83	80	3	3.61 %

Analysis Report

(Contempt wise Report)

← → ↻ ⓘ Not secure | lites.law.rajasthan.gov.in/Reports_Analysis/ContemptWiseReport ☆ 🌐 📧 📌 ⋮

LITES

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Analysis Report

Contempt wise Report


Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

09/08/2018 13:01:39

CONTEMPT WISE REPORT

Administrative Department :- Agriculture Department

Sr.	Unit/Department	Criminal	Civil	Contempt	Arbitration	Total
1	Agriculture Department, Jaipur	39	1378	55	9	1482
Total : -		39	1378	55	9	1482

Pending Cases Report

Reply Not Filed, Order Pending for Appeal etc.

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/Reports_PendingCases/ReplyNotFiled`. The page title is "Reply Not Filed Report". The interface includes a sidebar menu on the left with the following items: Unit, Unit, Dashboard, Masters, Case Management, High Court Cases (New), Pre Litigation, User Management (New), Monthly Litigation, MIS Reports, Summary Reports, Detail Reports, Analysis Reports, Pending Cases Report, and Reply Not Filed. The main content area has a search bar at the top with the text "Enter Case No for Search...". Below the search bar, there is a breadcrumb "Home / Pending Case Report". The report generation form has the following fields: "Office" (dropdown menu with "-- All --"), "From" (date input field), "To" (date input field), and a "Search" button. Annotations include a blue arrow pointing to the "Reply Not Filed" menu item with the text "Click Here", and another blue arrow pointing to the "Search" button with the text "Click Search". A blue box with the text "Select Office and Date Then Click Search" has arrows pointing to the "Office", "From", and "To" fields.

Pending Cases Report

Reply Not Filed Cases

lites.law.rajasthan.gov.in/Reports_PendingCases/ReplyNotFiled

Home / Pending Case Report

Reply Not Filed Report

Government of Rajasthan

Justice Department

(Litigation Information Tracking & Evaluation System)

STATEMENT OF COURT WISE PENDING CASES-REPLY NOT FILLED CASES

Administrative Department : - Finance Department, Jaipur

Sr. No.	Office Name	CaseNo/Abb/Year	Appellant Name	Respondant Name	Lawyer Name	OIC Name	Abbreviation	RE Implication
---------	-------------	-----------------	----------------	-----------------	-------------	----------	--------------	----------------

Unit/Department : - Commercial Taxes Department, Jaipur

Court Name : - RAJASTHAN HIGH COURT JODHPUR

1	D.C, (ADM) HQ,JAIPUR	6902/CWP/CW/2015	OM PRAKASH	RAJASTHAN STATE & ORS	VK MATHUR, JODHPUR	AC WRITS JODHPUR	CIVIL WRIT PETITION/CIVIL WRIT	0
2	D.C, (ADM) HQ,JAIPUR	10810/CWP/CW/2015	LOKESH SONI	STATE OF RAJASTHAN & ORS	VINIT KUMAR MATHUR, PL JODHPUR	CTO-A UDAIPUR	CIVIL WRIT PETITION/CIVIL WRIT	0
3	D.C, (ADM) HQ,JAIPUR	12427/CWP/CW/2015	JUGALKISHORE TANK & ORS	RAJASTHAN STATE & ORS	VEENET KUMAR MATHUR	AC WRITS JODHPUR	CIVIL WRIT PETITION/CIVIL WRIT	0
4	D.C, (ADM) HQ,JAIPUR	12522/CWP/CW/2015	SHANTIRAJ SINGHWI	RAJASTHAN STATE & ORS	VINIT KUMAR MATHUR, PL JODHPUR	AC WRITS JODHPUR	CIVIL WRIT PETITION/CIVIL WRIT	0
5	D.C, (ADM) HQ,JAIPUR	12595/CWP/CW/2015	LAXMAN SINGH RATHORE	STATE OF RAJASTHAN & ORS	VINIT KUMAR MATHUR, PL JODHPUR	JODHPUR CTO E	CIVIL WRIT PETITION/CIVIL WRIT	0

Total :- 5

Court Name : - HIGH COURT BENCH JAIPUR

6	D.C, (ADM) HQ,JAIPUR	404/CWP/CW/2015	BHAGCHAND SAINI	STATE OF RAJASTHAN & ORS	R. B. MATHUR , JAIPUR	AC.-ADM HQ	CIVIL WRIT PETITION/CIVIL WRIT	0
7	D.C, (ADM) HQ,JAIPUR	5700/CWP/CW/2015	JAGANNATH PRASAD	STATE OF RAJASTHAN & ORS	RAJENDRA PRASAD AAG	AC.-ADM HQ	CIVIL WRIT PETITION/CIVIL WRIT	0
8	D.C, (ADM) HQ,JAIPUR	12431/CWP/CW/2014	NISHANT SWAMI	STATE OF RAJASTHAN & ORS	R.B.MATHUR, JAIPUR	CTO-A UDAIPUR	CIVIL WRIT PETITION/CIVIL WRIT	0
9	D.C, (ADM) HQ,JAIPUR	17288/CWP/CW/2015	KISHAN AGARWAL	RAJASTHAN STATE & ORS	R. B. MATHUR , JAIPUR	AC.-ADM HQ	CIVIL WRIT PETITION/CIVIL WRIT	0

Total :- 4

Unit Total :- 9

Pending Cases Report

(Order Pending for Appeal Report)

lites.law.rajasthan.gov.in/Reports_PendingCases/OrderPendingForAppeal

LITES

Enter Case No for Search...



Welcome to EE LITIGATION JODHPUR Log out

Home / Pending Case Report

Order Pending For Appeal Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

ORDER PENDING FOR APPEAL

Administrative Department : - Public Health Engineering Department, Jaipur

Sr. No.	Office Name	CaseNo/Abb/Year	Appellant Name	Respondant Name	Lawyer Name	OIC Name	Abbreviation	RE Implication
---------	-------------	-----------------	----------------	-----------------	-------------	----------	--------------	----------------

Unit/Department : - Public Health Engineering Department, Jaipur

Court Name : - RAJASTHAN HIGH COURT JODHPUR

1	EE LITIGATION JODHPUR	721/CWP/CW/2009	DILIP KUMAR TANWAR	STATE OF RAJASTHAN	GA,JODHPUR	EE(LIT)JODHPUR	CIVIL WRIT PETITION/CIVIL WRIT	0
2	EE LITIGATION JODHPUR	1526/CWP/CW/2014	KULDEEP KUMAR VERMA	STATE OF RAJASTHAN	N K METHA, AGC, JODHPUR	EE(LIT)JODHPUR	CIVIL WRIT PETITION/CIVIL WRIT	0

Total :- 2

Unit Total :- 2

Grand Total:-2

Pending Cases Report

(Decision not Implemented Report)

lites.law.rajasthan.gov.in/Reports_PendingCases/DecisionNotImplimented

80%

Search

LITES

Enter Case No for Search...

Welcome to TREASURIES & ACCOUNTS Back to SSO Log out

Home / Pending Case Report

Decision Not Implimented Report

Government of Rajasthan
Justice Department
(Litigation Information Tracking & Evaluation System)

17/03/2017 12:43:58

DECISION NOT IMPLEMENTED

Administrative Department :- Finance Department, Jaipur

Sr. No.	Office Name	CaseNo/Abb/Year	Pett./ Appellant Name	Respondant Name	Lawyer Name	OIC Name	Abbreviation	Decision Date	Decision	R E Implication
Unit/Department :- Treasuries and Accounts Department, Jaipur										
Court Name :- HIGH COURT BENCH JAIPUR										
1	TREASURIES & ACCOUNTS	6094/CWP/CW/2005	Ajay Kumar Grover	State, State	BABU LAL SAINI	OM PRAKASH GOYAL	CIVIL WRIT PETITION/CIVIL WRIT	09/01/2017	Against	0
2	TREASURIES & ACCOUNTS	5504/CWP/CW/2007	NAWAL KISHORE SHARMA	STATE OF RAJASTHAN, TREASURY OFFICER	BABU LAL SAINI	T.O. BARAN	CIVIL WRIT PETITION/CIVIL WRIT	09/08/2016	Against	0
3	TREASURIES & ACCOUNTS	3985/CWP/CW/2012	RATAN PRAKASH DARJI	DIRECTOR TREASSURY & ACCO	IR SAINI (AAG)	Bodh kumar Jha	CIVIL WRIT PETITION/CIVIL WRIT	26/07/2016	Against	0
4	TREASURIES & ACCOUNTS	1180/CWP/CW/2013	RATAN PRAKASH DARJI	DTA	DEERAJ TRIPATHI	Bodh kumar Jha	CIVIL WRIT PETITION/CIVIL WRIT	26/07/2016	Against	0
5	TREASURIES & ACCOUNTS	3424/CWP/CW/2015	HARI RAM PESHWANI	DTA JAIPUR	BABU LAL SAINI	PRADEEP MATHUR	CIVIL WRIT PETITION/CIVIL WRIT	06/10/2016	Against	0
6	TREASURIES & ACCOUNTS	3442/CWP/CW/2015	hariram peshwani	State Of Rajasthan	BABU LAL SAINI	PRADEEP MATHUR	CIVIL WRIT PETITION/CIVIL WRIT	06/10/2016	Against	0

Total :- 6

Unit Total :- 6

AdmDept. Total:- 6

Grand Total:- 6

Pending Cases Report

(Reply Not Filed Pending Up to 3 Months Report)

Not secure | lites.law.rajasthan.gov.in/Reports_PendingCases/ReplyNotFiledUpto3Months



LITES

Enter Case No for Search...

Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Pending Case Report

Reply Not Filed Pending Upto 3 Months Report



Government of Rajasthan Justice Department

(Litigation Information Tracking & Evaluation System)

09/08/2018 13:05:09

STATEMENT OF COURT WISE PENDING CASES-REPLY NOT FILLED CASES

Administrative Department : - Agriculture Department								
Sr. No.	Office Name	CaseNo/Abb/ Year	Pett./ Appellant Name	Respondant Name	Lawyer Name	OIC Name	Abbrevation	R E Implication
Unit/Department : - Agriculture Department, Jaipur								
Court Name : - RAJASTHAN HIGH COURT JODHPUR								
1	DIRECTORATE OF AGRICULTURE	8920/CWP/CW/2018	VARDI CHAND MALI	STATE OF RAJASTHAN & ORS.	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	RAJESH KUMAR	CIVIL WRIT PETITION/CIVIL WRIT	
2	Joint Director Agriculture Jodhpur	8852/CWP/CW/2018	MADAN SINGH RATHORE	STATE OF RAJ AND ORS	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	Rajesh Kumar	CIVIL WRIT PETITION/CIVIL WRIT	
3	Joint Director Agriculture Jodhpur	8998/CWP/CW/2018	SHYAM SUNDAR DADHICH	STATE OF RAJ AND ORS	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	Rajesh Kumar	CIVIL WRIT PETITION/CIVIL WRIT	
Total :- 3								

Pending Cases Report

(Reply Not Filed Pending More Then 3 Months Report)

← → ↻ Not secure | lites.law.rajasthan.gov.in/Reports_PendingCases/ReplyNotFiledMoreThen3Months



LITES

Enter Case No for Search...



Welcome to Agriculture Department, Jaipur [Back to SSO](#) [Log out](#)

Home / Pending Case Report

Reply Not Filed Pending More then 3 Months Report



Government of Rajasthan Justice Department

(Litigation Information Tracking & Evaluation System)

09/08/2018 13:05:43

STATEMENT OF COURT WISE PENDING CASES-REPLY NOT FILLED CASES

Administrative Department : - Agriculture Department

Sr. No.	Office Name	CaseNo/Abb/ Year	Pett./ Appellant Name	Respondant Name	Lawyer Name	OIC Name	Abbreviation	RE Implication
---------	-------------	---------------------	--------------------------	-----------------	-------------	----------	--------------	-------------------

Unit/Department : - Agriculture Department, Jaipur

Court Name : - RAJASTHAN HIGH COURT JODHPUR

1	DIRECTORATE OF AGRICULTURE	14717/CWP/CW/2017	Surender Singh & Anr. (Agri. Supervisor	STATE OF RAJASTHAN & ORS.	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	Akhilesh Kumar Shrivastav	CIVIL WRIT PETITION/CIVIL WRIT	
2	DIRECTORATE OF AGRICULTURE	1936/CWP/CW/2018	MUKESH KUMAR & ORS. (LAB ASSISTANT	STATE OF RAJASTHAN & ORS.	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	Rajesh Kumar	CIVIL WRIT PETITION/CIVIL WRIT	
3	Joint Director Agriculture Jodhpur	4373/CWP/CW/2017	S.H. QURESHI	State of Rajasthan & Ors.	BHARAT DUTT SHARMA (DY.G.C) HC,JODHPUR	Rajesh Kumar	CIVIL WRIT PETITION/CIVIL WRIT	

Search / Query

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/GenericSearch/List`. The page title is "Generic Search / List". The header includes a search bar with the placeholder text "Enter Case No for Search..." and a magnifying glass icon. The user is logged in as "AYURVEDIC DEPARTMENT" and can click "Back to SSO" or "Log out".

The main content area is titled "Generic Search" and contains the following filters:

- Case No:
- Status:
- Govt. Appl. or Res.:
- Reg. Date From:
- Year:
- Main/Performa:
- Entry Date From:
- Entry Date To:
- Reg. Date To:

There is a "+ Advanced Filters" link and a "Search" button at the bottom right of the filter area.

The sidebar menu on the left includes the following items:

- Dashboard
- Masters
- Case Management
- High Court Cases **New**
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports
- Detail Reports
- Analysis Reports
- Pending Cases Report
- Search/Query **N**
 - Generic Search

A blue arrow with the text "Click Here" points to the "Generic Search" option in the sidebar.

Search / Query (Generic Report)

The screenshot displays the 'Generic Search' page of the Rajasthan Law Information System. The browser address bar shows the URL `lites.law.rajasthan.gov.in/GenericSearch/List`. The page features a dark blue sidebar with navigation options: Dashboard, Masters, Case Management, High Court Cases (New), Pre Litigation, User Management (New), Monthly Litigation, MIS Reports, Summary Reports, Detail Reports, Analysis Reports, Pending Cases Report, and Search/Query (New) with a sub-option for Generic Search. The main content area includes a search bar at the top with the placeholder 'Enter Case No for Search...' and a magnifying glass icon. Below this, the breadcrumb 'Home / Generic Search' is visible. The search filters are organized into two columns: Case No (input field), Status (dropdown menu with 'Pending' selected), Govt. Appl. or Res. (dropdown menu with 'All' selected), and Reg. Date From (input field) in the left column; and Year (dropdown menu with '-- All --' selected), Main/Performa (dropdown menu with 'All' selected), Entry Date From (input field), Entry Date To (input field), and Reg. Date To (input field) in the right column. A blue '+ Advanced Filters' link is located below the filters. A green 'Search' button is positioned at the bottom right of the filter area. A large blue arrow points from the top center of the page down to the search input field.

Search-Generic Report

Select Advance Parameters

The screenshot shows a web browser window with the URL `lites.law.rajasthan.gov.in/GenericSearch/List`. The page title is "Generic Search". The interface includes a search bar at the top with the placeholder text "Enter Case No for Search...". Below the search bar, there are several filter fields:

- Case No:**
- Status:**
- Govt. Appl. or Res.:**
- Reg. Date From:**
- Year:**
- Main/Performa:**
- Entry Date From:**
- Entry Date To:**
- Reg. Date To:**

At the bottom of the filter section, there is a link labeled **Advanced Filters** with a plus icon. A blue arrow with the text "Click Here" points to this link. A green **Search** button is located at the bottom right of the filter section.

The left sidebar contains a navigation menu with the following items:

- Dashboard
- Masters
- Case Management
- High Court Cases **New**
- Pre Litigation
- User Management **New**
- Monthly Litigation
- MIS Reports
- Summary Reports
- Detail Reports
- Analysis Reports
- Pending Cases Report
- Search/Query **New**
- Generic Search

Search-Generic Report

Select any field

The screenshot shows a web application interface for searching legal cases. The browser address bar displays `lites.law.rajasthan.gov.in/GenericSearch/List`. The page title is "Home / Generic Search". A search bar at the top contains the text "Enter Case No for Search...". The main content area is a grid of search filters, including:

- Case No:
- Status:
- Govt. Appl. or Res.:
- Entry Date To:
- Reg. Date To:
- Court Type:
- Court:
- Priority:
- Case Type:
- Lawyer:
- Category:
- SubjectMatter:
- Appellant Name:
- Hearing Date From:
- Next Hearing Date From:
- Decision Date From:
- District:
- Year:
- Main/Performa:
- Entry Date From:
- Reg. Date From:
- Court Place:
- Abbreviation:
- Sub Priority:
- Finance on Stake:
- OIC:
- SubCategory:
- Sub Matter:
- Respondent Name:
- Hearing Date To:
- Next Hearing Date To:
- Decision Date To:
- Decision In Govt. F/A:
- Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification?:
- Does the Litigation involve any policy of Government/ any amendment in act/ any policy decision of administrative department?:
- Special Appearance:
- OIC Mobile No:

At the bottom, there is a section for selecting columns to display in the search list (Max. 6 columns):

Select columns which you want to see in search list (Max. 6 columns)

AdmDeptName UnitName OfficeName CaseNo CourtName Performa/Main OICName LawyerName Appellant VS Respondent DistrictName PriorityName R_E_Implication RegistrationDate NextHearingDate DecisionDate Decision_FA EntryDate File No OICAppointed OICMobileNo

Search-Generic Report

Select any 6 Parameter & Generate Report

lites.law.rajasthan.gov.in/GenericSearch/List

70% Search

Welcome to TREASURIES & ACCOUNTS Back to SSO Log out

Unit
Unit

Dashboard Masters Case Management High Court Cases New Pre Litigation Monthly Litigation MIS Reports Summary Reports Detail Reports Analysis Reports Pending Cases Report Search/Query New Generic Search

Enter Case No for Search...

Home / Generic Search

Case No	Case No	Year	-- All --
Status	Pending	Main/Performa	All
Govt. Appl. or Res.	All	Entry Date From	
Entry Date To		Reg. Date From	
Reg. Date To			
Advanced Filters			
Court Type	-- All --	Court Place	-- All --
Court	-- All --	Abbreviation	-- All --
Priority	-- All --	Sub Priority	-- All --
Case Type	-- All --	Finance on Stake	Enter R_E_Implication
Lawyer	-- All --	OIC	-- All --
Category	-- All --	SubCategory	-- All --
SubjectMatter	-- All --	Sub Matter	-- All --
Appellant Name	Appellant Name	Respondent Name	Respondent Name
Hearing Date From		Hearing Date To	
Next Hearing Date From		Next Hearing Date To	
Decision Date From		Decision Date To	
District	-- All --	Decision In Govt. F/A	-- Select --
Does the Litigation involve any policy of Govt./ important policies/orders of administrative dept. with wider ramification ?	Select	Does the Litigation involve any policy of Government/ any amendment in act/ any policy decision of administrative department ?	Select
Special Appearance	Select	OIC Mobile No	OIC Mobile No

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AdmDeptName UnitName OfficeName CaseNo CourtName Performa/Main OICName LawyerName Appellant VS Respondent DistrictName PriorityName R_E_Implication RegistrationDate NextHearingDate

DecisionDate Decision_FA EntryDate File No OICAppointed OICMobileNo

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Hearing Date From: Hearing Date To:
Next Hearing Date From: Next Hearing Date To:
Decision Date From: Decision Date To:
District: -- All -- Decision In Govt. F/A: -- Select --
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AdmDepttName UnitName OfficeName CaseNo CourtName Performa/Main OICName LawyerName Appellant VS Respondent DistrictName PriorityName E_Implication RegistrationDate NextHearingDate
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Case List

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S.N.	Adm Name	Unit Name	Office Name	Abbr/CaseNo/CaseYear	Court Name, Court Place	Performa/Main	Action
1	Tourism Department, Jaipur	RAJ. STATE HOTELS CORPORATION LTD.	HQ/MISC.	OTHERS/-8325/ 2004	LABOUR COURT, JAIPUR		View
2	Tourism Department, Jaipur	RAJ. STATE HOTELS CORPORATION LTD.	HQ/MISC.	OTHERS/-8324/ 2002	LABOUR COURT, JAIPUR		View
3	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/-8323/ 2001	ADDL. DISTRICT JUDGE (ADJ), JAIPUR		View
4	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/-8320/ 2003	LABOUR COURT, CHITTAURGARH		View
5	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/-8319/ 2004	DISTRICT & SESSION JUDGE (DJ), JAIPUR		View
6	Tourism Department, Jaipur	FOOD CRAFT INSTITUTE, UDAIPUR	FOOD CRAFT INSTITUTE, UDAIPUR	OTHERS/ 4/ 2001	ADDL. DISTRICT JUDGE (ADJ), UDAIPUR		View
7	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	CA/ 4/ 2006	ADJ NO. 6, JAIPUR		View
8	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/ 9/ 2005	LABOUR COURT, UDAIPUR		View
9	Tourism Department, Jaipur	Tourism Department, Jaipur	TRC UDAIPUR	CA/ 10/ 2012	ADJ NO. 2, UDAIPUR		View
10	Tourism Department, Jaipur	RAJ. STATE HOTELS CORPORATION LTD.	HQ/MISC.	OTHERS/ 13/ 1995	LABOUR COURT, JAIPUR		View

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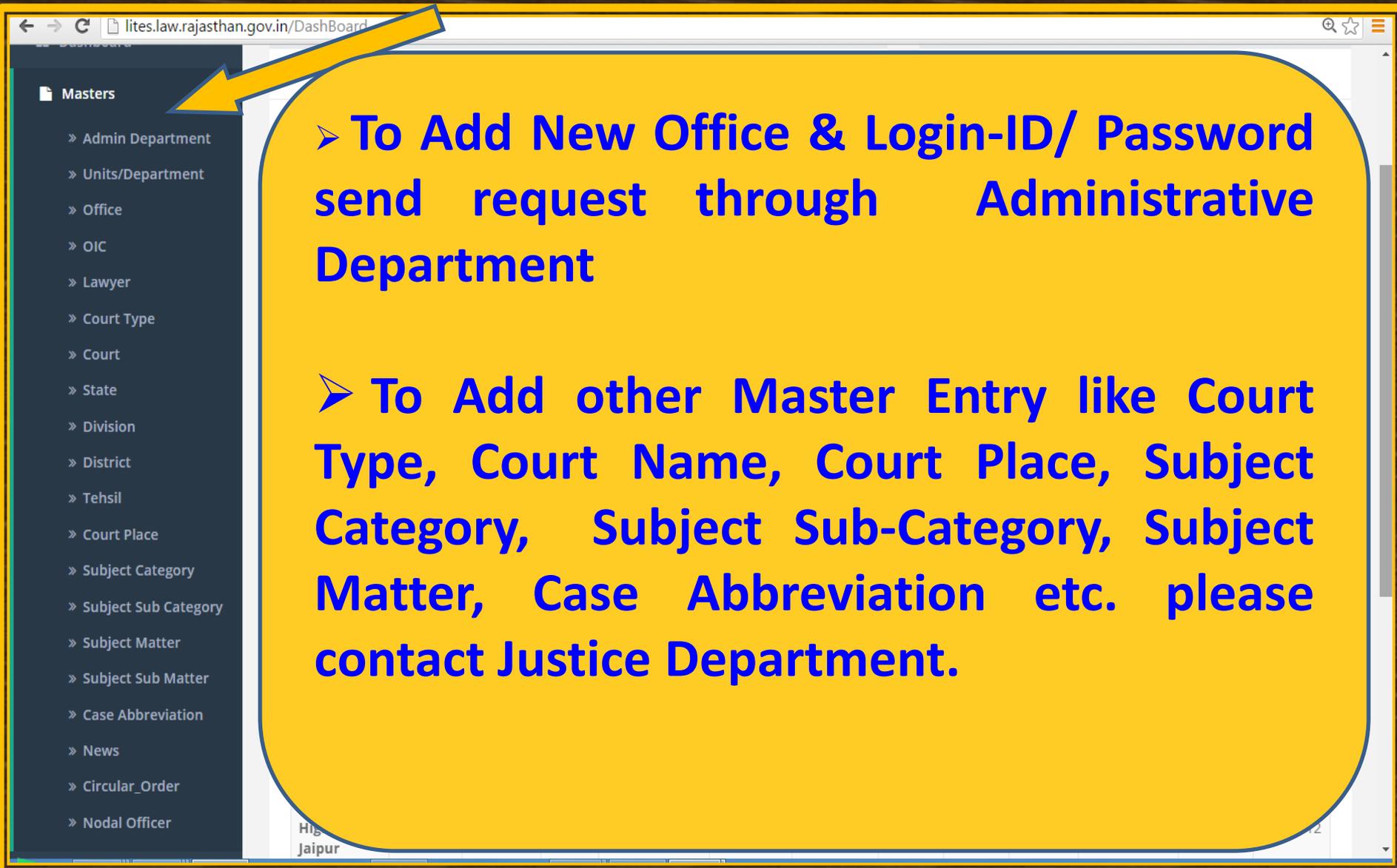
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S.N.	Adm Name	Unit Name	Office Name	Abbr/CaseNo/Cas eYear	Court Name, Court Place	Perform a/Main	OIC Name	Lawyer Name	Appellant VS Respondent	District Name	Priority Name	R_E_Impl ication	Registration Date	NextHearing Date	Decision Date	Decision F/A	Entry
1	Tourism Department, Jaipur	RAJ. STATE HOTELS CORPORATION LTD.	HQ/MISC.	OTHERS/ -8325/ 2004	LABOUR COURT, JAIPUR		D.D. GUPTA	M.S. CHAUHAN	VS STATE	Jaipur	Green	0	1/1/2004				27/05/
2	Tourism Department, Jaipur	RAJ. STATE HOTELS CORPORATION LTD.	HQ/MISC.	OTHERS/ -8324/ 2002	LABOUR COURT, JAIPUR		M.K. GOYAL	GOVT.ADVOCATE	VS STATE	Jaipur	Green	0	1/1/2002				27/05/
3	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/ -8323/ 2001	ADDL. DISTRICT JUDGE (ADJ), JAIPUR		G.S. GANGWAL	GOVT.ADVOCATE ,RCSAT JAIPUR	HEMANT AGRAWAL VS STATE	Jaipur	Green	0	1/1/2001				24/11/
4	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/ -8320/ 2003	LABOUR COURT, CHITTAURGARH		BHANU PRATAP	GOVT.ADVOCATE	CHANDRA PRAKASH SHARMA VS STATE	Jaipur	Green	0	24/11/2003				25/05/
5	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/ -8319/ 2004	DISTRICT & SESSION JUDGE (DJ), JAIPUR		PAWAN KUMAR JAIN	GOVT.ADVOCATE	SAINI TRAVELS VS STATE	Jaipur	Green	0	13/10/2004				24/11/
6	Tourism Department, Jaipur	FOOD CRAFT INSTITUTE, UDAIPUR	FOOD CRAFT INSTITUTE, UDAIPUR	OTHERS/ 4/ 2001	ADDL. DISTRICT JUDGE (ADJ), UDAIPUR		SANGEETA SEHGAL	NARAYAN SINGH SHEKHAWAT	SHEELA R. WAJANI VS STATE	Udaipu r	Green	10000	23/04/2003	11/10/2005			30/06/
7	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	CA/ 4/ 2006	ADJ NO. 6, JAIPUR		PUNITA SINGH		VS P.U.C.L.	Jaipur	Green	0	10/1/2006				26/11/
8	Tourism Department, Jaipur	Tourism Department, Jaipur	TOURISM DEPARTMENT JAIPUR	OTHERS/ 9/ 2005	LABOUR COURT, UDAIPUR		BHANU PRATAP	GOVT.ADVOCATE	PREM SINGH LODHA VS STATE	Jaipur	Green	0	21/04/2005				24/11/
9	Tourism Department, Jaipur	Tourism Department, Jaipur	TRC UDAIPUR	CA/ 10/ 2012	ADJ NO. 2, UDAIPUR		SUMITA SAROCH	DINESH KUMAR GUPTA	MAHENDRA SINGH VS State	Udaipu r	Green	0	4/5/2012	3/3/2017			10/12/
10	Tourism Department, Jaipur	RAJ. STATE HOTELS CORPORATION LTD.	HQ/MISC.	OTHERS/ 13/ 1995	LABOUR COURT, JAIPUR		M.K. GOYAL	GOVT.ADVOCATE	VS STATE	Jaipur	Green	0	1/1/1995				27/05/

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THANKS